



**GOVERNMENT OF INDIA**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI**

**OBJECTION LIST**

**National Company Law Tribunal**

**Objection List March 19th.03.2020 To October 18th.10.2020**

S No	Diary No	Matter Name	Case Type	Section	Main Case No	Advocate Name	Status	Date
1	0710102/06086/2020	Akash Singhal Vs. Earth Infrastructure Private Limited		Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service	18.05.2020
2	710102062292020	Debashis Nanda		Application under any other provisions- IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear- 446,447,453,498,499,501,502,503- 507,519,521,522,534,543,544,545,556,594,607,608,613- 615,616- 625 626 627 630 675 721	01.06.2020
3	0710102/03656/2020	STATE BANK OF INDIA		22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	Page NO .11 to 15 Not Clear	02-05-2020

4	0710102/06085/2020	Anant Overseas Pvt Ltd VS Global Houserware Ltd			IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear	18-05-2020
5	0710102/03950/2020	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong	05-06-2020
6	710102062832020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)	CA/159/252/ND /2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
7	710102062812020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3) - By Government Body	CA/149/252/ND /2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
8	0710102/03530/2020	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED		Application under any other provisions- IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done	21-03-2020
9	0710102/03554/2020	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited		22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear	30/03/2020

10	710102/06324/2020	KUMAR ALOK Vs. India Power Corporation Limited		Sec. 59	NIL	NIL	Wrong Document / Case Type	07.06.2020
11	0710102/06297/2020	RAKESH KUMAR SINGALA		Sec 60(5)	(IB) No. 985/ND/2018	ANAND BAJPAI	page numbering not mention	06-03-2020
12	0710102/06437/2020	Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited		Application under any other provisions- IBC Caveat Application	ib/197/pb/2017	anand Shankar	Wrong File	13-06-2020
13	0710102/06443/2020	Shipra Somani Vs. Mayasheel Retail India Limited		IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section	13-06-2020
14	0710102/06481/2020	Raj Kumar Gupta Vs. RATHI ISPAT LTD		Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing	17-06-2020
15	0710102/06487/2020	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	CA/1032/252/2019	Lakshmi Gurung	Wrong Section	17-06-2020

16	710102/06499/2020	Rakesh Kumar Jain		Sec 60(5)	IB/2161/ND/2019	MOHIT NANDWANI	Proof Of Service	17/06/2020
17	710102036052020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2021
18	710102036022020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2022
19	710102036032020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New	Uncompleted documents	23-04-2020
20	710102036002020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New	Uncompleted documents	23-04-2020
21	710102036012020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New	Uncompleted documents	23-04-2020

22	710102/06434/2020	SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCIETY PRIVATE LIMITED		Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document	13/06/2020
23	710102/06420/2020	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa		Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong	06-12-2020
24	710102/06393/2020	VARDHMAN LANDCON PRIVATE LIMITED		Sec 252 (3)		SHIVANGI SINGH	Case Type Wrong / No Pagination / Every Pgs Not Signed / ROC & Income Tax Service	06-10-2020
25	710102/06390/2020	ARIHANT INFRAPROJECTS PRIVATE LIMITED		Sec 252 (3)		SHIVANGI SINGH	Every Pages Not Sign / No Pagination / Case Type Wrong	06-10-2020
26	710102/06338/2020	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.		Sec 241 (2)	NIL	Shubho Jana	Wrong Document	06-08-2020
27	710102/06448/2020	Department of Telecommunication V/s. Tata Tteleservices (Maharashtra) limited		Sec. 230-232 - Second Motion	CA/CAA/126/PB /2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate	15/06/2020

28	0710102/03483/2020	Richa gupta Vs. hotel zodiac		Sec. 241(1)		RANJANA ROY GAWAI	Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt	19/03/2020
29	0710102/03481/2020	ACL Components Limited		Sub-section (l) of section 230		Afnaan Siddiqui	Page no-97 to 111,105,106-109, is not clear	19/03/2020
30	0710102/03498/2020	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi		Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events	20/03/2020
31	710102064352020	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS		Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30-32 MISSED	13-06-2020
32	710102064232020	SHILPI CABLES PVT. LTD.		Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR	12-06-2020
33	0710102/06412/2020	TCM-UTM JV Vs. RAJESH JANGRA		Sec 60(5)	C.Pc NO. IB-248/ND of 2019	ANGAD MEHTA	Case type wrong	06-12-2020

34	0710102/03527/2020	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED		Sec 60(5)	CP NO/IB/272/PB/2019	DEEPAK	Case type wrong/Pages Not Clear-19 / Missing Pg-9	21/03/2020
35	0710102/03595/2020	uttam value steels limited Vs. art special situation finance limited		Application under any other provisions- IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong	19/04/2020
36	0710102/03610/2020	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED		Sec 60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong	24/04/2020
37	710102/06367/2020	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA		Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong	09-06-2020
38	0710102/06009/2020	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD		IBC under Sec 7	Company Petition IB (IBC)		FORM 2 MISSED PART 3 IRP DETAIL MISSED	11-05-2020
39	0710102/06047/2020	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		page:25, 31, 54, 84, 86-88, not clear etc	14-05-2020

40	0710102/06029/2020	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		proof of service missed AND BREIF OF SYNOPSIS MISSED	11-05-2020
41	0710102/05995/2020	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD		IBC under Sec 7	Company Petition IB (IBC)		PART-3 IRP DETAIL MISSED FORM 2 MISSED	11-05-2020
42	0710102/03583/2020	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		Pagination missing ETC PAGES NOT CLEAR	14-04-2020
43	0710102/06526/2020	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD		IBC Under Sec 9	Company Petition IB (IBC)		document uncompleted	19-06-2020
44	0710102/03137/2020	RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.		IBC under Sec 7	Company Petition IB (IBC)		FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63 PG CUT and single home buyer	11-03-2020
45	0710102/06574/2020	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED		Sec. 241(1), Sec. 242(4)	Company Petition (Companies Act)	Bharat Arora	Proof of Service & List of Date And Events & Brief Synopsis	23-06-2020



46	0710102/06249/2020	Kuldeep Kumar Bassi Vs. CMI FPE		Sec 60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE,PAGE NO.-145,180,181,242 TRANSLATE	02-06-2020
47	0710102/03534/2020	SATYADEVI ALAMURI Vs. TECPRO INFRA PROJECTS LIMITED		Sec 12(2)	(IB) - 1721(PB)/2019	Bhavana Duhoon	Pg No 8A,11,12 & case type wrong & documents not upload properly	24-03-2020
48	0710102/06123/2020	K&A Organics Vs. Tamta Construction Co-Private Limited		Sec. 12A	IB/1121/ND/2019	ARVIND KUMAR	case type wrong	21-05-2020
49	0710102/06065/2020	uttam galva metalics limited Vs. pricewater house coopers professional services		Application under any other provisions- IBC	COMPANY PETITION (IB)-2054(MB)/2018	MISHA	case type wrong	
50	0710102/06064/2020	uttam value steel Vs. pricewater house coopers professional services		Application under any other provisions- IBC	(IB)-2054(MB)/2018	MISHA	Wrong Section	15-05-2020
51	710102/06589/2020	precitech enclosures system pvt. ltd Vs. precitech enclosures system pvt. ltd		Sec. 241(1)		SANYAM JAIN	Pgs Not Clear- 46,59,62,75,76,88,89,93,95,99,100,101,102,103,105,111,112,113,114,116,120,121,123,163,164,165,170,173,180,182,200,201,202,204,205,240,242,251,259,260,261,262	24/06/2020

52	710102/06261/2020	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.		Sec 425		Shubho Jana	List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange- 67,102	06-03-2020
53	710102/03548/2020	Pushpa Shrikant Kulkarni Vs. Unitech Limited		Sec. 73(4)		NIL	Document Not Properly	28/03/2020
54	710102/03586/2020	Balasubramanian Enterprises Private Limited Vs. ANDY NADAR MATHIALAGAN		Sec. 131(1)		NIL	Not Properly Upload Document	16-04-2020
55	0710102/06581/2020	IDBI Bank Limited		Application under any other provisions- IBC	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service	23/06/2020
56	0710102/06586/2020	Ms. Priyanshi Arora Vs. Dream Procon Projects Limited		Application under any other provisions- IBC	CP NO/IB/1771/ND /2018	NILESH SHARMA	Case Type Wrong	23/06/2020
57	0710102/03423/2020	Global Autotech Limited Vs. Maini Constructions Private Limited		Application under any other provisions- IB	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114,181	18/03/2020

58	0710102/06394/2020	MUKESH KUMAR GUPTA		60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE	
59	0710102/06298/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
60	0710102/06287/2020	Punjilloyd Ltd Vs. Indian Oil Corporation Limited		60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG	
61	0710102/06299/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
62	710102065512020	M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD.		Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE ,TRUE COPY SIGN MISSED	20-06-2020
63	710102065432020	M/S STRESSED ASSESTS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.		Application under any other provisions- IBC	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not Properly / Every Pages Not Sign	24-06-2020

64	710102062742020	Indian Oil Corporation Limited Vs. Indian Oil Corporation Limited		Sec 60(5)		Meharia & Compaby	CASE TYPE WRONG, ONLY PROOF OF SERVICE	
65	710102/06269/2020	Alfatech Private Limited Vs. The Registrar of Companies		Sec 252 (1) - By Government Body	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing	06-04-2020
66	710102/06245/2020	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs Blur	02.06.2020
67	710102/03485/2020	B L TRADE INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	NIL	SAROJ KUMAR SINGH	Case Type Wrong / ROC & Income Tax Service	19/03/2020
68	0710102/03282/2020	Vishal Fabrics & Ors Vs. AVJ Developers (India) Pvt.Ltd		Sec 60(5)		un singh	Memo of Parties & Pages Are Not Clear	29.06.2020
69	710102/06619/2020	TUSHAN AHUJA Vs. VIPIN AHUJA		Sec. 241(1), Sec. 242(4), Sec. 244(1)		ANGAD MEHTA	Breif Synopsis	25/06/2020

70	710102/03412/2020	UJJAWAL GARMENTS PRIVATE LIMITED		Sec 252 (3) - By Government Body		Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing-17-34	18/03/2020
71	710102/03383/2020	Navneet Kumar Gupta		Application under any other provisions- IBC	IB/1038/2018	Navneet Kumar Gupta	Pgae Not Clear-80	17-03-2020
72	710102/03271/2020	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED		Rule 11 of NCLT, 2016	NIL	YASHMEET KAUR	Document Not Upload	14-03-2020
73	710102/03252/2020	Anil Tayal		Application under any other provisions- IBC	IB/2240/ND/2019	NIL	Case Type Wrong / Pages Blur-3-7,15 / Missing-16	13-03-2020
74	710102/03241/2020	Income Tax Vs. M/S Comfortable Travels Pvt.Ltd		Application under any other provisions- IBC	CA.No.28/2020	Benant Noor Singh Marok	Case Type Wrong / Wrong Document	13-03-2020
75	710102/03152/2020	JMS STEEL AND POWER CORPORATION Vs. ANIL MATTA		Application under any other provisions- IBC	IB/995/ND/2018	animesh Rastogi	Index Not Mention / Pg Not Clear-5,9-10,15-18,21-28 / All Page Blur	12-03-2020

76	710102/02744/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02-03-2020
77	710102/02754/2020	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL		Sec 60(5)	IB/593/PB/2018	KARAN KOHLI	Pagination Not Mention After-3	02-03-2020
78	710102/02749/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02-03-2020
79	710102/02745/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02-03-2020
80	710102/06678/2020	Serious Fraud Investigation Office Vs. Century Communication Ltd & Ors		Sec 241 (2)		Ashim Sood	Proof Of Service	29-06-2020
81	710102/06670/2020	VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.		Sec. 71(10)		SUVABRATA DUTTA	Document Not Upload / Case Type Wrong	28-06-2020

82	0710102/06640/2020	Sapan Mohan Garg Vs. JASSUM PROPCON PROJECTS PVT LTD		Application under any other provisions- IBC	CP/IB/1756/PB/2018	SAPAN MOHAN GARG	PAGE NO 18 & 19 MISSING	26/06/2020
83	0710102/06735/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions- IBC	Case no/IB/2845/ND/2019	Sushil Aggarwal	Document not properly	01.07.2020
84	710102/06730/2020	INCOM WIRES AND CABLES LTD.		Application under any other provisions- IBC	IB/1456/PB/2019	Rakesh Jindal	Pg Not Clear-10-13,15-17,19-21,23,25,28,29,31,33,	30/06/2020
85	0710102/06741/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions- IBC	IB-2845/ND/2019	NA	Document not uploaded properly no index no annexures. Etc.	07-01-2020
86	0710102/06779/2020	SANTOSHI FINLEASE PRIVATE LIMITED Vs		Sec 60(5)	CP/IB/2122/ND/2019	ANAND PRAKASH	All pages not clear & translated pages 599 to 612 etc	03.07.2020
87	0710102/02595/2020	PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE LIMITED		Application under any other provisions- IBC	CA/779/C-III/ND/2020	Puneet sachdev	Pages not clear-10 to 17 is not clear & Index	03.07.2020

88	710102068232020	Rakesh Mediratta vs Asian Hotels (North) Ltd		Section 9		Yogesh Kumar Jagia	objection- claim amount less than 1 crore	04.07.2020
89	710102/06796/2020	K.K GOLYAN Vs nulon india		Sec. 242(4)	NIL	RANJANA ROY GAWAI	Fees Issue	07-03-2020
90	710102/06861/2020	Union Of India Through Serious Fraud Investigation Office Vs AMB Buildprop Pvt Ltd & Ors		Sec 241 (2)	NIL	Ashim Sood	Proof Of Service	07-06-2020
91	0710102/06891/2020	RP SUNIL KUMAR AGRAWAL Vs				Sunil Kumrar Agarwal	Case Type Wrong	07-07-2020
92	710102/06906/2020	Stup Consultants Vs Vardhman Infradevelopers		Application under any other provisions- IBC	IB/748/ND/2019	priyadarshi chaitanyashil	Document Not Properly	07-08-2020
93	0710102/06369/2020	GAUTAM BUILDERS Vs		Sec 60(5)	IB/272/PB/2019	SOMA SAMANTARAI	Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,30,34,35,36,37	



94	0710102068482020	JAGDISH SINGH NAIN Vs.		Application under any other provisions- IBC	COMPANY PETITION (IB) NO.1359 /ND/2019	ABHISHEK NAIK	OBJECTION Pagnation Not Done && Index Missing && Proof of services	
95	0710102/03487/2020	Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd		section 7		Maya Gupta	Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded	20-03-2020
96	0710102/04263/2020	GAUTAM BUILDERS		Sec 60(5)	IB/272/PB/2019	SOMA SMANTARAI	Case Type is Wrong , page no. 53 is missing, pg no. 21,22,25,26,28-37 are not clear	07-05-2020
97	0710102/02826/2020	M/S AADHYA ENGEERING SERVICES Vs. KARAN MOTORS PRIVATE LIMITED		Rule 11 of NCLT, 2016	381/2014	CHANDRA SHEKHAR YADAV	PAGE 18-20 ,39,43 NOT CLEAR	10.07.2020
98	0710102/06797/2020	GURUJANSH REALTECH PRIVATE LIMITED Vs. AARCITY BUILDERS PRIVATE LIMITED		Rule 11 of NCLT, 2016	94/PB/2020	VENKET RAO	pagnation	10.07.2020
99	0710102/02946/2020	JAKSON ENGINEERING Vs. UM GREEN LIGHTING PVT. LTD.		Rule 11 of NCLT, 2016	2581/2019	UTTAM DATT	PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74 HINDI	10.07.2020

100	0710102/03134/2020	KANHA BUILDERS Vs. ANIL MATTA		any other provision	995/2018	animesh Rastogi	INDEX BLURE, PG 5,5A,9 ,12 ,27,28,35,NOT CLER 41-63 PG MISSED,60,70,73-85 NOT CLEAR AND UPLOAD IN ONE FOLDER	10.07.2020
101	0710102/06926/2020	Rani Electrodes Ltd. Vs HEMA ENGINEERING INDUSTRIES LTD		IBC Under Sec 9		RAHUL AHUJA	objection - e stamp missing, page - 97,99,100,112,115,118,239-241,affidavit 9(3)b missing	10.07.2020
102	0710102/06214/2020	SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	APPEAL/203/ND/2020	AKSHANSH SINGHAL	CASE TYPE IS WRONG	30-05-2020
103	0710102/06217/2020	SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	IB/879/ND/2019	K K SINGH & KRISHNA MISHRA	CASE TYPE IS WRONG	30-05-2020
104	0710102/02098/2020	ROHIT SEHGAL Vs. BHAVINDER SINGH KHURANA		sec-33	cp/1525/nd/2019	nipun gautam	175 to 180 180 187 191 etc not	15/00/2020
105	710102/06999/2020	ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3),Sec 252 (3) - By Government Body		SIMRANJEET SINGH	Case Type Wrong / Pages Blur-85-97 After Pages all Blur	13/07/2020

106	0710102/06996/2020	Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	IB/934/PB/2018	Anurag Bhatt	Every pages not signature / Affidavit wrong format	13/07/2020
107	0710102/07001/2020	VP SHARMA Vs		Rule 11 of NCLT	CA/CAA/12/ND/2020	VP SHARMA	Document not properly upload	13/07/2020
108	0710102/06949/2020	GRANITE GATE SOCIAL WELFARE SOCIETY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT	14.07.2020
109	0710102015642020	APADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS		Rule 154, NCLT 2016	CA/CAA/44/ND/2019	K K R DAS	Case Type Wrong	10.07.2020
110	710102/07060/2020	Registrar of Companies Vs M/S LOTUS REALCON LLP		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-211,215-216,219,220,235,264-269,271,438,505-506,515-516,619,621,622-623,	15/07/2020
111	710102/07071/2020	Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-103,220-221,225-226,230,245,274-279,491,514,515,524,525,526,589,618 / No Pages Sign-554-558,562-616 / Pg Cut-605	15/07/2020

112	0710102/06937/2020	ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.		IBC under Sec 7		RAHUL MALHOTRA	page 6, (list of dates & events missed) brief of synopsis missed page 28-31 cut, no record of default given	10-07-2020
113	0710102/06062/2020	HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED		IBC Under Sec 9		Yash Tembe	-page:, 82, 84-86, 134, 182, 184-186 translate	15-05-2020
114	0710102/06825/2020	SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD		IBC Under Sec 9		YOGESH K. JAGIA	memo of parties missed and claim is less than 1 Cr	04-07-2020
115	0710102/06591/2020	RANGBARSHI PROJECTS PVT LTD Vs. VIPUL LTD		IBC under Sec 7		PSL ADVOCATES AND SOLICITORS	page:49-51, 57, 65, 76, etc page not clear and court fee and advocate welfare missed	24-06-2020
116	0710102/06333/2020	HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED		IBC Under Sec 9	10-06-2020	88511 67622	debt amount less than 1 cr	08-06-2020
117	0710102/06847/2020	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.		IBC under Sec 7	15-07-2020	9417640609	51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong arrange page and record of default missed	06-07-2020

118	0710102/07012/2020	GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd		Rule 11 of NCLT			No Document Uploaded	14-07-2020
119	0710102/01591/2020	AGBRO FOODS & FMCG LIMITED Vs		Sec 252 (1)		Dhruv Mishra	Page no. 49,141,147 to 150, 178 Not Clear and page no. 74, 74 Wrong Arrange, Payment DD Expire	04-02-2020
120	0710102/07223/2020	Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of Companies Bangalore		Rule 11 of NCLT, 2016	IB/418/ND/2018		Case Type Wrong	20-07-2020
121	710102/07165/2020	AN Infracom Pvt Ltd Vs AN Infracom Pvt Ltd		Sec 60(5)	IB/45/PB/2018	RAJEEV KUMAR	Wrong Arrange-6-7 / Page Not Clear-54-56,57	17/07/2020
122	0710102/07238/2020	Promila Ahuja Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Index not uploaded & not pagination	21/07/2020
123	0710102/07138/2020	ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3) - By Government Body	120/252/ND/2020		Case Type Wrong / Index Not Upload	22/07/2020

124	0710102/03630/2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE OF UTTAR PRADESH		Sec 60(5)			pagination not Done	22/07/2020
125	0710102/03659/2020	CANARA BANK Vs. MR. AASHISH GUPTA		Rule 11 of NCLT, 2016	1705/B/2018		Pg No 40,41 Not Clear Document And Index Not Match ....	22/07/2020
126	0710102/03209/2020	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD		Application under any other provisions- IBC	1671/ND/2019		No Supporting Affidavit and E Stamp	22/07/2020
127	0710102/03206/2020	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 66(1)	1705/PB/2018		Document Not Properly Upload	22/07/2020
128	0710102/03333/2020	CHIRAG SHAH Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED		Application under any other provisions- IBC	33/ND/2019		Page No. 352 to 354 & 356 to 360 not clear, 362, 363 Hindi	22/07/2020
129	0710102/06442/2020	OM PRAKASH VIJAY- LIQUIDATOR Vs. FANTASTIC BUILDCON PVT LTD		Sec 60(5)	37/PB/2018		Wrong Case Type	22/07/2020

130	0710102/06439/2020	MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES			44/252/2020		SELECT WRONG SECTION AND PAYMENT	22/07/2020
131	0710102/03114/2020	M/S ANJUSHREE ENTERPRISES Vs. M/S C VIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	(IB)-879(ND)/2019	Krishna Kumar Mishra	Application Sign Missed & True Copy Signature Missed	
132	0710102/03614/2020	BEST AGOLIFE LIMITED Vs.		Rule 11 of NCLT	CP(CAA)149/PB/2018	Afnaan Siddiqui	Pagination Not Done & Main Index	27-04-2020
133	0710102/03606/2020	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TP/09/PB/2020	Aneesha Dutt	AFFIDAVIT MISSED & VAKALATANAM	23-04-2020
134	710102/07239/2020	BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)		HEMANT KUMAR	Case Type Wrong / Not Properly Document Arrange / Income Tax Service	21/07/2020
135	0710102/07254/2020	M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD		Rule 11 of NCLT, 2016	IB /IB/1677/ND/2019	pankaj agarwal	Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature)	21/07/2020

136	0710102/07269/2020	Rajiv Khanna Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/I747/PB/2018	Sunil K Goel	Page not clear 120	22/07/2020
137	710102/06715/2020	K.K GOLYAN Vs. NULON INDIA		Sec. 241(1)		RANJANA ROY GAWAI	Wrong Index	30/06/2020
138	710102/10147/2019	ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN LIQUIDATOR		Sec. 230-232 - Second Motion	CA/CAA/13/ND/2019	ANIL SINGH	Case Type Wrong / Document Not Properly	07-09-2020
139	0710102/07076/2020	USHA BRECO LIMITED Vs. ANIL KUMAR LADHA		Caveat Application	Caveat Application	RAKESH WADHWA	Case Type Wrong	15-07-2020
140	0710102/07121/2020	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.		Application under any other provisions	Nil	Jaskaran Singh	Document Not Properly	21-07-2020
141	0710102/07127/2020	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9		VIBHA V MISHRA	index missed memo of parties missed list dates & event , breif of synopsis missed page 92-95, 110, 113-130, 145, 152, 153, 208 not clear page 197 client sign missed compliance affidavit	16/07/2020



142	0710102/03410/2020	SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD.		IBC Under Sec 9		Atul Sahi	claim less then 1 Cr	17/03/2020
143	0710102/06329/2020	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	06-08-2020
144	0710102/03607/2020	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy	23/04/2020
145	0710102/07332/2020	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED		Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application & Page No. 16 to 18 Hindi True Copy Singn	24/07/2020
146	0710102/07339/2020	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG		Sec 42	706/2018	K. ENATOLI SEMA	No Sign in Application & No True Copy and Page No 63 not Clear	24/07/2020
147	0710102/07320/2020	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.		Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39,42,43,44,46-49 NOT CLEAR PAGE	24/07/2020

148	0710102/07341/2020	RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)		Sec 60(5)	IB-248/ND/2019	Nil	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear	8800343000
149	0710102/06038/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	Incomplete Document	12-05-2020
150	0710102/03604/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	DOCUMENT NOT COMPLETE	12-05-2020
151	710102/07352/2020	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited		Sec. 241(1)		Prashant Jain	Translate-102-111,133-146,	24/07/2020
152	710102/07366/2020	Harjeet Singh Chadha Vs Chadha Motor Transport Company Private Limited		Sec. 241(1)		Nahush Jain	Page Not Clear-109-110,156,264-266,295-297,311-316,326,336,338-340,376,377-379,381, After Not Page Numbering-381 / Translate-127-131,135,136 / Missing-329,330,371 / 354-	24/07/2020
153	0710102064702020/3	Arunav Pankaj		ADDITIONAL DOCUMENT	IB-1367/PB/2019	PULKIT DEORA	page-11,12,16,23,24,28,30,31,59-61,89-94 not clear and after page 40 double page numbering,PG-113-115,135-144,174-179,207-209,231,232 NOT CLEAR	27-07-2020

154	710102064702020/4	Arunav Pankaj		Sec 60(5)	ib/1367/pb/2019 & ia/2334/of/2020	pulkita deora	91-94 135-144 174-179 207-209 231 not clear (small font)	
155	710102064922020	Rakesh Kumar Jain		Sec 60(5)	(IB)-917(ND) / 2019	MOHIT NANDWANI	AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED	23-07-2020
156	0710102/07520/2020	Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.		Rule 11 of NCLT, 2016	(IB) NO.272 (ND) OF 2019	Aviral Kapoor	signature missing IN application & true copy & Signature Missing	30-07-2020
157	710102/06738/2020	SURDEEP MINERALS & MINING PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (1)		SHARAD RAJWANSHI	Case Type Wrong / Missing-208	07-01-2020
158	710102/06960/2020	Bharti Airtel Limited Vs		Sec. 230-232 - Second Motion		Tanmay Sharma	Case Type Wrong / Wrong Document	07-10-2020
159	0710102/07556/2020	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX DELHI		Sec 252 (1) - By Government Body		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data & Fees Not Paid & Wrong Section choose	31-07-2020

160	0710102/07539/2020	ICICI BANK LIMITED Vs ESSAR POWER MP LIMITED		Sec 60(5)	Diary No. 0710102/ 03620/ 2020 Main Case Diary No	MISHA	Case Type Wrong & Main Case No Missing	30-07-2020
161	0710102/07516/2020	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana		Sec 252 (3)		ABHAY BANSAL	Case Type Wrong / Index Advocate Detail / Blur Pg- 56,99 / Page Not Clear- 67,78,82,83,86,89,91,93,94,9 8,101,106,109,110,111,115,1 18-123,124 / Prayer Applicant Signature Missing / Master	30.07.2020
162	0710102/07560/2020	KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies		Sec 252 (1)		Depaish Tangoriya	Income Tax Service DCIT Cell / Page Not Clear- 55,57,59,60,75- 77,79,84,85,89,91,93,98,103, 104,105,106,108,109,	31.07.2020
163	0710102/07569/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/201 7	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31-07-2020
164	0710102/07564/2020	Forgings Private Limited Vs Indiabulls Housing Finance limited		Application under any other provisions- IBC	IB/455/PB/2017	Sanjeev Bhushan Deora	Page No. 121 & 131 Not Clear	31-07-2020
165	0710102/07566/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/201 7	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31-07-2020

166	0710102/07570/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31-07-2020
167	0710102/06812/2020	Manohar Lal Vij Vs		Application under any other provisions- IBC	IB-1874/ND/2019	NA	Index Missing , Proof of Service	07-03-2020
168	0710102/07568/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31-07-2020
169	0710102/01482/2020	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED		Application under any other provisions- IBC	IB-569/2019	NA	case type wrong	08-05-2020
170	0710102/07521/2020	KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTIWAL PULP AND BOARD MILLS PRIVATE LIMITED		Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing	08-05-2020
171	0710102/07319/2020	DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY PRIVATE LIMITED		IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr	08-05-2020

172	0710102/07427/2020	HARI SINGH Vs. DYNAMIC AURA LLP		IBC Under Sec 9	FRESH	BHARAT GUPTA	claim amount less than 1 CR	08-05-2020
173	0710102/07452/2020	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. HSK INFRA PRIVATE LIMITED		IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR	08-05-2020
174	0710102/07454/2020	THREE C PROJECTS PVT LTD Vs. M/S THREE C FACILITY MANAGEMENT PVT LTD		IBC under Sec 7	FRESH	Jatin S Sethi	page:475 black not clear	08-05-2020
175	0710102/07567/2020	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED		Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on Annexures	08-05-2020
176	0710102076272020	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD		Rule 11 of NCLT	CP(IB)364/ND/2019	Amresh Kumar	Case Type Wrong	08-05-2020
177	0710102/07597/2020	Mohan Lal Jain Vs Kaliber Associates Private Limited		Application under any other provisions- IBC	IB-228/PB/2018	NA	True Copy and Sign Missed	08-02-2020

178	0710102/07621/2020	M L Gupta Vs Lifestyle Fitness Private Limited		Sec 60(5)	IB-310/ND/2019	Manashwy Jha	True Copy and Sign Missed in all pages	08-02-2020
179	0710102/07618/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED		Sec 60(5)	IB-1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed	08-04-2020
180	0710102/07630/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	APPEAL/206/2020	ANAND BAJPAI	Wrong case type chose	08-07-2020
181	0710102/07434/2020	Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited		IBC Under Sec 9		SUMIT KUMAR BATRA	objection-default amount less than 1 crore	28/07/2020
182	0710102/07469/2020	JAIN FACILITY MANAGEMENT PRIVATE LIMITED Vs K.S.N. BUILDCON PRIVATE LIMITED		IBC Under Sec 9		Gulshan kr sachdev	objection-default amount less than 1 crore	29/07/2020
183	0710102/07200/2020	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited		Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354	19/07/2020

184	710102017622020	Serious Fraud investigation office Vs. Sunair Hotels Limited		Sec. 241(1)		Ashim Sood	PG-78,98,116-119,128,132,139,176,177,183,185,186,191,193-195,197-222,224,226,228,229,233,234-237,240-242,244,245-247,255,256,261,275,280,286,297,299,387,388,391,394,3	31-07-2020( Before Lockdwn period )
185	0710102/07776/2020	KDR Services Private Limited Vs ROC DELHI		Sec 252 (1)		RITESH UPADHYAY	Case Type Wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Council Detail / No Pagination / Prayer (Petitioner Sign Missing) / Income Tax	08-10-2020
186	0710102/07765/2020	SAPAN MOHAN GARG Vs.		Application under any other provisions- IBC	C.P. (IB)/1756(PB)2 018	NA	TRUE COPY MISSED	08-11-2020
187	0710102/07695/2020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	(IB) 17(NB) OF 2019	upasana chandrashekaran	Unsign pages-2 to 10,13. Pages not clear-52 to 54,57,63,101 to 103	08-07-2020
188	0710102/07788/2020	Rakesh Sareen Vs		Sec 60(5)	C.P. (IB)/1006(ND)2 019	Ravi Krishan Chandna	pg-21,23,26,31,33,35 cut	10-Aug-20
189	0710102/07807/2020	YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED		Sec 60(5)	C.P. (IB)/1731(ND)2 019	NEERAJ YADAV	Wrong File Uploaded Matter Name Different.	



190	0710102/07739/2020	vishnu dutt Vs		Interlocutory Application (I.B.C)	CP/IB/1753/ND/2019	Dilip kumar Niranjan	Pages not clear-1,6 to 13,26 to 36. Proof of service	13-08-2020
191	0710102/07869/2020	SHARMA KALYPSO PRIVATE LIMITED Vs		Application under any other provisions- IBC	IB-1887/ND/2019	NA	Pages- 34 to 41 & 43,44,46 and 47 are not clear	13/08/2020
192	0710102/07887/2020	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA		Sec 60(5)	IB-2130/ND/2019	Rajan Gupta	Page-12 to 17 and 31 not clear	13/08/2020
193	0710102/07894/2020	Chandra Prakash Vs Savita Yadav		Sec 66(1)	IB-1248/PB/2018	Sanyam Saxena	Page 84 not clear	13/08/2020
194	0710102/07625/2020	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED		APPLICATION ANY UNDER PROVISION	(IB)/2187(ND)2019	MAREESH PRAVIR SAHAY	vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391-1394 not clear vol15-2845-2849, vol18-3401-3404 , pages cut 3583-3599 vol24-	08-04-2020
195	0710102/07877/2020	davendra kumar Vs deltos infra private limited		Sec. 213,Sec. 241(1),Sec. 242(4)		RAHUL AHUJA	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear, Page 638, 706, 707, 714 to 720 cut. Page 713	13-08-2020

196	0710102/07873/2020	M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT LTD		Rule 11 of NCLT	IB-420/ND/2017	NALINI	True copy and sign missed	13/08/2020
197	710000074832020	IDBI Bank Limited Vs. Resolution		Caveat Application	1B-1757/2018	Rajive R. Raj	No Advance Service & No Vakaltnama	29/07/2020
198	710000073862020	Radhika Sankaran		Caveat Application	Caveat-Application		No Index, No Vakaltnama, No Advance Services	26/07/2020
199	710102068402020	CHANDRA PRAKASH Vs. KAPIL DEV REHANI		Sec 66(1)	C.P. (IB)/1248(PB)2 018	Sanyam Saxena	PG-69 NOT CLEAR	07-04-2020
200	0710102/07852/2020	VEDURUMUDI BUILDERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3)		VINOD SINGH	Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut-39 / Income Tax Service DCIT Cell / Petition & Annexure every pages signature	13/08/2020
201	0710102/07856/2020	RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION		Rule 11 of NCLT	CP/51/2020	Tanuj Khurana	Memo of party	17/08/2020

202	0710102/07851/2020	CHANDRA PRAKASH Vs. GAURAV ISSAR		Sec 66(1)	CP/IB/1248/2020	Sanyam Saxena	Pges not clear-35 to 44,66 to 67,	17/08/2020
203	0710102/07801/2020	SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF		Rule 11 of NCLT, 2016	CP/IB/2932/2019	Manoj Kumar	case type wrong	17/08/2020
204	0710102/07857/2020	CHANDRA PRAKASH Vs. DR. LORI ISSAR		Sec 66(1)	CP/IB/1248/2018	Sanyam Saxena	Pages not clear-36 to 45,67 to 68,109,114,157,195,198	17/08/2020
205	0710102/07884/2020	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION		Sec 60(5)	CP/IB/1756/2018	Mukund Rawat	Pages not clear-124 to 129,141 to 148,413	17/08/2020
206	0710102/07681/2020	GOODRE PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		Sec. 230-232 - Second Motion	NA	Sandeep Kumar	Wrong case type chose / Main case no / index not mention / document not properly uploaded	17/08/2020
207	0710102/07924/2020	APAVARGA TRADING COMPANY Vs. CAARA INDIA PRIVATE LIMITED		Sec. 12A	C.P. (IB)/587(ND)2019	RAJENDRA BENIWAL	Pages not clear-31,33 to 37	17/08/2020

208	0710102/07732/2020	ERICAN ENTERPRISE LIMITED Vs. SUPER SEAL FLEXIBLE HOSE LIMITED		IBC Under Sec 9		Gautam Kumar	page:38-39, 48-51, 74-80, (81-95 translate ) and claim amount in rupee ( contact to help center)	08-08-2020
209	0710102/07754/2020	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9		SHAILENDER KUMAR	claim amount less than 1 cr.	10-08-2020
210	710102018152020	Rishabh Buildwell Pvt. Ltd. Vs. Compliance Construction Contracts Pvt. Ltd.		Rule 11 of NCLT, 2016	C.P. (IB)/913(ND)2019		case type wrong view recipet payment not show	
211	710102076522020	RP SUNIL KUMAR AGRAWAL		Application under any other provisions- IBC	C.P. (IB)/1896(ND)2019	9811347648	Translated pages-60 to 65 e-stamp paper wrong	
212	710102080142020	PUMA REALTORS PRIVATE LIMITED Vs. Punjab State Power Corporation Limited		Sec 60(5)	C.P. (IB)/934(PB)2018	41354354	e-stamp paper missed	
213	0710102/07562/2020	ELLORA COMMOALES PRIVATE LIMITED Vs		Sec. 230-232, Sec 234	1st Motion	ankit singal	Page Not Clear-595-602,605-611,741,1479,1478,1477,	31/07/2020

214	710102072682020	SANTOSH SHARMA Vs. DASH EXPORT PVT LTD		Application under any other provisions- IBC	C.P. (IB)/1388(ND)2018	Sanyam goel	PAGE no 27- 41, 77 AND 78 NOT CLEAR	28-07-2020
215	0710102/07349/2020	MEHTA SYNTHETIC PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		NOOR MOHAMMAD	Translate-141-164 / No Documents Proper Uploaded	24-07-2020
216	0710102/06207/2020	Kalyankari Suppliers Private Limited Vs		CA/CAA/42/ND/2020		Neeraj Arora	Missing Pg-147-149 / Condonation Of Delay / Accounting Treatment Certificate	29/05/2020
217	710102033952020	Noida Power Company Limited		Sec 60(5)	C.P. (IB)/995(ND)2018	8505934646	Pgae Not Clear-12,16,43,50-53 and UP E-STAMP PAPER 100 RS.	
218	0710102/07170/2020	Mohd Zuvaib Khan Vs Registrar of Companies		Sec 252 (3)		ANJALI YADAV	income tax service DCIT High Court	17/07/2020
219	0710102/07951/2020	Chandra Prakash Vs Build India Propmart Pvt Ltd		Sec 66(1)	CP/IB/1248/PB/2018	Sanyam Saxena	Page not clear-104,106	16/08/2020

220	0710102/08052/2020	Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD.		Sec 60(5)	C.P. No. (IB)50(PB)12018	RAJIV ANEJA	Affidavit verifying date	18/08/2020
221	0710102/08030/2020	Jaswinder Singh Walia Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	CP/IB/934/PB/2018	Anurag Bhatt	Application every pages sign Annexure every pages sign /Proof of service	18/08/2020
222	0710102/08126/2020	LEE FININVEST PRIVATE LIMITED Vs ROC Delhi	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Bharti Kashyap	Document not properly uploaded / wrong section / wrong case type	21/08/2020
223	0710102/08081/2020	LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD.		IBC Under Sec 9		RANJIT KHATRI	claim less than 1 cr	
224	0710102/06329/2020	HIGH GROUND vs LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	
225	0710102/08166/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Application(Companies Act)	Rule 11 of NCLT	Appeal no. 206/252/ND/2020	ANAND BAJPAI	Advance service to income tax (DCIT)	22/08/2020

226	710102069192020	Mobeinnovation Software Private Limited Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal/44(ND)2020	Narayan Kumar Jha	supporting affidavit	24-08-2020
227	0710102/07514/2020	JK LAKSHMI CEMENT LTD Vs. ANSAL HI- TECH TOWNSHIPS LTD	Company Petition IB	IBC Under Sec 9		AMIT PRABHAT DESHPANDE	amount less than 1 Cr	
228	0710102/07604/2020	Rajesh Sabharwal Vs Desein Private Limited	Company Petition IB	IBC Under Sec 9		NITIN KUMAR KAUSHIK	objection-default amount less than 1 crore	
229	0710102/07725/2020	INDIAN POTASH LIMITED Vs SUMAN PHOSPHATES AND CHEMICALS LIMITED	Company Petition IB	IBC Under Sec 9		MANISH KAUSHIK	objection-jurisdiction(registered office indore)	
230	0710102/03587/2020	ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.	Company Petition IB	IBC under Sec 7		LZAFEER AHMAD B F	documents not uploaded (only six pages are uploaded)	
231	0710102/08190/2020	SIDHANT SHARMA Vs AKASH KHILWANI	Company Application(Companies Act)	Rule 11 of NCLT	CP/305/241/242/ND/2018	YOGESH KUMAR JAGIA	Index not uploaded	24/08/2020

232	0710102/07755/2020	BSM India Private Limited	Company Petition IB	Sec 60(5)		amresh kumar	case type wrong not sign in application page 18-21 not clear main case no. not mention	10.8.2020
233	0710102148962019/7	M/S KESHAV ENTERPRISES Vs. ALUPAN COMPOSITE PANELS PRIVATE LIMITED	IBC Under Sec 9	Company Petition IB	ib/3196/ND/2019	Onkar Nath	33, 27,23 not clear page 24 translate	
234	0710102/08230/2020	SARIKA SOMVANSHI Vs. R S STONE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1788(ND)2018		PG-369,388,389,390,396-399 VOL-2 VOL-4- 651 ,652,808,809,811,895,896 NOT CLEAR	26-08-2020
235	0710102/08231/2020	MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9711967227	PG-11-20MSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR	25-08-2020
236	710102080802020	Casablanca Industries Private Limited	CAVEAT	NA	NA	RISHAB WASSAN	DD WRONG DETAILS	25/08/2020
237	0710102/08250/2020	PARVESH KUMAR Vs. NILESH SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1771(ND)2018	VIPUL SHARMA	Supporting Affidavit & Signature Missing	



238	0710102/08264/2020	Rohit Sehgal Vs Supritendent of Police	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/547/PB/2 018	Rohit Sehgal	Proof of service	27.08.2020
239	0710102/08243/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(C ompanies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
240	0710102/08241/2020	Anupam Gupta Vs Overseas Courier Service India Pvt Ltd	Company Application(C ompanies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
241	0710102/08258/2020	Punjab National Bank Vs Metaphor Exports Pvt. Ltd	Company Application(C ompanies Act)	Application under any other provisions	IB/422/2016	Rajinder Wali	Application every pages sign- 1 to 11	27.08.2020
242	0710102/08265/2020	TEK TRAVELS PRIVATE LIMITED Vs TED TRAVEL & EXPERIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY APPLICATION NO. IB- 2417/ND/2019	Rachit Kohli	Memo of party (Applicant signature) Application every pages sign-1 to 4,9,12	27.08.2020
243	0710102/08266/2020	Edelweiss Asset Reconstruction Com Ltd Vs CLC Industries Limited	Interlocutory Application (I.B.C)	IBC Section 59	CP/IB/933/2019	HONEY SATPAL	Wrong section	27.08.2020

244	0710102/07786/2020	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Under Sec 9		ARV CHAMBERS LAW	page:1466-1476 missed and proof of service missed	
245	0710102/06056/2020	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		sachdev & associates	claim Less then 1 cR	
246	0710102/08234/2020	LM Landmark Private Limited Vs The Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (3)		YOGITA BHATIA	Page Not Clear-33-53,96, / Translate-83	25/08/2020
247	0710102/08273/2020	Ahluwalia Contracts (India) Limited Vs Gian Chand Narang	Interlocutory Application (I.B.C)	Sec 42	CP/IB/706 /PB/2018	Tariq Khan	Wrong Section	
248	0710102/08275/2020	SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (1) - By Government Body	APPEAL no. 169/252/ND/2020	SANKET GUPTA	Wrong Section and fees not paid	27/08/2020
249	0710102/08278/2020	THIRD EYE HARKHABAR PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	Company Application(Companies Act)	Application under any other provisions	Not Mentioned	Dr. Maurya Vijay Chandra	No Pagination/ main case no. not mentioned/ No index	27/08/2020

250	0710102/07903/2020 Refiled	Divyanshu Setia Vs REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		Amol Sinha	STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No, 364,365,367,369,371,373,38 2 Cut	14-08-2020
251	0710102/07559/2020 Refiled	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Comp anies Act)	Sec 252 (1)		Depaish Tangoriya	Jurisdiction Haryana in Master Data	31-07-2020
252	0710102/07780/2020	SUNIEL VIRRMAANI & ORS Vs. SARE GURUGRAM PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		MIMANSA LAW OFFICES	Page:102, 106, 122-124, 339-340, 426, 500, 576, 591, 622, 623, 624, 653-669, 672, 676, 680, 684, 692, 702, 707, 708, 817, 907-912, 981-984, 1112-115, 1130, 1231-1233, 1254-1258, 1365-1367, 1402	10-08-2020
253	0710102/08289/2020	CZONE ENGINEERS PRIVATE LIMITED Vs	Company Application(C ompanies Act)	Application under any other provisions	APPEAL no. 839/252/ND/20 19	Abdul Quadir	Page No 7 Repeated & Income Tax Service Missing & After Page No 17 Pagination Not Done	27/08/2020
254	0710102/08330/2020	Sunrays Properties and Investments Company Private Limited Vs	Company Application(C ompanies Act)	Application under any other provisions	C.A.(CAA)/52(P B)2019	MANOJ SHARMA	TRUE COPY SING MISSED	28/08/2020
255	0710102/02671/2020	Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited	Interlocutory Application (I.B.C)	19(2)	C.P. (IB)/432(ND)20 19	Atul Sharma	Pg-15,40 not clear	28/02/2020

256	0710102/08302/2020	Zlato Business Solutions P Ltd Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (1)			Jurisdiction Haryana according to Master Data	28-08-2020
257	0710102/07646/2020	IDBI BANK Vs	Interlocutory Application (I.B.C)	Sec 60(5)	IB-1757/PB/2018	RAJIV RANJAN RAJ	Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise index compulsory	08-05-2020
258	0710102/07759/2020	NORTHERN ARC CAPITAL LIMITED Vs Five Core Electronics Limited	Company Petition IB (IBC)	Application under any other provisions- IBC		NA	case type wrong & document not upload properly	10-08-2020
259	0710102/07723/2020	Pawan Vs Supertech Township Project Ltd	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	IB/904/ND/2019	Rajiv Shukla	case type wrong	07-08-2020
260	710102035912020	TODAY HOMES NOIDA PRIVATE LIMITED	Interlocutory Application(IBC)	Sec 30	C.P. (IB)/923(PB)2018	APOORV AGARWAL	pg-269,383 not clear,pg-360 font small not clear,document upload volume wise,volume break.	
261	710102078462020	Karnataka Bank Ltd. Vs. Resolution Professional &#40;Ortel Communications Ltd.&#41; & Ors.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/761(ND)2018	NIPUN GAUTAM	pg-51 missed	

262	710102081272020	M/S. PREMSONS SUPER STEEL PVT. LTD.	Interlocutory Application (I.B.C)	Sec. 12A	C.P. (IB)/404(ND)2018	VIVEK KUMAR	wrong proof of service in Proof of service column	
263	0710102/08312/2020	AKHILESH KUMAR GUPTA Vs EASYTECH GLOBAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	CP/IB/794/ND/2018	Surabhi Sinha	Proof of service	28/08/2020
264	0710102/08358/2020	MUKESH KUMAR GROVER Vs Uttarakhand Power Corporation Limited through Its Executive Engineer	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB-2375/(ND)/2019	PARTHO BHATTACHARYA	Application every pages sign-2 to 4	29/08/2020
265	0710102/07487/2020 Refiled	Preeti W/o Sunil Arora Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Form 11 missed and no Pagination	29-07-2020
266	0710102/07485/2020	Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Form 11 missed and No pagination in Pages	29-07-2020
267	0710102/07488/2020	Santosh Kumari W/o Ram Lal Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Form 11 missed and no pagination in pages	29-07-2020

268	0710102/07437/2020	WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		Rohit	Council Sign and Detail Missed in Index	28-07-2020
269	0710102/06135/2020	RAJESH RAJPAL Vs RAJPAL POLYTEX PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Devesh Arora	Page 144 Wrong Arrange, Page 291 to 294, 302,303,304,305,306 not clear, Annexure 6 no seperate index and Break after 200 pages	22-05-2020
270	0710102/08192/2020	AASHIYANA STEELFEB PRIVATE LIMITED Vs Registrar of Companies (NCT of Delhi & Haryana)	Company Appeal(Companies Act)	Sec 252 (1)		PRAMOD PRASAD KOTHARI	Translate-86,88 / Page Not Clear-90,94,95,97 / Blur Pg-33,80 / Annexure Every Pages Sign	24/08/2020
271	0710102/08067/2020	UJJAWAL GARMENTS PRIVATE LIMITED Vs	Company Application(Companies Act)	Sec 252 (3)		CS AVINASH KUMAR	Case Type Change	19/08/2020
272	0710102/08129/2020	CHLORITECH INDUSTRIES Vs. M/S HIL INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AMIT GUPTA	pages 430,434,436,438,440,442 not clear	21-08-2020
273	0710102/08451/2020	Longowal traders Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09-01-2020

274	0710102/08452/2020	PRADEEP GOYAL Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objections-pages not clear-25-30,40,46,47,52-80,88,100,116-123,131-116pages cut-43,48	09-01-2020
275	0710102/08456/2020	VEER BHAN SONS (HUF) Vs. DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	no documents uploaded except proof of service	09-02-2020
276	0710102/08454/2020	VEER BHAN Vs. DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	claim amount less then 1 crore	09-02-2020
277	0710102/06283/2020	Total Airport Services (India) Private Limited Vs Registrar of Companies NCT of Delhi & Haryana	Company Application(C ompanies Act)	Sec 252 (3)	CA/149/252/ND /2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	06-04-2020
278	0710102/08403/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1392(ND)2 019	Jatin S Sethi	TRUE COPY MISSED	31/08/2020
279	0710102/07845/2020	Woolways India Limitd Vs Standard Chartered Bank	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB)/29(ND)2018	sajve BHUSHAN DEORA	WRONG SCRUTINY	13/08/2020

280	0710102/08457/2020	BRANDS CARVAN OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (1)	NA	CS NAVEEN SHREE PANDEY	Case Type Wrong / Page Not Clear-61,70,71,74,75, / Translate-67 / Urgent Application Seprate Filling	04.09.2020
281	710102080532020	M/s Richa Global Exports Pvt. Ltd Vs. SAMTEX DESINZ PRIVATE LIMITED	Intervention Petition	Sec 60(5)	IB-3171 OF 2019	Abhishek Bhardwaj	APPLICATION SIGN MISSED,PG-24,26 IN HINDI,WRONG CASE TYPE	
282	0710102/08573/2020	SANJAY GUPTA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	(IB)/132(PB)2017	NIPUN GAUTAM	PAGE 53-56 FONT SMALL	09-05-2020
283	0710102/08582/2020	GREEN EDGE INFRASTRUCTURE PRIVATE LIMITED Vs MAGIC EYE DEVELOPERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213,Rule 11 of NCLT,Rule 11 of NCLT		Srishti Juneja	Wrong section of Rule 11, Index Missed, No pagination No sign in Petition,Supporting affidavit missed, No Advance Service, No Vakaltnama, Documents not in proper	04-09-2020
284	0710102/03456/2020	SONIA KHOSLA Vs MONTREAUX RESORTS PVT. LTD.	Company Petition (Companies Act)	Sec. 243(1) (b)		deepak khosla	On Cover page wrong section mentioned, Memo of Parties Missed, List of dates missed, Brief Synopsis Missed, Page No.132,295,297,343,346,348, 356,358,362,395,397,398,40 & 413 416 420 444 445 461 4	18-03-2020
285	0710102/06361/2020 Refiled	UNIQUE ALANKAR JEWELLERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)	Company Petition (Companies Act)	Sec 252 (3)		ARJUNN KUMAR TYAGI	Income Tax Service / Case Type Wrong / Petition Not Signed, Volume not in Sequence	09-06-2020



286	0710102/08456/2020	VEER BHAN SONS (HUF) Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-no documents uploaded except proof of service	09-02-2020
287	0710102/08454/2020	veer bhan Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less than 1 crore	09-02-2020
288	0710102/08442/2020	GANGADHARAN BULK MOVERS PRIVATE LIMITED Vs. ASSESSING OFFICER	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	page:58, 69, 72, 75, not clear	01-09-2020
289	0710102/08444/2020	SAWHNEY COAL TRANSPORT PRIVATE LIMITED Vs. ASSESSING OFFICER	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	page:42-48, 52-57, 90-103 not clear and page 68, 73, 74, 76, 84, 90 wrong arrange	01-09-2020
290	0710102/06276/2020	Sona Beverages Pvt. Ltd. Vs KAAMA BREWERIES PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		debopriyo moulik	page:77-88, 126-132 note clear	
291	0710102/06926/2020	Rani Electrodes Ltd. Vs HEMA ENGINEERING INDUSTRIES LTD	Company Petition IB (IBC)	IBC Under Sec 9		saurab kalia	page:239-241 overwriting and page 13 claim amount issue.	

292	0710102/07974/2020	Arun Kumar Mittal Vs SPM PVC Industries Pvt Ltd	Company Petition IB (IBC)	IBC Under Sec 9		Sargar Aggarwal	claim less than 1 cr	
293	0710102/08297/2020	Mukund Vs M/s Logix City Developers Pvt Ltd	Interlocutory Application (I.B.C)	IBC Under Sec 9		BALAJI SRINIVASAN	Wrong section (wrong e-file)	
294	0710102/08178/2020	PCL IT Solutions Private Limited Vs	Company Petition IB (IBC)	IBC Under Sec 10		sonal mashankar 8109308340	page:173-175, 200 missed and claim less than 1 cr	
295	0710102/08450/2020	GOENKA ENTERPRISES Vs KULDEEP VERMA	Interlocutory Application (I.B.C)	Sec 42	CP/IB/418/ND/2018	DIVYANSHU AGRAWAL	(AFFIDAVIT DATE)	09-01-2020
296	0710102/07233/2020	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.	Interlocutory Application (IBC)	Application under any other provisions- IBC	Application under any other provisions- IBC	ANIL KUMAR	pg-21 repeated.	
297	0710102/08425/2020	DARA SINGH ESTATES PVT LTD Vs THE REGISTRAR OF COMPANIES DELHI	Company Appeal (IBC)	Rule16(d),NCLT Rules,2016 IBC	Company Appeal---/2020	Prateek Gangwani	Main case no. not mention/Affidavit missing	09-01-2020

298	0710102/08629/2020	Sanjib Kumar Dey Vs Concept Capital Infra Projects Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	IB-911/2020	Srijan Sinha	No Index, No pagination, No e-Stamp, Brief Synopsis, memo of parties	07-09-2020
299	0710102/08128/2020	Prakash Dev Vs ROC DELHI	Company Appeal(Companies Act)	Sec 252 (1)		RITESH UPADHYAY	Document Upload in sequence, Memo of parties, Brief Synopsis, List of dates missed, STK 7 missed, Roc & Incomet Tax Service missed, no sign in every page of petition	21/8/2020
300	0710102/08510/2020	DEVKRIPA ISPAT PRIVATE LIMITED Vs DE LAGE LANDEN FINANCIAL SERVICES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/985(ND)2018	ANAND BAJPAI	PG-18,45 NOT CLEAR	09-02-2020
301	0710102/08470/2020	Manoj Giri Vs Ansal Phalak Infrastructure Pvt Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/2336(ND)2019	ROHIT CHOUDHRY	SELECT CORRECT DOCUMENT TYPE	09-02-2020
302	0710102/08486/2020	ARUN ANAND Vs. AKME PROJECTS LIMITED	Company Application		CP/55(ND)2018	ROHIT KRISHAN NAGPAL	affidavit back date sign missing and section wrong	
303	710000085722020	Neeraj Aggarwala		Cavet			NCLT form 3c Missed	05-09-2020

304	710102086282020	MASQ BUSINESS SOLUTION PVT. LTD Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal-280 of 2020	Sameer Sidhar	page numbering missed,income tax service missed	
305	0710102/00024/2020	VARDHMAN INFRABUILD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Appeal	Sec 252 (3)	NA	YOGITA BHATIA	83 not clear 50 soft 68 73 missed etc and case type wrong...	09-09-2020
306	0710102/03278/2020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body	NA	SAMAKSH GOYAL	case type wrong AND DOCS NOT UPLOAD PROPERLY...	09-09-2020
307	0710102/03421/2020	GLOBAL AUTOTECH LIMITED Vs. MAINI CONSTRUCTION EQUIPMENTS	Company Petition IB	Application under any other provisions- IBC	NA	ROHIT GANDHI	CASE TYPE SECTION WRONG/PAGE NO.114 IS NOT CLEAR	09-09-2020
308	0710102/03560/2018	ADITYA PUGLIA Vs. FIRESTAR DIMANOND PRIVATE LIMITED FIRESTAR DIMANOND INTERNATIONAL PRIVATE LIMITED NITRAV MODI	Intervention Petition	Application under any other provisions	NA	Aditya Puglia	case type wrong document not properly uplad	09-09-2020
309	0710102/03576/2018	MR. NAVNEET KUMAR GUPTA Vs. M/S. TATA STEEL LIMITED	Company Petition IB	Sec 60(5)	NA	J SAGAR	case type wrong/SECTION	09-09-2020

310	0710102/00176/2019	DR.SEEMA BAJAJ Vs. EMBRYO HEALTH PRIVATE LIMITED	Company Petition	Application under any other provisions	NA	Vishnu PS Langawat	case type wrong sing missed in application	09-09-2020
311	0710102/14108/2019	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LTD.	Company Application	Rule 11 of NCLT, 2016	C.P. (IB)/613(ND)20 19	AYUSH AGARWAL	CASE TYPE WRONG	09-09-2020
312	0710102/00084/2020	SINGLA BUILDERS AND PROMOTERS LIMITED Vs.	Company Application	Sec 60(5)	C.P. (IB)/934(PB)20 18	PALLAVI SINGH	CASE TYPE WRONG	09-09-2020
313	0710102/00059/2020	SHIV DYAL SHARMA Vs	Company Application	Sec 60(5)	C.P. (IB)/1718(PB)2 018	Jatin S Sethi	case type wrong	09-09-2020
314	0710102/01303/2020	KALIBER ASSOCIATES PVT. LTD Vs. INCOME TAX OFFICER	Company Application	Application under any other provisions	CP/228(ND)201 8	Anirban Bhattacharya	petition fillied in companies act,Pg Not Clear-24-28,29- 38,36,37 and case type wrong	09-09-2020
315	0710102/02479/2020	AXYKNO CAPITAL SERVICES PVT. LTD. Vs. RATTANINDIA POWER LTD	Cross Application	Application under any other provisions- IBC	NA	Vikram Hegde	CASE TYPE WRONG	09-09-2020

316	0710102/03191/2020	SHRI SOURABHAGGARWAL SOLE PROPRIETOR M/S. S S ENTERPRISES Vs. SHRI BALAJI INFRADEVELOPERS PRIVATE LIMITED	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/2126(ND)2019	Mohit Singhal	CASE TYPE WRONG	09-09-2020
317	0710102/03136/2020	SPEED CARRIERS Vs. ANIL MATTA	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/995(ND)2018	animesh Rastogi	PAGE 5 7,11,12,13,15,19,20,21,22,24,26,27,30A,21,32,33,36,37,39,48,49,51,51A,52,53A,56,57,58,59,61A,62,63A,64,67,69,69A,71,73,73A,74,76,80-82,82A,85,85A NOT CLEAR	09-09-2020
318	0710102/03028/2020	KAVYA TRADERS Vs. ANIL MATTA	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/995(ND)2018	animesh Rastogi	DOC NOT UPLOAD	09-09-2020
319	0710102/03128/2020	SINGH PROPERTIES AND CONSTRUCTIONS Vs. A NIL MATTA	Interlocutory Application(IBC)	Application under any other provisions- IB	C.P. (IB)/995(ND)2018	animesh Rastogi	TRUE COPY SING MISSED PG 24,28, 29 ,31 44, 46,60 ,63 66, 71 BLURE AFTER 25 PAGE NOT CLEAR LAST 2 PAGE NOT UPLOAD	09-09-2020
320	0710102/02618/2020	THE CASA ROYALE ALLOTTEES WELFARE ASSOCIATION Vs. NISU S FINANCE AND INVESTMENT MANAGERS LLP	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1348(ND)2019	URFEE HAIDER	Pg-40-43 ,49,68-70,71 not clear	09-09-2020
321	0710102/03081/2020	MANOGAYAN ESTATES PRIVATE LIMITED Vs. MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	C.P. (IB)/192(PB)2019	NA	EVERY 2 PAGE BLANK	09-09-2020

322	0710102/03083/2020	BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - INTERIM RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	C.P. (IB)/192(PB)20 19	NA	EVERY 2 PAGE BLANK	09-09-2020
323	0710102/03069/2020	SUPERLATIVE INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	NA	NA	EVERY PAGE BLANK AND CASE TYPE WRONG,	09-09-2020
324	0710102/02736/2020	CANBANK FACTORS LIMITED Vs. CANBANK FACTORS LTD	Company Appeal	Section 42 - Submitted by Government Body	NA	VIJAY KUMAR	CASE TYPE WRONG AND DOCUMENT NOT UPLOADED PROPERLY	09-09-2020
325	0710102/08527/2020	Kotak Mahindra Bank Ltd. Vs Rohit Sehgal RP M/s Affinity Beauty Salon Pvt. Ltd.	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/ 786 /PB/ 2018	Dhruv Gupta	Pages not clear-157,170 to 172,174,176,180,181,192 to 196,209 to 220,236 to 246,263 to 265,267 to 269,283 to 287,304 to 315,329 to 331,335 to 338 411 413	09-03-2020
326	0710102/08672/2020	Haryana Carbon Private Limited Vs Registrar of Companies	Company Application(C ompanies Act)	Sec 252 (1) - By Government Body	Appeal no. 242/2020	SAMAKSH GOYAL	Wrong Section	09-09-2020
327	0710102/08673/2020	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED Vs KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB- 1440/ND/2018	Sanjay Bhatt	Index Not Signed, True Copy Sign Missed	09-09-2020

328	0710102/08700/2020	Hemant Kumar Kakati Representative of Workers and Employees Member	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/418(ND)20 18	DHRUPAD DAS	TRUE COPY SING MISSED	09-07-2020
329	710102076952020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/17(ND)201 9	upasana chandrashekara n	wrong main case number in file and affidavit,pg-52-54,57 not clear,volume break after 200 pages	
330	710102064042020	Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1788(PB)2 018	Jatin S Sethi	sign missed on application,pg-130,139 black,pg-131-133,203- 210,432- 434,461,465A,556,557,811no t clear,pg-355 font small,pg- 473 474 478 479 480 481 48	
331	0710102/07843/2020	Chandra Prakash Vs Saurabh Vinayak	Interlocutory Application (I.B.C)	Sec 66(1)	IB)/1248(PB)20 18	Sanyam Saxena	Pages not clear-35 to 44 not clear	08-09-2020
332	0710102/06621/2020	INDIAN OVERSEAS BANK Vs. PIXION MEDIA PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/438(PB)20 18		167-170,172-179 not clear page	
333	0710102/06354/2020	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED Vs	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		KARAN MALHOTRA	Page not clear-104- 105,107,109,119,122,127,13 4,136,140,142,149,151- 161,163	06-08-2020



334	710102071432020	De Nora India Limited Vs. Mr. Kuldeep Verma Liquidator in the Liquidation Process of Hindustan Paper Corporation Limited	Interlocutory Application(IBC)	Sec 42	C.P. (IB)/418(ND)2018	AJAY BHARGAV	Wrong case type	
335	0710102/07816/2020	Kiran Chopra Vs Arvind Chopra	Company Application(Companies Act)	Rule 32	CP/64(PB)2019	VARUN KATHURIA	Pg-71 72 73 74 75 76 NOT CLEAR	08-11-2020
336	0710102/08539/2020	Rajiv Srivastava Vs Manish Kumar Gupta	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1718(PB)2018	Mukund Rawat	PG-102,147,148,152,153,155,156,157,159,160,162,164,246,257-260,359-363,393-397,398-401,462,464, NOT CLEAR	09-04-2020
337	0710102/08614/2020	IDBI Bank Limited Vs Amzen Transportation Industries Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/3(ND)2020	Harshit Khare	wrong filing rejoinder file as a application	09-07-2020
338	0710102/03519/2020	Shane Haryana Finlease Limited Vs Registrar of Companies Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		ZZ	NCLT Form 12 Missed	21-03-2020
339	710102081952020	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED	Company Application	Application under any other provisions	CP/25(ND)2020	Pratishtha	True Copy Sign missed	

340	0710102/08554/2020	CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED Vs GOLF VIEW HOMES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		sandeep phogat 9873687595	page:95-97, 98, 105, 108, 111, 135-139, page not clear	
341	0710102/08714/2020	ARUN ANAND Vs. HARIKRISHAN SHARMA	Interlocutory Application(IBC)	APPLICATION UNDER PROVISION IBC	(IB)/55(ND)2018	Rohit Naagpal	ALL PAGES ARE BLURE	
342	0710000080072020	Hem Singh Bharana Vs.	CAVEAT				FORM 3C MISSED	17-08-2020
343	0710000080602020	Trinity Cleantech Private Limited	CAVEAT				FORM 3C MISSED	19-08-2020
344	0710102080792020	Sushen Gupta VS ACTIA INDIA PRIVATE LIMITED	CAVEAT				FORM 3C MISSED	20-08-2020
345	710000085722020	1. Unilazer Alternative Ventures ,2. Easy Policy Insurance Web Aggregators Pvt. Ltd.					NCLT form 3c Missed	09-05-2020

346	71000084682020	Green Channel publications (India) Pvt ltd					Supporting Affidavit missed Advance Service Missed , vakaltnama Missed	09-02-2020
347	0710102/08749/2020	Trivir Blessing Developers Private Limited Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (3)		Divesh Goyal	Page No 203 To 207 Hindi Pages Translate Copy Missing & Page No 212 cut from right and side & Page No 213 Missing After Page No 214 Pagination Wrong Arrange & Income TAX & Roc Service	09-05-2020
348	0710102/08770/2020	CRUX INNOVATIONS PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (1)		Narender	After 200 Pages Volume Will be Divided & Volume Wise Index Also Compulsory	09-12-2020
349	0710102/08777/2020	SHOBHIT ESTATES PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (1)		RANJAN KUMAR JHA	in Index Pagination Not Done & True Copy Signature Missing In Annexures & Page No 46 To 80& Page 87 To 97 Hindi Pages Translate Copy Missing & Page No 98 Not Clear & Income Tax Service	09-12-2020
350	0710102/07543/2020	TAMINDER KAUR DHUPIA Vs. PARSAVNATH DEVELOPMENT LTD	Company Application	Sec 425	iB/2292/nd/2019	SONAL ANAND	case type wrong	
351	710102080052020	Amit Anil Goenka Vs. M/s. Earthcon Infracon Private Ltd.	Company Petition IB	Rule 11 of NCLT, 2016	IB-1601/ND/2019	Ankur kashyap	ONLY VAKALATNAMA, WRONG CASE TYPE	

352	710102079782020	Mohan Aggarwal Vs. JAI PRAKASH GUPTA	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/1565(PB)2018	RAJENDRA GUPTA	CASE TYPE WRONG	
353	0710102/08695/2020	SVAS ARC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		RANJAN KUMAR JHA	Page Cut-11,13,14,15-21,25,28 / list of date events / Board resolution / Annexure every pages sign / Proof of service	09-09-2020
354	0710102/08686/2020	SHIV DAYAL SHARMA Vs THREE C PROJECTS PVT LTD	Interlocutory Application(IBC)	Sec 60(5)	IB/1718/PB/2018	Jatin S Sethi	Pdf Uploaded 2 times and service is missing	09-09-2020
355	0710102/08636/2020	M/S INTER CONTINENTAL INDUSTRIES Vs M/S SHOREWALA GLOBAL INDUSTRIES PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)	IB/862/ND/2019	Gautam Singh	True copy is missing on annexures	
356	0710102/08665/2020	V.N. PROPERTIES PRIVATE LIMITED	Company Application	Sec. 230-232 - Second Motion	CAA/15/PB/2019	Sanjeev Choudhhry	Wrong Section	09-09-2020
357	0710102/08692/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/1006/ND/2019	Anil Kumar	PG no. 4-11 cut	09-09-2020

358	0710102/08761/2020	Vasilis CityScapes Pvt. Ltd Vs SONI INFRATECH PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/2239/ND/2019	Aseem Talwar	Service is missing	09-11-2020
359	710102085812020	RITESH SPINNING MILLS LIMITED	CA(A) Merger & Amalgamation	Rule 11 of NCLT	no mention	SUJOY DATTA	Wrong case type	
360	710102080972020	TGS Water Private Limited Vs. Registrar Of Companies	Contempt Petition	Application under any other provisions	appeal-372/2019	JEEVESH MEHTA	Wrong case type	
361	710102036232020	Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited	Company Petition IB	Application under any other provisions- IBC	COMPANY PETITION (IB) NO. 1665/(PB)/2018	Shweta Dubey	CASE TYPE IS WRONG,prayer missed,supporting affidavit missed,proof of service	
362	0710102/07728/2020	Oswal exports pvt ltd Vs roc	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		aaryan sharma	Translate Page-161,164	08-07-2020
363	0710102/06944/2020	ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED Vs	Company Appeal(Companies Act)	Sec 252 (3)		Angom Sushant Singh	Document Not Properly	07-10-2020

364	0710102/06957/2020	INDIAN DUROBUILD PVT. LTD. Vs	Company Petition (Companies Act)	Sec. 131(1)		ASHISH MIDDHA	Page Not Clear- 19,22,25,26,29,32,35,37,39,41,43,47,51,55,56,86,89-93 / Brief Synopsis / ROC Service	07-10-2020
365	0710102/08768/2020	Vipin Aggarwal Vs AVJ Developers India Limited	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/654(PB)2019	Gaurav Srivastava	TRUE copy signature missing & application signature missing	
366	0710102/08767/2020	R.S. Ajit Singh and Company (Automotives) Pvt. Ltd. Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	na	True Copy Signature Missing in Annexures & Page NO 65,66,67,68,69	12-09-2020
367	0710102/01885/2020	RAJEEV LOCHAN Vs.	Company Application	Sec. 12A	C.P. (IB)/2166(ND)2019	981803467	Case type wrong	11.09.2020
368	710102085772020	DEBASHIS NANDA Vs. Greater Noida Industrial Development Authority	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/422(PB)2018	debashis nanda	pg-30,31 wrong arrange,	
369	0710102/08103/2020	Shefali Singh Vs Unitech limited	Company Petition (Companies Act)	Sec. 73(4)		Shefali Singh	Council Detail Missed in Index	20-08-2020

370	0710102/07696/2020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Sec. 131(1)		Ramesh Chandra Mishra	page: 141 missed page 163-166, 176, 181, 186, 191, 195, 201, 213, 215, 217, 219, 222, 224, 228, 229, 231, 232, pages are cut in hard file page 24, 27, 38, 40, 50, 163, 165, 166, 231 not clear soft	07-08-2020
371	0710102/08850/2020	ECOWIN FENESTER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	252	Appeal/790(ND) 2018	RAVINDER SINGH	WRONG SECTION SELECT	15-09-2020
372	0710102/08854/2020	UMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	Interlocutory Application(IBC)	SECTION -9	C.P. (IB)/310(ND)2019	NIRAJ YADAV	WRONG SECTION SELET AND PG -17 NOT CLEAR	15-09-2020
373	0710102/06531/2020	Olympia Electronics Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		Soma Samantarai	uncompleted document , final report, 2 year balance sheet , ibbi report, master data , challance, BR, Special BR etc document missing (contact to registry 24361890)	
374	0710102/03141/2020 Refile	Bharat Jatropha Garden Estates Private Limited Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		Ajay Singh	Document Not Upload	12-03-2020
375	0710102/08720/2020	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions	Appeal/187(ND) 2020	Depaish Tangoriya	7-9 not clear page	

376	0710102/08338/2020	M/s Sarvottam Granite & Marble Vs Mahagun India Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		SOHAIB ALAM	objection-basic details-Re-enter new details of dd	29/08/2020
377	0710102/08786/2020	TECHCORAL SOLUTIONS Vs BHUMISAGAR INFRASTRUCTURES PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-pages not clear 33-39,44,45,52-66,68-70	09-12-2020
378	0710102/08837/2020	Proprietor Of Seemro Cargo Movers Vs TRIUMPH REALITY PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		upasana chandrashekaran	objection-claim amount less than 1 crore	14/09/2020
379	0710102/08365/2020	Rapipay Fintech Holding Private Limited Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		KARAN MALHOTRA	Wrong Section Choose /	31/08/2020
380	0710102/08364/2020	Rapipay Fintech Holding Private Limited Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		KARAN MALHOTRA	Missing-311 / Delay Application	31/08/2020
381	0710102/08865/2020	ANAND KUMAR AGARWAL Vs M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1059/ND/2018	RAHUL ADLAKHA	Blour pages-9 to 58	15/09/2020



382	0710102/08884/2020	FARHEEN ARSHAD Vs. M/S OVERSEAS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		SANJEEV KATARIA	true copy missing on all petition, page 69 cut & Case Type	16-09-2020
383	0710102061192020/1	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTOR Y APPLICATION (I.B.C)/2069 (PB)2020		pg-22 not clear,pg-41 overwriting	
384	0710102061192020/3	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTOR Y APPLICATION (I.B.C)/2069 (PB)2020		true copy sign and stamp missed	
385	0710102071232019/16	ORIENTAL BANK OF COMMERCE V/S VENTA REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(ND)2 019		PG-17 NOT CLEAR,PG-29,31,41,43 TRANSLATE,PROOF OF SERVICE MISSED	
386	0710102014372020/5	HARISH KAPOOR V/S KING RUBBER PRODUCTS PVT. LTD.		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/35(PB)202 0		SIGN MISSED ON REPLY,PAGE NUMBERING MISSED AFTER PAGE-86	
387	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER v/s M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Applicati on under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2 019		sign missed on reply,pg-42,43 cut,true copy stamp	

388	0710102173432019/7	MCCORMICK SUPPORT SERVICES PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/10(ND)2020		Only one page in the file	
389	0710200000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED v/s SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Wrong file application	
390	0710102/08898/2020	KMQ Engineering & Tools Private Limited Vs 1. Union of India Ministry of Corporate Affairs through Registrar of Companies	Company Petition (Companies Act)	Sec 252 (1) - By Government Body			Case type wrong, Service to Income Tax (DCIT) High court is missing, MOA and AOA missing , NCLT form 12 memorandum of appearance is missing	16/09/2020
391	0710102/08884/2020	Farheen Arshad Vs M/S Overseas Private Limited	Intervention Petition (IBC)	Sec 60(5)	CP/IB/1731/2019	Manoj Kumar Malik	Page cut-34 /Wrong section choose	16/09/2020
392	0710102/08914/2020	SREI EQUIPMENT FINANCE LIMITED Vs WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			Advance Service Missing-60	16/09/2020
393	0710102/08930/2020	SSMP INDUSTRIES LIMITED Vs. SSMP INDUSTRIES LIMITED	Interlocutory Application (IBC)	Application under any other provisions- IBC	C.P. (IB)/495(ND)2017	H P BHARDWAJ	PAGE NO 7 ,12 NOT CLEAR	17-09-2020

394	0710102/08917/2020	Vijay Oberoi Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/159/ND/2019	Vijay Oberoi	Page no. 67,68 not clear	16-09-2020
395	0710102/08622/2020	IL&FS FINANCIAL SERVICES LTD Vs MR. AMIT MITTAL	Company Petition IB (IBC)	Section 95(1)		asa legal	proof of service missed	
396	0710102/08814/2020	Sunil Parmanand Kewalramani Vs REG. Medilux Laboratories Private Limited	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		purti marwaha gupta	case type wrong in Company act	
397	0710102/06277/2020	Cowgill Holloway Support (India) Pvt Ltd. Vs	Company Petition (Companies Act)	Sec. 59		ASHISH SINGH LIQUIDATOR	Page Not Sign-13-44 and case type wrong ibc	
398	0710102/06864/2020 Refile	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Sec. 131(1)		Ramesh Chandra Mishra	E Stamp with Supporting Affidavit 50 Rupees of uttar Pradesh and Company Master Data Missed	06-07-2020
399	0710102/08944/2020 Fresh	A.V. COMPUTERS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Rule 11 of NCLT		ISWAR MOHAPATRA	Wrong Case Type	17-09-2020

400	710102088932020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
401	710102088912020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
402	710102088892020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
403	710102088872020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
404	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(N D)2018				WRONG FILE	09-04-2020
405	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(N D)2018				Wrong File	09-10-2020

406	0710102014372020/5	HARISH KAPOOR Vs. KING RUBBER PRODUCTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/35(PB)2020				Page end sig. missing	09-12-2020
407	0710102085472020/1	SUNIL KUMAR JAIN Vs. SANDEEP SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/3774(ND)2020				Incomplete documents.	09-12-2020
408	0710102/08969/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/ 20	Prabhu	Index missed /Merge into one PDF / Wrong Pagination /Not Proper filing	17/09/2020
409	0710102/08968/2020	SMS PARYAVARAN LIMITED Vs ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1935/PB/2019	Sajeve Bhushan Deora	Proof of service	17/09/2020
410	0710102/08971/2020	MUKESH KUMAR GROVER Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/2375/ND/ 2019	PARTHO BHATTACHARY A	Unsign Page-2	17/09/2020
411	0710102/08902/2020	Patents Talgo S.L. Vs Skylark Warehousing Solutions P. LTd		IBC Under Sec 9		amit kapur	objection-pages not clear-51,118, true copy missed on every page, signature missed on few pages & proof of service missing	

412	0710102/08906/2020	Loyal Scaffolding Pvt. Ltd. Vs M/s C.K Infrastructures Ltd.	Restoration Application (Companies Act)	Rule16(d),NCLT Rules,2016	IB-1389-2019	Amarjit Singh	SECTION CHOOSE WRONG	
413	0710102/08217/2020	Shooniya traders private limited Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	CA/CAA/44/ND/2020	Ashutosh	Page Not Clear- 159,200,238,241,242,267,272,273,318-319,327,328,361,369,374-376,410,413,418,422 / Page Cut-199,237	25/08/2020
414	0710102019142020/3	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519 (ND)2020	IBC Under Sec 9			Page 26, 72-74, 94-101,103, 134-135, 265-280, 300-301, 304 wrong arrange and font small, volume wise index missed	11-03-2020
415	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Index missed, affidavit missed, advance service missed, page number missed, wrong document, NCLT Bengaluru document etc.	25-06-2020
416	0710102009632020/1	SHASHI BHUSHAN PRASAD vs PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/684 (ND)2020	Application under any other provisions- IBC			wrong e filed	16-09-2020
417	0710102015602020/1	SPJ CARGO PVT LTD Vs AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/453 (ND)2020	IBC Under Sec 9			Page 35, 102-112, 143-144, 285-286, 313 not clear, Page 275-284, 308-310 font small Page 500 missed	16-09-2020

418	071020000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495 (ND)2017	Application under any other provisions			wrong e-filing	16-09-2020
419	0710102068432020/2	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020	Sec 66(1)			Page no. 19-20 and 27-28 not clear and font small.	17-09-2020
420	0710102002052020/4	WORXPACE PVT LTD Vs M/S IREO FIVERIVER PVT LTD	COMPANY APPLICATION (IBC)/253 (ND)2020	Sec 60(5)			Page 23-24, 30-31 and Page 50 font small and not clear Page 42 missed	18-09-2020
421	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128 (ND)2020	IBC Under Sec 9			two misscellaneous no.	18-09-2020
422	0710102023082020/8	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/206 (ND)2020	Sec 252 (1)			wrong e-filing	18-09-2020
423	0710102068392020/4	HEMANT KHANDLWAL Vs NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND) 2020	Sec. 241(1)			page end signature,true copy	18-09-2020

424	0710102071362020/3	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/279 (ND)2020	Sec 252 (3)			Affidavit missed	18-09-2020
425	0710102075402020/1	GURNEET SINGH SETHI Vs COMMITTEE OF CREDITORS OF K.D.K ENTERPRISES PVT LTD THROUGH INDIAN BANK	INTERLOCUT ORY APPLICATION (I.B.C)/3092(PB)2020	Sec 60(5)			Affidavit missed	18-09-2020
426	0710102077152020/4	MS. MANDIRA KOIRALA vs SON/ MANDHIRA PRIJV ATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(PB) 2020	Sec. 241(1)			Page 18-19 not clear proof of service missed and 65-B certificate missed	18-09-2020
427	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs ANIL BHALLA	COMPANY PETITION IB (IBC)/207 (ND)2020	IBC under Sec 7			Page 94-123, 144 not clear and font small	18-09-2020
428	0710120012082018/39	SHINOJ KOSHY Vs M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(P B)2018	IBC under Sec 7			Page 29 and 38-39 not clear	18-09-2020
429	0710200430842018/3	M/S ACRON AND ASSOCIATES Vs AHLUWALIA CONTRACTS INDIA LIMITED	COMPANY PETITION IB (IBC)/651 (ND)2018	IBC Under Sec 9			wrong e-filing	18-09-2020



430	071020000062017/12	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495 (ND)2017	Application under any other provisions			Index missed, affidavit missed, Proof of service missed page numbering missing etc.	18-09-2020
431	0710102064972020/1	THIRD EYE HARKHABAR PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/277 (ND)2020	Sec 252 (3)			affidavit missed	18-09-2020
432	0710102/09032/2020	RADIUS INFRATEL PVT. LTD. Vs UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/59(PB)2018	ADITYA DEWAN	PG- 53, 88 NOT CLEAR UPLOAD IN ONE PDF	19/09/2020
433	0710102/09010/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/706(PB)2018		PG-13,14,TRUE COPY MISSED AND PROOF OF SERVICE MISSED	19/09/2020
434	0710102/08999/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	IB)/559(PB)2017	PANKAJ BHAGAT	Page 41 not clear	18/09/2020
435	0710102/09001/2020	Nitin gupta Vs SK Bhatt	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/742(ND)2018	KARAN GANDHI	Wrong Main Case no mentioned in Application	18/09/2020

436	0710102/08997/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/559(PB)2017	Pankaj Bhagat	Wrong File Application and progress Report page no 41 not clear	18/09/2020
437	0710102/09036/2020	Income Tax Officer Ward 16(1) Vs M B JEWELLERS PRIVATE LIMITED	Company Application(Companies Act)	Sec 252 (1) - By Government Body	CA/928/252/ND/2019	Lakshmi Gurung	Case Type Wrong	20/09/2020
438	0710102/09002/2020	NAMITA CHOUDHWRY Vs ALCHEMIST INFRA REALTY LIMITED	Company Appeal(Companies Act)	Section 420		NIL	Document not upload / Case type wrong	18/09/2020
439	0710102/08742/2020	INFOEDGE SOLUTIONS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Anant Ram Mishra	After-47 Page Numbering Missing / Income Tax Service Wrong (DCIT Cell) / Wrong Section Selected	09-11-2020
440	0710102/02775/2020	BRISK COMMUNICATIONS Vs LEMON ELECTRONICS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		rajb 7 associates	form 1 part 3 not fill, form 2 missed, and court not received	02-03-2020
441	0710102/02820/2020	Ahluwalia Marbles Private Limited Vs Chetanya Buildcon Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		rakesh malviya & associates	document not upload and payment not received	03-03-2020

442	0710102/02812/2020	Ahluwalia Marbles Private Limited Vs Saluja Construction Company Limited	Company Petition IB (IBC)	IBC Under Sec 9		rakesh malviya & associates	document not upload and payment not received	03-03-2020
443	0710102/02887/2020	ICICI Bank Limited Vs Avantha Holdings Limited	Company Petition IB (IBC)	IBC under Sec 7		sng & partners	page:236-244 missed & payment recheck	04-03-2020
444	0710102/02895/2020	JSB Consultants Vs AL TABARAK FROZEN FOODS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		vishal choudhary	brief of synopsis and list date and event missed, and court fee not received	04-03-2020
445	0710102/02908/2020	SANJAY SINGHAL PROP. UNIQUE CONCEPTS Vs Amrapali Leisure Valley Private limited	Company Petition IB (IBC)	IBC Under Sec 9		prashant bhushan	page:84, 86, 93-95, 98, 108, 116, 126, 134-135, 138, 139, 142-144, 147-148, 164, not clear and page 150-158 missed (demand notice)	05-03-2020
446	0710102/03014/2020	Burlington Finance Limited Vs Vipul Limited	Company Petition IB (IBC)	IBC under Sec 7		shailender kishore singh	payment not received , index page numbering missed, irp form 2 missed, and proof of service missed	07-03-2020
447	0710102/03237/2020	Sprit Infrapower & Multiventures Pvt. Ltd. Vs ICICI Bank UK PLC	Company Petition IB (IBC)	Sec 30		singh & singh law firm LLP	case type wrong (companies Act)	13-03-2020

448	0710102/03265/2020	turtle books pvt ltd Vs aditya birla finance ltd	Company Petition IB (IBC)	Application under any other provisions- IBC		siddharth tandon	wrong section	13-03-2020
449	0710102/03397/2020	M/S AMRIT SEAIR EXPRESS PRIVATE LIMITED Vs M/S HAMD FOODS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		saxena & saxena law chambers	page:122, 711, 953, 209, 973, 1037, etc page not clear and court fee not received	17-03-2020
450	0710102/03422/2020	Global Autotech Limited Vs Maini Constrcutions Private Limited	Company Petition IB (IBC)	Application under any other provisions- IBC		swarup & associates	wrong section	18-03-2020
451	0710102/08982/2020	ONESOURCE INDIA PRIVATE LIMITED Vs	Company Petition IB (IBC)	IBC Section 59		girish singhania	jurisdiction gurugram	18-09-2020
452	0710102/08987/2020	M/s M.M. Metacraft Pvt. Ltd. Vs M/s R.M. Controls Pvt. Ltd.	Company Petition IB (IBC)	IBC Under Sec 9		Raj karan sharma	claim amount less than 1 cr	18-09-2020
453	0710102006892019/5	PLUG ENERGIA PRIVATE LIMITED VS ROC		Sec 252 (3)			Index page cut Main case no. not mentioned	16/09/2020

454	0710102006892019/5	PLUG ENERGIA PRIVATE LIMITED VS ROC		Sec 252 (3)			Index page cut Main case no. not mentioned	16/09/2020
455	0710102007012019/9	DOLPHIN INVESTMENT MANAGEMENT PVT LTD VS ANANT SOURCING MANAGEMENT PVT. LTD.		Sec. 230-232 - Second Motion			True copy sign missed	27/07/2020
456	0710102014892020/2	PRECISE LABORATORIES PRIVATE LIMITED VS ET TU		Sec. 230-232, Sec 234			Page 3,4 is missed	19/03/2020
457	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			True copy sign missed	07-10-2020
458	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			True copy sign missed	07-10-2020
459	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			wrong filling	19/08/2020

460	0710102026152020/4	HIND POCKET BOOKS PRIVATE LIMITED		Sec. 230-232 - Second Motion			True copy sign missed	07-10-2020
461	0710102032242018/4	CLARITY VINIMAY PVT LTD		Sec. 230-232 - Second Motion			True copy sign missed and index not signed	27/08/2020
462	0710102032242018/5	CLARITY VINIMAY PVT LTD		Sec. 230-232 - Second Motion			True copy sign missed and index not signed	28/08/2020
463	0710200418032018/1	M/S ONYXE INFRASTRUCTURE PVT LTD Vs. REGISTRAR OF COMPANIES		252			page 3-4 missed	18-06-2020
464	0710200411492017/7	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC-7			SECTION WRONG	30-05-2020
465	0710200410172018/22	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC-7			SECTION WRONG	12-06-2020

466	0710102432872018/2	HT MEDIA LIMITED Vs.		SUB SECTION 230			INCOMPLETE DOC PG 4-5 MISSED	15-06-2020
467	0710102166382019/2	SUVIDHA PARKLIFT LIMITED Vs. REGISTRAR OF COMPANIES		IBC Under Sec 10			SECTION WRONG	13-06-2020
468	0710102165942019/6	AADHUNIK INFRA PROJEC S PVT LDT Vs. AADHUNIK INFRA PROJEC S PVT LDT		SECOND MOTION 230- 232			PG 5-6 MISSED	27-06-2020
469	0710102159082019/7	GARHWAL AIRCON SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		252			PROOF OF SERVICE MISSED	02-03-2020
470	0710102154412019/2	GLOBAL CABS SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		252(3)			INDEX WRONG	11-03-2020
471	0710102149292019/4	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC-7			SECTION WRONG	20-03-2020

472	0710102149292019/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC-7			SECTION WRONG	20-03-2020
473	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			WRONG EFILE	19-08-2020
474	0710102/09046/2020	Aman deep Saxena Vs tuslani construction and developers pvt ltd	Company Petition IB (IBC)	IBC under Sec 7	centrik ligalistic llp 9811421253		page:139. 140 not clear and petitioner is single home buyer	18-09-2020
475	0710102/08145/2020	Transit Geo System Integrators Private Limited Vs Stahl Tecniks Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	AADITYA A PANDE		claim amount less then 1 crore	21-08-2020
476	0710102/07931/2020	Allied Alloys Vs URBANTECH INFRA SOLUTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	MOHD NAZIM KHAN		claim amount less then 1 crore	14-08-2020
477	0710102/07642/2020	Sondhi Travels Vs Naveen Tours Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	RAKESH WADHWA		default amount less than 1 crore	05-08-2020



478	0710102/08206/2020	Seasky Pvt Ltd Vs KLB Komaki Pvt Ltd	Company Petition IB (IBC)	IBC Under Sec 9	ROHIT BANSAL		default amount less than 1 crore	23-07-2020
479	0710102/03310/2020	Bizlife Property Buyers Welfare Association Vs M/s HSL Software Private limited &Anr.	Company Petition IB (IBC)	IBC under Sec 7	asa legal 45661440		PAGE:734, 758,787,789,792,795-796,797, 798, 799, 800, 1001, 1149-1151, 1155, 1168-1169, 1171, 1172, 1181-1182, 1224-1228, 1304-1306, 1702, 1912	16-03-2020
480	0710102/03357/2020	SNS Engineering Private Limited Vs M-City Infrastructure Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	Rhea Luthra 9917079999		volume 1 missed and proof of service missed	17/03/2020
481	0710102/02851/2020	Archana Dwivedi Vs M/S EARTH GRACIA BUILDCON PVT LTD	Contempt Petition (IBC)	Sec 60(5)	Priyadarshi Chaitanyashil 8377950090		case type wrong (file is IA)	03-04-2020
482	0710102/03022/2020	DR. B.M ABROL AND DR. SUNITA ABROL Vs UNIVERSAL BUILDWELL PVT. LTD.	Company Petition IB (IBC)	Sec 60(5)	prerna arora 9910800018		case type wrong ( file is application )	03-07-2020
483	0710102/08488/2020	JNC Greenwoods Social Welfare Society Vs District Magistrate Ghaziabad	Company Petition IB (IBC)	Rule 87 A of the Companies (Transfer of Pending Proceedings) Rules, 2016	Rahul Kumar, Advocate, C-136, Basement, Defence Colony, New Delhi 110024 Mobile: +919899999287		case type wrong ( file is application )	09-02-2020

484	0710102/08934/2020	Tusharr Vs Mawkin	Company Petition IB (IBC)	Regulation 10(1) & (2), Liquidation process Regulation, 2016	padora low company 9999195702		wrong case type, section wrong , affidavit missed, court fee missed, court fee not paid	17/09/2020
485	0710102/08730/2020	Cachar Paper Project Workers, Union Vs M/S HINDUSTAN PAPPER CORPORATION LTD	Intervention Petition (IBC)	Sec 60(5)	Siddharth Seem 9999019270;		case type wrong file is IA	09-10-2020
486	0710102/09062/2020	CHANDRA PRAKASH Vs DINESH KUMAR	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1689/ND/2018	CHANDHIOK AND MAHAJAN	Translated page-103,105,107,111 to 113, 202 to 212,294,296,306,307,308,310,312,323 to 326,328,330,341 to 343 345 347 357 to 366/Blur	21/09/2020
487	710000090422020	M/s Saya Cementation Limited VS M/s Alisha Infratech Private Limited	CAVEAT				NCLT FORM 3C MISSED	
488	710102028442020	SATPAL CHAWLA Vs. MCF FINLEASE PRIVATE LIMITED	Company Petition	Sec 241 (2)	C.P.-26/2019	Ritesh Singh	Wrong case type and Wrong section,payment of Rs1000	
489	710102028392020	DARA SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI	Company Appeal	Application under any other provisions		Charu Sangwan	Wrong section,payment	

490	710102028402020	DILER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI	Company Appeal	Application under any other provisions		Charu Sangwan	Wrong section,payment	
491	710102029332020	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (3)		Mohit Gulati	wrong case type	
492	710102029752020	sdsd Vs. dfdf	Company Appeal	Sec. 140(5)			wrong case type,document not properly upload	
493	710102031762020	VIPIN MALIK v/s C. M. Y. K. PRINTECH LIMITED	Company Petition	Cavet Application		AKANKSHA KAUL	Wrong section	
494	710102032722020	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. Registrar of Companies	Company Petition	Sec 252 (3)		Sheetal	Wrong case type	
495	710102033552020	DPS Management Consultants Pvt Ltd Vs. ROC Gov of India	Company Petition	Application under any other provisions		vanadana sharma	Wrong section	

496	710102033712020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body		SAMAKSH GOYAL	Wrong section	
497	710102033902020	UJJAWAL GARMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (1) - By Government Body		SANJEEV CHOUDHARY	wrong case type,wrong section	
498	710102034542020	ASHUTOSH STEEL PRIVATE LIMITED Vs. ROYAL PRESSING PRIVATE LIMITED	Company Petition	Application under any other provisions		SHANKARI MISHRA	wrong case type	
499	710102034162020	UJJAWAL GARMENTS PRIVATE LIMITED	Company Petition	Sec 252 (3)		SANJEEV CHOUDHARY	Wrong case type	
500	0710102/09154/2020	MEDIPLUS (INDIA) LTD. Vs. SUNDER LAL GOEL	COMPANY APPLICATION	RULE 11 OF NCLT	CP/84(ND)2019	Shailen Bhatia	SIGN MISSED ON APPLICATION	23/09/2020
501	0710102079472020/2	POOJA GOELA Vs. AMEET KHANDELWAL	COMPANY PETITION (COMPANIES ACT)/99(ND) 2020	Sec. 241(1),Application under any other provisions			reply sign missed on every pages	22/09/2020

502	0710102086642020/1	PARVINDER SINGH Vs. RABINDRA MINTRI	INTERLOCUTORY APPLICATION (I.B.C)/3819(PB)2020	Sec 60(5)			reply not sign on every pages	22/09/2020
503	0710102094212019/9	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. Vs. MANOJ GARG	COMPANY APPLICATION (IBC)/1161(PB)2019	Sec 60(5)			written submission not sign on every pages and true copy sing missed	22/09/2020
504	0710102106902019/13	UCO BANK Vs. SASI POWER PVT. LTD.	COMPANY PETITION IB (IBC)/1790(ND)2019	IBC under Sec 7			document not found	22/09/2020
505	0710102013782020/2	SHASHI BHUSAN Vs. M/S. PERFECT COLOR DIGITAL PRINTS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/940(ND)2020	Application under any other provisions- IBC			wrong e-file	23/09/2020
506	0710102032752018/7	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016	Section 420			wrong e-file, case type wrong	23/09/2020
507	0710102084902020/1	APPLAUSE PACKAGING PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION (COMPANIES ACT)/470(ND)2020	Rule 11 of NCLT			CASE TYPE WRONG	23/09/2020

508	0710102086002020/4	UNION BANK OF INDIA Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3642(ND)2020	Sec 60(5)			true copy sign missed and written submission not sign on every pages	23/09/2020
509	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma	Page no 48,49,53,63,68,69,83,120 not clear	20/09/2020
510	0710102/09106/2020	Sanyog Healthcare Limited Vs	Company Petition (Companies Act)	Sec. 131(1)		SP Singh Chawla	Brief Synopsis, List of dates and Master Data Missed	22/09/2020
511	0710102/09152/2020 Fresh	UD INFRATECH PRIVATE LIMITED Vs The Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (3)		MOHIT SINGH KHARAYAT	No Sing In Appeal of every pages	23/09/2020
512	0710102/09167/2020	Mediplus (India) Ltd. Vs Sunder Lal Goel	Company Application(Companies Act)	Rule 11 of NCLT	CP/84/241-242/ND/2019	Shailen Bhatia	Application every pages sign-1 to 8, /Blur-54,55,103,106 / Page cut 68	22/09/2020
513	0710102/08958/2020	Pravin R Navandar- IRP (Interim Resolution Professional)) Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			INDEX MISSED PAGE NUMBERING MISSED & UPLOAD IN ONE PDF	27/02/2020

514	0710102/09158/2020	Religare Finvest Limited Vs Parsvnath Developers Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/959(ND)2020	Prashant Tripathi	affidavit missed e-stamp missed	23/09/2020
515	0710102/09176/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (I.B.) No.of 20	SE PRABHU	Company format Missing / index Page numbering wrong format /Blur page-14 to 17, /Proof of service/ etc	23/09/2020
516	0710102/06208/2020	RITESH SPINNING MILLS LIMITED Vs	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		SAHEB SINGH CHADHA	Page Not Clear-134-186,203,301,311,319-327,340,437,439,441,446-479,491,706,707,709 / Wrong Scan-311-318 / Volume-II & III Index Missing / <del>Insion Page-556-694 /</del>	29/05/2020
517	0710102/09175/2020	Sachin Gupta Vs union of india	Company Petition (Companies Act)	Sec 252 (1) - By Government Body		AMIT KUMAR SRIVASTAVA	Case Type Wrong / Format Wrong(appellate) / Stay Application-44 / STK-7 List Missing / Page Cut-58-66,69-73 / ROC & Income Tax Service	23/09/2020
518	0710102/09159/2020	MERLIN SNACKS PRIVATE LIMITED Vs	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Neeraj Arora	Page Not Clear-265,278,365,447,500,520,543,594,663,682,727, / Missing-737 / Power Of Attorney	23/09/2020
519	0710102/09075/2020	Magniphi Estates Pvt Ltd Vs	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Rajeev K Goel	Page Not Clear-136,166 / Missing-227	22/09/2020

520	0710102/07191/2020	PRINCIPAL INFOTECH LIMITED Vs. PRINCIPAL INSYS PRIVATE LIMITED	CA(A) Merger & Amalgamation	Sec. 230-232, Sec 234	NA	Prerna Arora	&quot;Volume-II Index Missing / Page Not Clear-148-201,235-262,274,287-292,309,315320,336,337,350,354,356,434,447,452,454,457,460-462,465,474,498-	25.09.2020
521	0710102/07969/2020	PUMA REALTORS PRIVATE LIMITED Vs. AKILA CONSTRUC	Interlocutory Application(IBC)	Sec 60(5)	i/934/2018		13-14,16,17,24,25 not clear page and affidavit missing and proof service missing	
522	0710102/09200/2020	Sanjeev Ahuja Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/530(ND)2018	KARAN MALHOTRA	No Proper Documents Uploaded	24/09/2020
523	0710102/09207/2020	POOJA BAHRY Vs NTL ELECTRONICS INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		CHANDHIOK AND MAHAJAN	Pages 191,192,193,195,196,356,358,359,361 to 380,382,383,385 to 388, 391,393 to 395,398,399,402,404,403,1060,1062,1076,1077,1105,110	24/09/2020
524	0710102/09198/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Sec. 213	CP/434(ND)2018	AMIT PRABHAT DESHPANDE	Wrong Section	24/09/2020
525	0710102/09199/2020	RP SUNIL KUMAR AGRAWAL Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/1896(ND)2019	Sunil Kumar Aggarwal	Page No 64 Hindi	24/09/2020



526	0710102/09194/2020	COMPETENT ELECTRONICS PVT LTD Vs	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		PRADEEP K MITTAL	Merge Into One PDF In Volume-200 Pages In Index	24/09/2020
527	0710102/03356/2020	archon powerinfra Vs hindustan prefab ltd	Company Petition IB (IBC)	IBC Under Sec 9		harshal kumar	page:20, 21, 33, 34, 36-38, 42-44, 53-58, 94, etc page not clear	17/03/2020
528	0710102/08384/2020	BLUE STAR BUILDPROP PRIVATE LIMITED Vs	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		MADAN KUMAR MAROTI	Merge Into One PDF	31/08/2020
529	0710102/09085/2020	Anil Kashyap Vs DELHI GOLF HOUSE INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		AWNISH KUMAR	Section 242 mentioned in Petition and fees not Paid	22/09/2020
530	0710102074452020/2	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.	COMPANY PETITION IB (IBC)/885 (ND)2020	IBC Under Sec 9,Rule 11 of NCLT, 2016			wrong e fill	21/09/2020
531	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND) 2019	Application under any other provisions			wrong e fill	21/09/2020

532	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092( )2020	Sec 60(5)			FILE AS APPLICATION INDEX MISSED	22/09/2020
533	0710102093642019/23	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND) 2019	Sec. 241(1)			not found	24/09/2020
534	0710200420362018/51	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456 (ND)2018	IBC under Sec 7			page no. 8 - 10 affidavit back date	24/09/2020
535	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2607( ND)2020	Sec 60(5)			not found	25/09/2020
536	0710102074452020/2	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.	COMPANY PETITION IB (IBC)/885 (ND)2020	IBC Under Sec 9,Rule 11 of NCLT, 2016			not found	25/09/2020
537	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(PB)2019	Sec. 213,Sec. 241(1),Sec. 242(4)			service missing and affidavit e-stamp missing	25/09/2020

538	0710102100492019/3	HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/605 (ND)2019	Sec 252 (3)			main case no. not mantion	25/09/2020
539	0710102100492019/4	HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/605 (ND)2019	Sec 252 (3)			main case no. not mantion	25/09/2020
540	0710102123382019/2	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/666 (ND)2019	Sec 252 (3)			wrong efilng	25/09/2020
541	0710102409572018/4	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.	COMPANY PETITION IB (IBC)/486 (PB)2018	IBC under Sec 7			service missing	25/09/2020
542	0710200702692018/34	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD	COMPANY PETITION IB (IBC)/418 (ND)2018	IBC Under Sec 9			document not properly upload	25/09/2020
543	0710102015602020/1	SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/453 (ND)2020	IBC Under Sec 9			RJ	16/09/2020

544	0710102009622020/2	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. ALTECH INFRASTRUCTURE PRIVATE LTD.	COMPANY APPLICATION (IBC)/665 (ND)2020	Rule 11 of NCLT, 2016			NOT FOUND	23/09/2020
545	0710102066772020/2	KASHI VISWANATHAN SIVARAMAN Vs. G.S. BUILDWELL PVT. LTD. & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2723(ND)2020	Sec 60(5)			document not properly upload	24/09/2020
546	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND) 2019	Application under any other provisions			wrong e filing	24/09/2020
547	0710102085162020/1	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4093( )2020	Application under any other provisions- IBC			wrong e fill plz fill in ia	24/09/2020
548	0710102067232020/1	MAHESH BANSAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020	Sec 12(2)			RJ	25/09/2020
549	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.	INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020	Sec 60(5)			document not in proper	25/09/2020

550	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020	Sec. 12A			wrong e filing	25/09/2020
551	0710102083942019/7	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			wrong e filing	25/09/2020
552	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			wrong e filing	25/09/2020
553	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092( )2020	Sec 60(5)			wrong e fill need to ia fill	25/09/2020
554	0710102407642018/5	PEC LTD Vs. M/S S L CONSUMER PRODUCTS LIMITED	COMPANY PETITION IB (IBC)/840 (PB)2018	IBC under Sec 7			True copy sign missed	25/09/2020
555	0710102/09238/2020	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs M/S JAY POLYCHEM INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/419/ND/2017	Chirag Gupta	Proof of service	25/09/2020

556	0710102/07213/2020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs		Sec. 131(1)		Ramesh Chandra Mishra	ROC Service / Memorandum Apperance / Merge Into One PDF / Council Detail Missing	
557	0710102/09269/2020	DHARM DEVELOPERS AND ASSOCIATES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		Rahul Jogi	Council Detail Missing & Signature / Pages Cut-50-72 / ROC & Income Tax Service / Annexure Every Pages Sign / Vakalatnama	
558	710102090842020	Joint Commissioner of Commercial Tax & GST Vs. Harish Taneja Resolution Professional for M/s. Zillion Infra Projects Pvt. Ltd.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/694(PB)2018	SIDHARTH SHANKAR PADHY	Merge into one pdf,PG-17,18 REPEATED	
559	710102089962020	GOPAL CHAND PADIA Vs. GOPAL CHAND PADIA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/559(PB)2017	PANKAJ BHAGAT	Application and progress report both file seprately	
560	710102091012020	Mohan Lal Jain Vs. Vivek Shukla	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/1373(ND)2019	Inder Paul Singh Oberoi	pg-9-14 missed	
561	710102090512020	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/2078(ND)2019	Sameer Nandwani	Memo of parties	

562	0710102/09245/2020	Akash Shinghal Vs AMIRA ENTERPRISES INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/846(ND)2018		PG-42,43,114,,117-606 all pages in hindi , 607-616,622-628,638-685,692-712,728-742,758-768 not clear 769-774,779,791-795, in hindi	25/09/2020 hold
563	0710102/09123/2020	MOHAN LAL JAIN Vs. MOHAN LAL JAIN	Interlocutory Application(IBC)	Sec 60(5)			sign missing	
564	0710102/09256/2020	Envitech Consultants India Private Limited Vs Rudrabhishek Enterprises Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. NO. IB / 822 / 2020 OF 2020	Anshul Gupta	Merge into one PDF	26/09/2020
565	710000092402020	Bank of Baroda VS					Form 3C missed, Proof of service missed	
566	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			true copy sign missed in all pages	
567	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/292 (ND)2020	Sec 252 (3)			incomplete document	

568	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020	Rule 11 of NCLT, 2016			true copy missed in all pages	
569	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			wrong e fill	
570	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157 (ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			need to file in one volume	
571	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND) 2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill	
572	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND) 2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill	
573	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100 (ND)2020	Sec. 73(4)			not complete document	



574	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020	Sec 60(5)			No Pagination, No Index	
575	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND)2019	IBC Under Sec 9			wrong e fill	
576	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157 (ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed in all pages	
577	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157 (ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed	
578	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020	Rule 11 of NCLT, 2016,Section 74			wrong e fill	
579	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939 (ND)2020	IBC Under Sec 9			index missed	

580	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985 (ND)2018	IBC Under Sec 9			pg 5 need to translate	
581	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI	INTERLOCUTORY APPLICATION (I.B.C)/3758( )2020				True copy sign missed	
582	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020				True copy sign missed	
583	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302 (ND)2018				Wrong e-filed Document (Application filed)	
584	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/135 (ND)2018				Wrong e-filed Document (Application filed)	
585	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144 (ND)2016				True copy sign missed	

586	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144 (ND)2016				True copy sign missed	
587	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020				No Pagination, No Index	
588	0710102/07311/2020	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1270(ND)2019		Every pages signature.suporting Affidavit	29-09-2020
589	0710102/08170/2020	RELIANCE HOME FINANCE LTD. Vs. VEKAS GARG	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/281(PB)2019	Akhil Sachar	31-36,39,40 not clear page	
590	0710102/09249/2020	SUBHASH KUNDRA Vs.	Interlocutory Application(IBC)	Regulation 44(2), Liquidation process Regulation, 2016	C.P. (IB)/528(PB)2019	Prachi Johri	affidavit Back date	
591	0710102/08911/2020	DINESH SOOD Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/43(ND)2018		13-14,23-32,48-62 NOT CLEAR	

592	0710102/08630/2020 Refile	AGRIM CORPORATE SERVICES LIMITED Vs	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234			166,168,170,172,174,176,179,181,185,187,189,193,197,199,201,203,205,207,209,212,214,218,220,222,224,230,232,234	09-08-2020
593	0710102/09325/2020	RPS Infrastructure Limited Vs Mukul Kumar	Interlocutory Application (I.B.C)	Sec 60(5)	IB-1757/PB/2018	9810000000	page-33 to 59,90 to 94,97/118 to 124/126 to 168 not clear Pg-95&96 wrong arranged	29/09/2020
594	710102093152020	Kashyap Sikdar & Co	Company Application	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Sign missed in application,true copy sign and stamp missed	
595	710102093202020	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.	Cross Application	Application under any other provisions- IBC	C.P.(IB)/609(ND)2017	RAJEEV KUMAR	Wrong case type	
596	710102093222020	ANYA PROMOTERS PRIVATE LIMITED	Company Application	Rule 11 of NCLT	C.A.(CAA)/23(PB)2020	SUMIT KUMAR	pg-5,7,9 not clear,After page 10 page numbering not mention	
597	0710102/08485/2020	INDIABULLS HOUSING FINANCE LTD Vs PRIME COMMERCIAL PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed( contact to registry )	09-02-2020

598	0710102/08445/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed page 420-421, 437-440, 581-595, 597-603 not clear	09-01-2020
599	0710102/08462/2020	Indiabulls Housing Finance Ltd. Vs Ambience Private Limited	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	page:312-319, 323, 608, 611, 694, 697- 699, 612, 613, 617, 833 not clear and proof of service missed	09-02-2020
600	0710102/08489/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	Section 95(1)		j. sagar associates	page:331-353 not clear and proof of service missed	09-02-2020
601	0710102/08467/2020	INDIABULLS HOUSING FINANCE LTD Vs R.S.G. HOUSING & FINANCE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed	09-02-2020
602	0710102/08474/2020	INDIABULLS HOUSING FINANCE LTD Vs AMBIENCE PROJECTS AND INFRASTRUCTURE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	page:42, 43, 44,not clear , page 307- 364 pages missed page 676-684 font small and proof of service missed	09-02-2020
603	0710102/02686/2020	ICICI Bank Ltd. Vs Avantha Holding Limited	Company Petition IB (IBC)	IBC under Sec 7		SNG & PARTNERS	uncompleted document only form 1 upload	29/02/2020

604	0710102/09286/2020	DINERO PROPBUILD PRIVATE LIMITED Vs	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		MUKESH SUKHIJA	Pages Blur & Cut-130-134,323,324,326,582,587,588,590,602,606,786,792,801, / Page Cut-286,381,769	
605	0710102/03413/2020	Marin Agro Private Limited Vs 1. Registrar of Company	Company Appeal(Companies Act)	Sec 252 (1)		Rukbaan Tyagi	Income Tax Service DCIT Cell / Brief Synopsis / List Of Date & Events / Page Not Clear-132-134	18/03/2020
606	0710102/02818/2020	Faye and Dean International Private Limited Vs Registrar of Companies of NCT of Delhi	Company Appeal(Companies Act)	Sec 252 (1)		NIRAJ BOBBY PAONAM	Registered Office Gurgaon	03-03-2020
607	0710102/07841/2020	TODAY RESORTS AND RECREATION PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		SUMESH DHAWAN	Page Not Clear-47-57 / Volume-II Missing	08-12-2020
608	0710102/09080/2020	super residency private limited Vs registrar of companies	Company Appeal(Companies Act)	Sec 252 (1)		SHIKHAR GARG	Page No 9 Missing & Page No 10,11, Wrong Arrange & Page No 184 missing	
609	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma	Signature Missing in Annexures	20-09-2020

610	0710102/08499/2020	CHETAN KAPOOR AND OTHERS Vs. SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2396(ND)2019	MAREESH PRAVIR SAHAY	101,213-216,451,654,678-679,709-710,716,763-776,819.899,900,902,904,905,945-956,119,1035,1043-1058,1239,1394 not clear page	30.09.2020
611	0710102/09371/2020	Chirag Shah Liquidator of Hotline CPT Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/33(ND)2019		MEMO OF PARTY MISSED PG -41,42,46, NOT CLEAR	30/09/2020
612	0710102/09354/2020	Hem singh Bharana Vs SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1140/PB/2018	Apoorv Agarwal	Blur page-53,90,110,153,154 /Merge into one PDF	29/09/2020
613	0710102/09348/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	CP/IB/1392/ND/2019	Jatin S Sethi	Unsign paper-1,14	29/09/2020
614	0710102/09339/2020	CS Satyadevi Alamuri Vs Ajukumar Baskaran	Interlocutory Application (I.B.C)	19(2)	CP/IB/1721/PB/2019	Bhavana Duhoon	Blur pages/not clear-10	29/09/2020
615	0710102/09357/2020	saurabh kumar jain Vs pradeep kumar jain	Company Application (Companies Act)	Application under any other provisions	CP/114/241-242/PB/2020	RANJANA ROY	Blur pages-3 to 16,18 / Unsign pages-19 to 27 ,109/ Translated page-93 to 100	30/09/2020

616	0710102/09364/2020	Oriental Bank of Commerce Vs M/s Piyush Colonisers Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. No. IB-449(PBII2019	Umesh garg	Pagination not mention in index & Application /Affidavit/E Stamp paper	30/09/2020
617	0710102/09373/2020	Hemant Kunmar Godhani Vs Home & Soul Infratech Private Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	CP/IB/493/PB/2019	Minakshi Jyoti Dharamveer Singh	Unsign paper-1,2,15 to 18	29/09/2020
618	0710200431502018/9	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(N D)2018	IBC under Sec 7			page 59 60 67 not clear	
619	0710102035742020/2	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822 (ND)2020	IBC Under Sec 9			index missing	
620	0710102068592020/7	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	19(2)			page 17-40 translate	
621	0710102073612020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2993(PB)2020	Sec 60(5)			true copy sign missing	



622	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)			index missing	
623	0710102077862020/3	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925 (PB)2020	IBC under Sec 7			proof of service missed	
624	0710102078792020/2	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/114(PB) 2020	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			index missing	
625	0710102019142020/3	YOGESH SHARMA Vs. ALDUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519 (ND)2020	IBC Under Sec 9			WRONG E FILING	
626	0710102020262020/4	MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD AND ORS	COMPANY APPLICATION (COMPANIES ACT)/162 (ND)2020	Rule 11 of NCLT			incomplete documents,notary stamp and verification on affidavit is missing	
627	0710102035742020/3	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822 (ND)2020	IBC Under Sec 9			index missing	

628	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND) 2020	Sec. 59,Sec. 241(1),Sec. 242(4)			true copy sign missing	
629	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/296 (ND)2020	Sec 252 (3)			page-5 to 33 not clear & pg-12,34 translation	
630	0710102087622020/1	PARAMJIT GANDHI Vs. NARENDER KUMAR SHARMA	INTERLOCUT ORY APPLICATION (I.B.C)/4181( )2020	Sec 60(5)			Wrong e-filed Doc. (application filed)	
631	0710102062862020/2	NAV RATNA ELECTONICS PVT. LTD. Vs. REGISTRAR OF COMPANIES FOR DELHI	COMPANY APPEAL(COM PANIES ACT)/264 (ND)2020	Sec 252 (3)			wrong filing	
632	0710102157202019/2	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	COMPANY PETITION IB (IBC)/3478(N D)2019	IBC Under Sec 9			wrong filing	
633	0710200014262017/9	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575 (ND)2017	Sec. 7(7)			wrong filing	

634	0710102/09319/2020	TARA OVERSEAS PVT. LTD. Vs REGISTRAR OF COMPANIES DELHI & HARYANA	Company Appeal(Comp anies Act)	Sec 252 (1)		praveen chauhan	Prayer not signature / Income tax service DCIT Cell	22/09/2020
635	0710102/09384/2020	NIRJARA ENTERPRISE LIMITED Vs	CA(A) Merger and Amalgamatio n(Companies Act)	Sec. 230-232, Sec 234		Ashutosh Gupta	Index Council Signature / Petition & Annexure Every Pages Sign / Master Data	30/09/2020
636	0710102/09394/2020	ENGINEERED FACILITY MANAGEMENT SERVICES Vs	Interlocutory Application (I.B.C)	Sec 60(5)	IB)/985(ND)201 8	ANAND RAJ	PAGINATION NOT DONE	
637	0710102/09385/2020	Mahender Kumar Khandelwal Vs	Interlocutory Application (I.B.C)	Sec 30	C.P. (IB)/1396(PB)2 019	Harshit Khare	Page Not Clear- 255,257,260,261,263,264,30 2-319, / Volume-I Proper Index	
638	0710102/09367/2020	DEWESH AUTO CREATIVE SERVICES PTV. LTD. Vs. MORPHEUS DEVELOPERS PRIVATE LIMITED	Interlocutory Application(IB C)	Rule 11 of NCLT, 2016	C.P. (IB)/1715(PB)2 018	Ritesh Agrawal	e-stamp paper west Bangal 100 rupees	
639	0710102/08521/2020	YOUNG EDUTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions	Appeal/388(ND) 2019	SANJIV KUMAR JHA	service missing roc and income tax	

640	0710102/03024/2020	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Comp anies Act)	Sec 252 (1)		RANJEET KUMAR VERMA	Page 38 not Clear, Volume not in sequence / Income Tax Service DCIT Cell /	07-03-2020
641	0710102/02606/2020	rajni Mittal Vs Jyoti Swarup Mittal Builders And Contractors Private Limited	Company Petition (Companies Act)	Sec. 241(1),Sec. 244(1)		Anjaneya Mishra	Wrong section in Index 242	27-02-2020
642	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/2(ND)2 020	IBC under Sec 7			Wrong e-filed Doc. (application filed)	02.09.2020
643	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514 (ND)2020	Section 95(1)			202 249 true copy sign	02.09.2020
644	0710102082802020/2	DEEPAK GUPTA RP Vs. HDFC BANK LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3520( ND)2020	Sec 60(5)			wrong e fill need to IA fill	02.09.2020
645	0710200412652017/9	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546 (ND)2017	IBC Under Sec 9			true copy sign	02.09.2020

646	0710102035742020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822 (ND)2020	IBC Under Sec 9			true copy sign missed	02.09.2020
647	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514 (ND)2020	Section 95(1)			wrong e fill need to IA fill	02.09.2020
648	0710102016602020/3	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION (IBC)/1093() 2020	19(2)			page 19 20 not clear	02.09.2020
649	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514 (ND)2020	Section 95(1)			wrong e fill need to IA fill	02.09.2020
650	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/60(ND) 2019	Sec. 230-232, Sec 234			document not in proper	08-01-2020
651	0710102063872020/3	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/834 (PB)2020	IBC under Sec 7			TRUE COPY SING MISSED	10-01-2020

652	0710102089232020/1	MR. PRADEEP LAKHANI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	INTERLOCUTORY APPLICATION (I.B.C)/3943(ND)2020	Application under any other provisions- IBC			application file in addestional wrong filing	10-01-2020
653	0710102035252020/1	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/821 (ND)2020	IBC Under Sec 9			INDEX MISSED	10-02-2020
654	0710102162662019/5	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND)2019	IBC under Sec 7			wrong filing application file in addestional	10-02-2020
655	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION (IBC)/200 (PB)2020	Application under any other provisions- IBC			FILE AS A APPLICATION	10-02-2020
656	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/202 (PB)2020	Application under any other provisions- IBC			FILE AS A APPLICATION wrong filing	10-02-2020
657	0710102066962020/4	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020	Sec 43(1) r/w Sec 44 (1)			REJECTED	10-03-2020

658	0710102067222020/1	JACHANA ESTATE PRIVATE LIMITED Vs. MASS METALS PVT. LTD.	COMPANY APPLICATION (COMPANIES ACT)/333(PB) 2020	Rule 11 of NCLT			True copy sign missing	10-03-2020
659	0710102070492020/2	GAC SHIPPING ( INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2763(ND)2020	Application under any other provisions- IBC			index missing	10-03-2020
660	0710102/09427/2020	GYANESHWAR SAHAI Vs.	Interlocutory Application(IBC)	APPLICATION ANY OTHER PROVISION IBC	C.P. (IB)/597(ND)2018	GAYNESHVER	PRIMARY REPORT	01/010/2020
661	0710102/09420/2020	MUKUL JAIN Vs. B NAGA BHUSAN	Interlocutory Application(IBC)	60(5)	C.P. (IB)/893(ND)2018	Shashwat Anand	PG 20,29,30 NOT CLEAR	01/010/2020
662	0710102/09422/2020	SANGUNITY EXIM INDIA LTD Vs. SANGUNITY EXIM INDIA LTD	COMAPNY APPLICATION	RULE11 NCLT	CP/78(ND)2016	Aneet Bagga	201-202 NOT CLEAR	01/010/2020
663	0710102/09349/2020	Inabensa Bharat Pvt. Ltd. Vs	Company Petition IB (IBC)	IBC Under Sec 10		anikit pragoon	page:33-40, 42-45, 47-523, 55-61, 69, 79, 80, 81, 201-207 page not clear	29-09-2020

664	0710102/09389/2020	M. M. Ceramics & Ferro Alloys Vs DCM Limited	Company Petition IB (IBC)	IBC Under Sec 9		Dr. sumant bhardwaj	claim less than 1 cr	30-09-2020
665	0710102/09391/2020	ICICI Bank Limited Vs M/s PRIME GOLD- SAIL JVC LTD.	Company Petition IB (IBC)	IBC under Sec 7		sng & partners	page:448, 449, translate page 41, 93-95, 260, 262, 398-400, 461-462, 472-480, 490, 493, 494, 534-539, not clear and all bank statement not properly scanned all pages are cut page 613, 824.	30-09-2020
666	0710102/09381/2020	Rohit Prasad Vs S&N Lifestyle Infraventures Pvt Ltd	Company Petition IB (IBC)	IBC under Sec 7		Dharmvidhi legal services and soltions	page:31-33, 38, 43, etc page not clear	30-09-2020
667	0710102/09241/2020	Flight Lieutenant Rupa R. Gaur (Retd.) Vs Mode Advertising and Marketing Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		anuj tiwari	claim amount less than 1 cr. receipt not show	25/09/2020
668	0710102/09428/2020	Nikhil Jain Vs RAJDHANI NURSURIES LIMITED	Company Petition (Companies Act)	Sec. 213		TALHA ABDUL RAHMAN	Pages Missing-117,157 / Pages Not Clear-146-156,158,159,195-210,275-281,285,286,290,291,436,446,492 / Translate-407-435,437-445,447-454,457-473,475,482,484,491,493.	
669	0710102/08224/2020	YOUNG BIN KWAN HOTELS & TRADING PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (3)		ABHISHEK THAKUR	Merge Into One PDF / File Not Properly	



670	0710102/07988/2020	INFOZONE SERVICES PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1),Sec 252 (1) - By Government Body		PRASANT KUMAR SARKAR	Wrong Section / Income Tax Service DCIT Cell Missed	
671	0710102/09442/2020	Vivek Raheja Vs	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/2924/ND/2019	Vivek Raheja	Applicant not signature-6	10-03-2020
672	0710102/09465/2020	ABHIMANYU MITTAL Vs.	Interlocutory Application(IBC)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	C.P. (IB)/1587(ND)2019	NIKSHUBHA SETHI	SIGN MISSED ON ANEXURE	10-04-2020
673	0710102/09444/2020	VIVEK RAHEJA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/2924(ND)2019	VIVEK RAHEJA	PAGE 155 NOT CLEAR	10-03-2020
674	0710102/09461/2020	NILESH SHARMA Vs. ATUL KUMAR	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/2130(ND)2019	milan singh negi	PG 52,59 IN HINDI AND 74,80-86, 91,93 NOT CLEAR	10-03-2020
675	0710102/09450/2020	APAVARGA TRADING COMPANY Vs. M/S DEV LANDCON PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1238(ND)2019	VINAY KUMAR JAIRATH	9,11,18,42,43 IN HINDI	10-03-2020

676	0710102/08646/2020	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/2187(ND)2019	MAREESH PRAVIR SAHAY	Sign on every page of application and true copy on annexures, page is blank after pg no. 6,7,17-20, 722,723,966,1281,1282 pg no. 108 657 1357 1358 1599 160	10-01-2020
677	0710102/09425/2020	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED	Company Application	Rule 11 of NCLT	CP/98(ND)2020	aaryan sharma	SIGN MISSED on application	
678	0710102/09017/2020	SHIV SHANKAR SETH Vs. CITY UNION BANK	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/2144(ND)2019		50,61,72-75,91-106 not clear page	
679	0710102/01340/2020	MAHENDER KUMAR Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (3)		AMRENDRA KUMAR SINGH	Pages Blur & Not Clear-46-95 / Income Tax Service DCIT Cell / STK-7 / Master Data Not Clear / Board Resoulation / Memorandum Appearance NCLT-12 Format / Merge Into One PDF	29/01/2020
680	0710102/09446/2020	N RATHORE BUILDCON PRIVATE LIMITED Vs THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Gursat Singh Vachher	Wrong Section Choose / Income Tax Service DCIT Cell / Wrong Scan-103	10-03-2020
681	0710102/02660/2020	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	CA/CAA/117/ND/2019	Anuradha Dutt	Registered Office Mumbai Tamilnadu / Page Not Clear- 146-152,181-182,185,189,190,225,233-236,238-242,251,255	28/02/2020

682	0710102/07622/2020	DONRIVER INDIA PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	CA/CAA/121/ND/2019	MOHD NAZIM KHAN	Page Not Clear- 274,278,289,334,337-338,274,277,278,289,334,337,338,340,	08-04-2020
683	710102063812020	MANOHAR LAL VIJ	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/179(ND)2019	CHANDRA SHEKHER GUPTA	pg-94,110 font small not clear,pg-141 not clear	
684	0710102/09340/2020	AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1397(PB)2019	PULKIT RASWANT	17,20,22,22-25,27-29,32-35,38,39,41-45,47-48,51-53,55-56,66-70 not clear page	
685	0710102/08345/2020	VIKAS KUMAR GARG Vs. MAHESH TANEJA	Interlocutory Application(IBC)	Sec 60(5)		RAKESH KUMAR	true copy missing	
686	0710102/09483/2020	Arjun Ispat India Private Limited through liquidator Mr. Rajneesh Singhvi Vs		Application under any other provisions- IBC		AMOL VYAS	objection-case type wrong	10-05-2020
687	0710102/09491/2020	Arjun Ispat India Private Limited through liquidator Mr. Rajneesh Singhvi Vs		Application under any other provisions- IBC		AMOL VYAS	objection-case type wrong	10-05-2020

688	0710102/09135/2020	ULTRATECH CEMENT LIMITED Vs Universal Journeys India Pvt. Ltd		IBC Under Sec 9		Deepa Sharma	objection-page not clear 94,96,98,99,114,115 overwriting pages-112,113	19/09/2020
689	0710102/03368/2020	archon powerinfra pvt ltd Vs hindustan prefab ltd		IBC Under Sec 9		HARSHAL KUMAR	objection-pages not clear 84,87,95,96,98,103,104,108, 109,113,117,118,119,129,133, 134,136,137,138,144,146,148, 151-153,161,162,165,167,171	17/03/2020
690	0710102/09512/2020	ANIL KUMAR WADHWA SUMIT WADHWA Vs. M/S ABW INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/375(PB)2018	NAGARAJ SUBRAMANIAN	page no 36-37 not clear	10-05-2020
691	0710102/09506/2020	SATISH KUMAR RUSTAGI Vs RISE PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	(IB)/2251(ND)2019	ARUNAV PATNAIK	Pg- 75 to 96,137,142 to 158 not clear Pg-193 to 195 cut	10-05-2020
692	0710102/09513/2020	MANUJ SETHI Vs RISE PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	(IB)/2251(ND)2019	ARUNAV PATNAIK	Pg-34 to 59/65 to 67 /225 to 228 not clear & true copy sign missed in initial pages	10-05-2020
693	0710102005032019/27	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613 (ND)2019	IBC under Sec 7			Volume will be divided after 200 pages. true copy sign missing	

694	0710102005032019/28	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613 (ND)2019	IBC under Sec 7			True Copy Sign Missing	
695	0710102006262020/2	MR. ANIL GARG & OTHERS Vs. M/S AADHAR STUMBH TOWNSHIP PRIVATE LIMITED & OTHERS	COMPANY PETITION (COMPANIES ACT)/23(PB)2020	Sec. 241(1)			page 12 to 18 true copy sign missing	
696	0710102032752018/12	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144 (ND)2016	Section 420			page no. 156, 201 to 217, 224 to 225, 231, 256 pages are not clear. documents are not properly uploaded	
697	0710102065212020/3	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	Sec 60(5)			Proof of service not clear	
698	0710102079582019/3	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL (COMPANIES ACT)/367 (ND)2019	Sec 252 (3)			Index missing, No pagination	
699	0710102080642020/1	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	INTERLOCUTORY APPLICATION (I.B.C)/3413(PB)2020	Application under any other provisions- IBC			page no. 1 - 23 Sign missing	

700	0710102061222020/2	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND) 2020	Sec. 59,Sec. 241(1),Sec. 242(4)			page no. 116, 132, not clear, page no. 138-143 page cut,	
701	0710102066122020/5	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	Sec 60(5)			Supporting Affidavit missing	
702	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020	Rule 11 of NCLT, 2016,Section 74			Documents not properly upload, sign missing	
703	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020	Sec 60(5)			Wrong e-filing	
704	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3478( )2020	Sec 60(5)			index missing	06-10-2020
705	0710102091142020/1	MR VIKRAM BAKSHI Vs. MONTEREAUX RESORTS PVT. LTD.	COMPANY APPLICATION (COMPANIES ACT)/553 (ND)2020	Rule 11 of NCLT			true copy sign missed	06-10-2020

706	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4068( )2020	Sec 60(5)			wrong e fill need to IA file	06-10-2020
707	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4141( )2020	Sec 60(5)			wrong e fill need to IA file	06-10-2020
708	0710102118802019/9	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IB (IBC)/2218(N D)2019	IBC Under Sec 9			wrong e fill need to IA file	06-10-2020
709	0710102417442018/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302 (ND)2018	Application under any other provisions			wrong e fill need to IA fill	06-10-2020
710	0710102421442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL SERVICES	COMPANY PETITION (COMPANIES ACT)/135 (ND)2018	Application under any other provisions			wrong e fill need to IA fill	06-10-2020
711	0710200431502018/9	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(N D)2018	IBC under Sec 7			page no. 28, 29, 31, 32 not clear, page no. 42A, 57 translator missing,	15-09-2020

712	0710100409592017/26	ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED Vs. NIIL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/560 (PB)2017	IBC under Sec 7			Index missing	06/10/2020
713	0710102034702020/1	ZOOM COMMUNICATIONS LIMITED Vs. PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2245(ND)2020	Application under any other provisions- IBC			Sign Missing	06-10-2020
714	0710102061222020/4	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND) 2020	Sec. 59,Sec. 241(1),Sec. 242(4)			Wrong e-filing	06-10-2020
715	0710102070542020/1	NISHA MALPANI Vs. FLORENCE RESIDENTS WELFARE SOCIETY	INTERLOCUTORY APPLICATION (I.B.C)/2795(PB)2020	Sec 60(5)			Index Missing	06-10-2020
716	0710102/09520/2020	Capri Global Capital Limited Vs ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	Pg-37 to 49 cut & not clear/supporting affidavit missed	10-06-2020
717	0710102/09521/2020	Capri Global Capital Limited Vs Harish Taneja RP of ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	pg-16,38 to 49 cut & not clear/supporting affidavit missed	10-06-2020



718	0710102/09505/2020	M/s Reliance India Realty Opportunities LLP Vs Registrar of Companies	Company Application(C ompanies Act)	Sec 252 (3)	Appeal/323(ND) 2020	AMIT AGARWAL	Wrong Section	10-05-2020
719	710000094692020	Amazon.com NV Investment Holdings LLC VS Future Corporate Resources Pvt. Ltd.,Akar Estate Pvt. Ltd.,Vivek Biyani,Future Retail Limited Future Coupons					proof of service	10-04-2020
720	0710102/08952/2020	RAHUL JAIN Vs. REGISTRAR OF COMPANIES	Company Application	Rule 11 of NCLT	Appeal/1196 (ND)2018		83,82,94,not clear page 74 translate page	
721	0710102/09145/2020	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BAR	Interlocutory Application(IBC)	Sec 60(5)			25,88 not clear 28 translate page	
722	0710102/09306/2020	BHANSALI CABLES & CONDUCTORS PVT. LTD Vs. FIBCOM INDIA LIMITED	Review Application	Rule 11 of NCLT	C.A.(CAA)/46(N D)2020		Wrong Case Type	
723	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020	Sec 60(5)			wrong e file need to IA file	06-10-2020

724	0710102084352020/3	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY APPLICATION (COMPANIES ACT)/459 (ND)2020	Rule 11 of NCLT			need to file in one volume	06-10-2020
725	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4141( )2020	Sec 60(5)			Wrong e-filing	06/10/2020
726	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4068( )2020	Sec 60(5)			Wrong e-filing	06-10-2020
727	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI	COMPANY PETITION IB (IBC)/904 (ND)2020	IBC Section 59			Index Missing	06-10-2020
728	0710102004022019/23	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/271 (ND)2019	IBC Under Sec 9			Page no. 10 missing	06/10/2020
729	0710102/02670/2020	DEVENDRA SINGH & ORS. Vs M/S KV DEVELOPERS PRIVATE LIMITED		IBC under Sec 7		Somya Singh	objection-volume wise index not upload pages cut and not clear, 4791-4802,4809,4813,4874,4910-4918,4925-4936 after 4992and 4994 page numbering not mention on	

730	0710102/09492/2020	Assam Power Distribution Company Limited Vs Hindustan Paper Corporation Limited	Interlocutory Application (I.B.C)	Regulation 33	C.P. (IB)/418(ND)2018	SUNIL KUMAR SHARMA, Ashish choudhary	pages not clear,page end signature missing.	
731	0710102/09499/2020	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs RATTANINDIA POWER LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1464(PB)2018	Vikram Hegde	PAGE END SIGNATURE MISSING	
732	0710102/09524/2020	SAKSHAM KNOWLEDGE SERVICES PRIVATE LIMITED Vs NFX DIGITAL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	NA	sachdev & associates	claim less than 1 cr	10-02-2020
733	0710102/09529/2020	Atul Kumar Vs Amrop International Private Limited	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		SANJEEV KAPOOR	Pages Blur & Not Clear-151,155,240-247,444,452,471,640,701,702 / Annexure Not Sign-399-439,624-626,640,662-663,666,851,852,864	10-05-2020
734	0710102/09541/2020	KAPIL ARORA Vs UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/456/ND/2018	LA PARTNERS	Blur page-34,36,38,40,42,44,46,52,60.61 to 74/Merge into one PDF	10-06-2020
735	0710102/09538/2020	URMILA ARORA Vs UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/456/ND/2018	LA PARTNERS	Merge into one PDF /Blur page-26 to 29,33,60 to 73	10-06-2020

736	0710102/09543/2020	URMILA ARORA Vs UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/456/ND/ 2018	LA PARTNERS	Merge into one PDF /Blur page- 31,37,39,41,43,45,47,49,51,5 3,55,60,62,64,65,67,73	10-06-2020
737	0710102/09534/2020	KAPIL ARORA Vs UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/456/ND/ 2018	LA PARTNERS	Merge into one PDF /Blur page-33,47,51,60,64,73,79	10-06-2020
738	0710102/09549/2020	Nevisash Trading Pvt. Ltd. Vs Sunil Kumar Jain Resolution Professional	Interlocutory Application (I.B.C)				File not properly uploaded (all pages small font)	10-07-2020
739	0710102/08475/2020	aadhaar group limited Vs REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		deepti grover khanna	Jurisdiction Haryana in Master Data	02-09-2020
740	0710102/09182/2020	Madhu bhaskar Vs BHARAT BHASKAR	Company Petition (Companies Act)	Sec 425		aaryan sharma	Brief Synopsis / List Of Date & Events / Proof Of Service / MOA / AOA / Case Type Wrong	24/09/2020
741	0710102/09229/2020	Krishan Kumar Mahajan Vs Ambassador Travels (Delhi) Private Limited	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1)		YOGESH KUMAR JAGIA	Payment Issue By NIC	25/09/2020

742	0710102/09562/2020	Boston Scientific Services Private Limited Vs	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		ABHISHEK NAHTA	Missing Pg-23, / Page Not Clear-96-97,104,110,113-118,123-125	10-07-2020
743	0710102/09571/2020	TFM fashion and Entertainment India Private Limited Vs	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		RAKESH KUMAR	Annexure Every Pages Sign / Page Not Clear-54-55,59-60,63,66,68,73 / Missing-85 / Master Data	10-07-2020
744	0710102/09567/2020	JAGAT PAL PALIWAL AND ANR Vs JASSUM PROPCON PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. NO. (IB)-1756/(PB)/2018		Unsign pages-13 to 19,21 to 35,38,39	10-07-2020
745	0710102/09555/2020	FRANCO SYSTEMS PRIVATE LIMITED Vs	Company Application(Companies Act)	Sec 252 (3) - By Government Body	NIL	Amit Kumar	wrong section choose/service missed to income tax/supporting Affidavit missed	10-07-2020
746	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3478( )2020	Sec 60(5)			page no. 8, 9 not clear	10-05-2020
747	0710102024782020/4	ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/616 (ND)2020	IBC Under Sec 9			page no. 20 to 33 True Copy sign missing	10-06-2020

748	0710102066972020/3	PAWAN BUILDWELL PRIVATE LIMITED Vs. BAJAJ FINANCE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2496(ND)2020	Sec 60(5)			Page no. 26 not clear, Index missing in vakalatnama	10-06-2020
749	0710102080082020/2	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/296 (ND)2020	Sec 252 (3)			Sign Missing	10-06-2020
750	0710102084352020/3	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY APPLICATION (COMPANIES ACT)/459 (ND)2020	Rule 11 of NCLT			need to file in one volume	10-06-2020
751	0710102090192020/1	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005( )2020	Sec 60(5)			Wrong Pagination, Index missing in vakalatnama	10-06-2020
752	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005( )2020	Sec 60(5)			Index missing	10-06-2020
753	0710120008412018/10	M/S. PANIPAT TEXO FABRS PVT. LTD. Vs. M/S. EXCLUSIVE OVERSEAS PVT. LTD.	COMPANY PETITION IB (IBC)/1106(ND)2018	IBC Under Sec 9			WRONG E-FILE NEED TO IA FILE	10-06-2020

754	0710120008412018/11	M/S. PANIPAT TEXO FABS PVT. LTD. Vs. M/S. EXCLUSIVE OVERSEAS PVT. LTD.	COMPANY PETITION IB (IBC)/1106(N D)2018	IBC Under Sec 9			WRONG E-FILE NEED TO IA FILE	10-06-2020
755	0710120008412018/9	M/S. PANIPAT TEXO FABS PVT. LTD. Vs. M/S. EXCLUSIVE OVERSEAS PVT. LTD.	COMPANY PETITION IB (IBC)/1106(N D)2018	IBC Under Sec 9			wrong e fill need TO IA file	10-06-2020
756	0710200432722018/16	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408 (ND)2018	IBC Under Sec 9			page no. 31, 32, 35, 36 are not clear	10-06-2020
757	0710200432722018/17	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408 (ND)2018	IBC Under Sec 9			page no. missing in some pages,	10-06-2020
758	0710102000472020/1	RELIANCE COMMERCIAL FINANCE LTD Vs. M/S ALISA INFRATECH PVT. LTD.	COMPANY APPLICATION (IBC)/192()2020	22(3)(b)			pages wrong arrange	10-07-2020
759	0710102063872020/5	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/834 (PB)2020	IBC under Sec 7			Sign missing on page no. 2	10-07-2020

760	0710102065972020/1	ANIL MAHINDROO AND ANR. Vs. EARTH ICONIC INFRASTRUCTURE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2422( )2020	Sec 60(5)			OC NOT UPLOAD	10-07-2020
761	0710102078032020/13	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND) 2020	Sec. 241(1)			Sign Missing	10-07-2020
762	0710102085142020/1	SUMAN MERCANTILE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/316 (ND)2020	Sec 252 (3)			Page no. 7 translator missing	10-07-2020
763	0710102086452019/16	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206(ND)2019	IBC under Sec 7			wrong e fill need TO IA file	10-07-2020
764	0710102086452019/17	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206(ND)2019	IBC under Sec 7			wrong e fill need TO IA file	10-07-2020
765	0710102086662020/1	ROHIT SEGHAL Vs. AJIT MEHRA	INTERLOCUTORY APPLICATION (I.B.C)/4009(ND)2020	Sec 43(1) r/w Sec 44 (1)			Page no. 20 not clear	10-07-2020



766	0710102090402020/1	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020	19(2)			No Pagination	10-07-2020
767	0710102090402020/2	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020	19(2)			NO Pagination,	10-07-2020
768	0710200117292019/5	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266 (ND)2019	IBC under Sec 7			No Docs Uploaded	10-07-2020
769	0710102/08874/2020 Hold for Rule 11 and fees paid	Shiv Kumar Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Rule 11 of NCLT,Sec 252 (3)		Shiv Kumar	Rule File Will Be File In Seprate	15-09-2020
770	0710102/09589/2020	Shree Jindal Soya Limited Vs Proful Oils Private Limited		IBC Under Sec 9		Henna George	objection-page 22 cut	10-07-2020
771	0710102/09590/2020	Shree Jindal Soya Limited Vs Diamond Traexim Private Limited		IBC Under Sec 9		Henna George	objection-page 34 not clear, page 42 missing, page 43 cut(repeated)	10-07-2020

772	0710102103632019/4	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY Vs. HERITAGE HOSPITALS LIMITED	COMPANY APPLICATION (IBC)/1338(P B)2019	Rule 11 of NCLT, 2016			TRUE COPY SIGN MISSING	07-10-2020
773	0710120012082018/45	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(P B)2018	IBC under Sec 7			tue copy sign missing	08-10-2020
774	710000096052020	Shailendra Aggarwal VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-08-2020
775	710000096042020	Pradeep Arora VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-07-2020
776	710000096032020	Piya Puri VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-07-2020
777	710000095922020	Satyadeep Bishnoi VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-07-2020

778	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			pg-1 cut & not clear/true copy sign missed	18/09/2020
779	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			pg-1 cut & not clear/true copy sign missed	18/09/2020
780	0710102/09606/2020	ONLINE MICRO SERVICES PRIVATE LIMITED Vs	Company Application(C ompanies Act)	Rule 11 of NCLT, 2016	Not found	ROHIT CHAUDHARY	Main case no. Not mentioned	10-08-2020
781	0710102/09610/2020	RANJIT KAUR & ORS. Vs KIM INFRASTRUCTURE AND DEVELOPERS LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT, 2016	Not found	JASPAL SINGH PANNU	Main case no. Not mentioned	10-08-2020
782	0710102/09553/2020	Agrante Developers Pvt. Ltd. Vs. M/S EARTH BUILDPROP PVT LTD	Interlocutory Application(IBC C)	Application under any other provisions- IBC		Alok Tripathi	Translated page- 56,136,132,125,121,58,62,64 ,71,73,/small font- 80,84,99,156,/Page cut- 122,124,126,127,137,sign missed on Annexures/ Upload documents in	
783	0710102073352020/1	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs.	INTERLOCUT ORY APPLICATION (I.B.C)/2422( )2020	Application under any other provisions- IBC			WRONG E-FILL NEED TO IA file	08-10-2020

784	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005( )2020	Sec 60(5)			pg 1 not clear	08-10-2020
785	0710120007562018/10	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/173(PB) 2019	IBC Under Sec 9			WRONG E-FILL NEED TO IA file	08-10-2020
786	0710102/03141/2020	Bharat Jatropa Garden Estates Private Limited Vs Registrar of Companies	Company Appeal(Comp anies Act)	Sec 252 (1)		Ajay Singh	Article of Association Missed	12-03-2020
787	0710102/03024/2020	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Comp anies Act)	Sec 252 (1)		RANJEET KUMAR VERMA	Page 38 not Clear, Volume not in sequence / Income Tax Service DCIT Cell missed	07-03-2020
788	0710102/07003/2020	NARESH BASIA Vs		Section 94(1)		SATISH RAI	objection-pages not clear & cut -56-65,67,84,124-127,144,160,162,217,226,229,255,264,270,299-307,327,328,340,342,375-381,384-387, remove blank pages	13/07/2020
789	0710102034072020/1	HULAS RAHUL GUPTA Vs. UNION BANK OF INDIA	COMPANY PETITION IB (IBC)/985 (ND)2020	Section 94(1)			true copy sign missed	07-10-2020

790	0710102093792020/1	RAVINDER SINGH KATHURIA Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4207( )2020	Application under any other provisions- IBC			wrong e-fill need to IA file	08-10-2020
791	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(N D)2019	IBC Under Sec 9			wrong e-fill need to IA file	08-10-2020
792	0710102/09495/2020	.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions		Mohit	APPEAL HEADING WRONG.	
793	0710102/09588/2020	SANDEEP KUMAR BHATT Vs JAGRITI PLASTICS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/742/ND/2018	Sandeep Kr Bhatt	Blur page-6,7	10-07-2020
794	0710102/09577/2020	GANGA RAM AGARWAL Vs MAXIMAL INFRASTRUCTURE PVT. LTD. & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/755/PB/2018	Mrinali Prasad	Annexure every Pages sign-42 to 74/ Translated page-82,138 /Page cut-103, 141,142/Blur Page-108,110,115 ,141,144,148/Page cut-118 / Unsign pages-149 to 236	10-07-2020
795	0710102/09576/2020	GANGA RAM AGARWAL Vs TRIVENI INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED THROUGH OFFICAL LIQUIDATOR	Interlocutory Application (I.B.C)	Sec 60(5)	CP/755/PB/2018	Mrinali Prasad	Translated page-72 / Note clear pages-107 to 113	10-07-2020

796	0710102/09591/2020	Stalwart Alloys India Private Limited Vs SU KAM POWER SYSTEM LTD. Through Liquidator Raj Kumar Ralhan	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/540/PB/2017	RAKESH KUMAR	Affidaavit back date/Blur page-76,79,80 to 82,88 to 90,105 to 107,168 to 176,180,190 to 196/Page cut-84 to 87 /	10-07-2020
797	0710102/09581/2020	Kanti Mohan Rustagi Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1081/ND/2016	Kanti Mohan Ruastagi	Blur page-28 TO 41 ,70/Small font-42,56 to 58,63,73 to 75,etc	10-07-2020
798	0710102/09607/2020	SP TOWNPLANNER PRIVATE LIMITED Vs VRP BUILDTECH PRIVATE LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	Rohan Gupta	PAGE NO 7 TO 18 NOT CLEAR 11,21-25 MISSING, 26- 63 NOT CLEAR	10-08-2020
799	0710102/09619/2020	AGRANTE DEVELOPERS PVT. LTD. Vs. M/S EARTH BUILDPROP PVT LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1747(PB)2018	Alok Tripathi	PAGE NO 60-100,102-108 ANNEXURE SIGN MISSED AND NOT CLEAR	10-08-2020
800	0710102091032019/11	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(N D)2019	IBC under Sec 7			true copy sign missing	08-10-2020
801	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(N D)2019	IBC Under Sec 9			wrong e -file need to IA file	08-10-2020

802	0710102412382017/4	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343 (ND)2017	IBC Under Sec 9			wrong e -file need to IA file	08-10-2020
803	0710102/09598/2020 Fresh	MAHENDRA ROLLING MILLS PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Company Petition (Companies Act)	Sec 252 (1)		Himanshu Alagh	Wrong Section Select, Page No. 164, 163 Wrong Arrange, P 228 Cut	07-03-2020
804	0710102/09578/2020	Gurdeep kaur gulati Vs Registrar Of companies	Company Appeal(Companies Act)	Sec 252 (1)		VIDEH VAISH	Page No 68,69,71,75,76,78,83,85,101 Not Clear and STK 7 Missed	07-03-2020
805	0710102/09622/2020	BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		HEMANT KUMAR	Index Missed, Petition not uploaded in Proper	08-10-2020
806	0710102/08423/2020 Refile	MANTRA MICROTEL SYSTEMS PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		MANTRA MICROTEL SYSTEMS PRIVATE LIMITED	Documents not upload in Sequence, , Brief Synopsis Missed, List of Dates Missed,	01-09-2020
807	0710102/03628/2020	M/s Gupta Exim (India) Private Limited Vs M/s Knitcraft Apparels International Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	NA	ULKIT GOYAL	claim amount less than 1 cr	28-04-2020

808	0710102/09611/2020	COMPLIANCE CONTRACTS PVT. LTD. Vs REGISTRAR OF COMPANIES NCT DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)	NA	LAXMI NARAYAN TAPARIA & ASSOCIATES	Page Not Clear- 84,88,90,91,100 / Page Cut-141-146 / Power Of Attorney	10-08-2020
809	0710102/09638/2020	Amarpal Vs Ansal properties and Infrastructure Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/2584/ND/2019	Shohit Chaudhry	Counsel signature missing	10-08-2020
810	0710102/06624/2020	Tiger Logistics India Ltd. Vs Jaguar Overseas Limited	Company Petition IB (IBC)	IBC Under Sec 9		Kshitij Mudgal	claim amount less than 1 cr	25-06-2020
811	0710102/02636/2020	Maulana Textiles Private Limited Vs	Company Petition (Companies Act)	Sec 252 (3)		NIL	Case Type Wrong / Page Missing-159-161	
812	0710102/07299/2020	SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registrar of Companies New Delhi	Company Petition (Companies Act)	Sec. 441		Shashwat Bajpai	ROC Report / AOA Missing	
813	0710102/09125/2020	UMESH GARG Vs. LIC HOUSING FINANCE LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/449(PB)2019	VIERAT K ANAND	104, NOT CLEAR	10-01-2020



814	0710102/09287/2020	super residency private limited Vs registrar of companies	Company Petition (Companies Act)	Sec 252 (1)		SHIKHAR GARG	Case Type Wrong / Missing-188 / STK-7 / DD Missing / Affidavit Missing	28/09/2020
815	0710102027772020/3	NIDHI REKHAN Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/784 (ND)2020	IBC under Sec 7			Page no. 1 to 2 sign missing, wrong order of pages	10-08-2020
816	0710102031872020/2	BHARAT HEAVY ELECTRICALS LIMITED Vs. IMPRESSION TECHNOLOGIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2044( )2020	Sec 60(5)			Docs exceeding page limit of 200	10-08-2020
817	0710102032752018/12	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144 (ND)2016	Section 420			page no. 225, 231, 256 are not clear, page no. 284-287 notary stamp missing on affidavite	10-08-2020
818	0710102068082020/2	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849 (PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016			True copy sign missing	10-08-2020
819	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(N D)2019	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	10-08-2020

820	0710102006922019/10	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/233 (ND)2019	Sec 252 (3)			INDEX MISSING	10-09-2020
821	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514 (ND)2020	Section 95(1)			WRONG DOCUMENT NEED TO IA FILE	10-09-2020
822	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514 (ND)2020	Section 95(1)			Docs exceeding page limit of 200,	10-09-2020
823	0710102063742020/2	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/272 (ND)2020	Sec 252 (3)			No Pagination, Page cut	10-09-2020
824	0710102068722020/5	RITU RASTOGI Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2626(ND)2020	Sec 60(5)			WRONG EFILL NEED TO IA FILE	10-09-2020
825	0710102072112020/3	NEERAJ BHATIA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3318(ND)2020	Application under any other provisions- IBC			wrong filing	10-09-2020

826	0710102078552020/1	GOODPACK INDIA PRIVATE LIMITED Vs. NA	COMPANY APPEAL(COM PANIES ACT)/297 (ND)2020	Sec 252 (1)			No Pagination	10-09-2020
827	0710102084222020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR	COMPANY PETITION IB (IBC)/937 (ND)2020	Section 95(1)			WRONG E-FILL NEED TO IA FILE	10-09-2020
828	0710102118802019/9	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IB (IBC)/2218(N D)2019	IBC Under Sec 9			Wrong e-filing	10-09-2020
829	0710102139542019/6	OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728(N D)2019	IBC Under Sec 9			No Pagination	10-09-2020
830	0710102169962019/7	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236 (ND)2020	IBC under Sec 7			Sign missing in whole document	10-09-2020
831	0710102/06430/2020	CONCEPT GROUP Vs	Company Petition IB (IBC)	IBC Under Sec 9		gyanendra kumar	from 5- part 2 uncomplete , (Registered address of corporate debtor missed )	06-12-2020

832	0710102/09637/2020	Teleopti India Pvt. Ltd. Vs Registrar of Companies	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	jurisdiction gurugram	10-08-2020
833	0710102/09639/2020	VIKAS TODKAR Vs HBN FOODS LIMITED	Intervention Petition (IBC)	Sec 60(5)		priyaranjan dubey	wrong application	25/09/2020
834	0710102/08689/2020	SANJAY GARG Vs Pankaj Mohan Gupta	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		ADV. NIKSHUBHA SETHI	section wrong ( contempt petition is under sec 425) matter is companies act but filled in IBC	09-09-2020
835	0710102/09726/2020 Fresh	Anil Kejriwal Vs Mam Chand Goel	Contempt Petition(Companies Act)	Rule 11 of NCLT		Siddharth Bhatli	Wrong Cast Type Select	12-10-2020
836	0710102/08383/2020	Super Residency Pvt. Ltd Vs Registrar of Companies Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		SHIKHAR GARG	Wrong Section / Income Tax Service Missed (DCIT Cell)	31-08-2020
837	0710102/08476/2020	Krishan Pal Singh Vs M/s Bulland Buildtech Pvt Ltd.	Company Petition (Companies Act)	Sec. 241(1)		Anurag Ojha	Volume 1 Missed, No Sign in Petition, Page 40,50 cut, Page 144 repeat, Page 210 to 218 small font, Ture copy signed missed, MoA and AoA Missed, Page 67,113 to 119, 157 to 160, 164,176,177	01-09-2020

838	0710102/08799/2020	ZOOM BUILDMART PVT LTD Vs	Company Appeal(Companies Act)	Sec 252 (3)		ASHISH MIDDHA	ROC & Income Tax Service DCIT Cell	12-09-2020
839	0710102/09205/2020	ruby jain Vs smr entertainment pvt. ltd. & ors.	Company Petition (Companies Act)	Sec. 73(4)		Prasouk Jain	Form 11 Missed	24-09-2020
840	0710102/09519/2020	Safe Moverspackers Private Limited Vs Safe Moverspackers Private Limited	Company Appeal(Companies Act)	Sec 252 (3)		Pankaj Kumar Jha	File Not Properly Uploaded/ Index Missed, Memo of parties Missed, Brief Synopsis Missed, List of Dates missed, Roc Advance Service Missed	06-10-2020
841	0710102/07810/2020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (1) - By Government Body		deepti grover khanna	Case Type Wrong / Advance Service Page Cut	11-08-2020
842	0710102/09719/2020 Fresh	STANFORD PARK INFRATECH PRIVATE LIMITED Vs Registrar Of Companies Delhi	Company Petition (Companies Act)	Sec 252 (3)		Nitin Grover	Wrong Case Type, After Page No 26 no pagination, Company Master Data Missed	12-10-2020
843	0710102/09693/2020	SUMIT BANSAL Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1117(ND)2 018	Abhishek Garg	vakalatnama not clear	10-10-2020

844	0710102/09703/2020	HYDERABAD RING ROAD PROJECTS PRIVATE LIMITED Vs. SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1140(ND)2018	APOORV AGARWAL	signature missed in application	11-10-2020
845	710102071612020	VIJAY KUMAR V	Company Application	Application under any other provision	i/1748/nd/2019	Nishi Chaudhary	CASE TYPE WRONG and section wrong	
846	0710102/09717/2020	GANGA RAM AGARWAL Vs GE-Max Infrastructure Pvt. Ltd. & Ors.	Interlocutory Application (I.B.C)				108 148 149 not clear 122 translation	
847	0710102/09670/2020	PUNJAB NATIONAL BANK Vs M/S GENERAL POWER COMPANY PVT. LTD.	Interlocutory Application (I.B.C)	Regulation 30, CIRP Regulations, 2016	CP/IB/637/PB/2018	K Subhra Narayn	Merge into one PDF /CUT Page-1,4 /Counsel detail missing in Index	10-09-2020
848	0710102/09682/2020	Ram Phal Bhardwaj Vs	Interlocutory Application (I.B.C)	Sec 30	CP/IB/1481/ND/2019	Mohit Nandvani	Blur page- 21,119,163,167,188,206 to 213,215,222,265 to 271 to 303/ Translated page-272	10-09-2020
849	0710102/09705/2020	JITESH GUPTA Vs RAJAN GOYAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	CP/IB/1591/PB/2018	NEERAJ SHARMA	Advocate detail blur in Index/ sign missed-7	10-12-2020

850	710102095392020	Chandra Prakash Vs. M/S. NOIDA MEDICARE CENTRE LIMITED	Interlocutory Application(IBC)	22(3)a	C.P. (IB)/2039(ND)2019	Sanju Kumar	true copy stamp missed, service missed	
851	0710102/08092/2020	MOTHER LAM PRIVATE LIMITED Vs 3 ACES WOOD PRIVATE LIMITED		IBC Under Sec 9		Gulshan kr sachdev	Objection- pages cut-149-154 & pages not clear-186-196	19/08/2020
852	0710102/09668/2020	Devinder Yadav & Ors Vs GRJ Distributors and Developers Private Limited		IBC under Sec 7		PIYUSH SINGH	objection-pages not clear-60,73,80,86,97,174,257,260,263,303,306-307,336,337 pages cut-123,125,127,129-131,133,135,139,141,159,459 , etc	10-08-2020
853	0710102/09614/2020	OMAX AUTOS LIMITED Vs HEMA ENGINEERING INDUSTRIES LIMITED		IBC Under Sec 9		PRAYAS ANEJA	objection-pages not clear 33-36,40,46,48,50,52,59,100-124	10-08-2020
854	0710102/09633/2020	AMIT GOEL Vs CMYK PRINTECH LIMITED		IBC under Sec 7		MANISH KAUSHIK	objection-pages not clear-29-38,45-46,72-80, Form 1 part III -IRP information missinf , form 2 missing	10-08-2020
855	0710102/08929/2020	RAJINDER MEHTA Vs. PROSPER CHANNEL LIFE SCIENCE INDIA	Company Petition IB	IBC Under Sec 9		SANDEEP SHARMA	page cut-54,55,61,158,174&& proof of service , pages missing-110,111,dd not submitted	10-12-2020

856	0710102140782019/2	AMIT MEHTA Vs. FRANCHISE INDIA BRANDS LIMITED	COMPANY PETITION IB (IBC)/3029(N D)2019	IBC Under Sec 9			Wrong e-filing	03-07-2020
857	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION (IBC)/109 (PB)2020	Application under any other provisions- IBC			Wrong e-filing	15/06/2020
858	710102090192020	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005( )2020	Sec 60(5)			Wrong E-filing, page no. 1-16 sign missing,	19/09/2020
859	0710102415722018/35	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB) 2018	IBC under Sec 7			Wrong e-filing	10-05-2020
860	0710102415722018/36	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB) 2018	IBC under Sec 7			Wrong e-filing	10-08-2020
861	0710102004522020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION (IBC)/392 (PB)2020	Application under any other provisions- IBC			Wrong e-filing	10-09-2020



862	0710102006922019/11	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/233 (ND)2019	Sec 252 (3)			Wrong e-filing	10-09-2020
863	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381 (ND)2020	----IBC Under Sec 9			page no. 2, 3 sign missing, page no. 10 to 29 cheque details not clear	10-09-2020
864	0710102028842020/1	SHAIENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/1784(PB)2020	Sec 60(5)			Wrong e-filing	10-09-2020
865	0710102087182020/2	MANOHAR LAL VIJ Vs. UNION BANK OF INDIA (ERSTWHILE CORPORATION BANK)	INTERLOCUT ORY APPLICATION (I.B.C)/3790(ND)2020	Sec 60(5)			Page no. 18 - 21 sign missing, page no. 26 page cut, page no. 43 - 48 sign missing,	10-09-2020
866	0710200412592017/30	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.	COMPANY PETITION IB (IBC)/401 (ND)2017	IBC under Sec 7			Sign missing on whole documents	10-09-2020
867	0710102060732020/1	STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL	INTERLOCUT ORY APPLICATION (I.B.C)/2153(ND)2020	Sec 66(1)			Volume wise index missing, Page no. 1 - 8, page no. 221 - 273, 275 - 307 true copy sign missing	10-10-2020

868	0710102061652020/2	ALANKIT ASSOCIATES PRIVATE LIMITED Vs. SEED SUSTAINABILITY SERVICES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/60(ND) 2020	Sub-section (I) of section 230			Page no. 7 to 8 true copy sign missing	10-10-2020
869	0710102080402020/2	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	CONTEMPT PETITION (COMPANIES ACT)/3(ND) 2020	Sec 425			Wrong e-filing	10-10-2020
870	0710102084642020/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3711( )2020	19(2)			Index missing, pagination missing,	10-10-2020
871	0710102090312020/3	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119 (ND)2020	Sec. 241(1), Sec. 242(4)			Documents not upload properly	10-10-2020
872	0710102090312020/4	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119 (ND)2020	Sec. 241(1), Sec. 242(4)			index missing, true copy sign missing	10-10-2020
873	0710102096412020/1	BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4357( )2020	Application under any other provisions- IBC			Wrong e-filing	10-10-2020

874	0710102128042019/12	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(N D)2019	IBC Under Sec 9			True copy sign missing	10-10-2020
875	0710102161222019/5	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/1035(N D)2019	Sec 252 (1)			True copy sign missing	10-10-2020
876	0710102171592019/4	HALWASIYA ESTATES LIMITED Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	COMPANY APPLICATION (COMPANIES ACT)/38(ND) 2020	Sec. 230-232 - Second Motion			Wrong e-filing	10-10-2020
877	0710102076312019/1	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED	COMPANY PETITION IB (IBC)/1125(N D)2019	IBC Under Sec 9			True Copy sign missing	10-11-2020
878	0710102086102020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/120()20 20	Sec. 59			Wrong e-filing	10-11-2020
879	0710102005502019/6	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204 (ND)2019	IBC under Sec 7			Wrong e-filing	10-12-2020

880	0710102008252019/9	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/297 (ND)2019	IBC under Sec 7			Index missing	10-12-2020
881	0710102010992019/11	ARUN KUMAR SINHA Vs. THREE C HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/432 (ND)2019	IBC under Sec 7			wrong filing	10-12-2020
882	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514 (ND)2020	Section 95(1)			WRONG E-FILL NEED TO IA FILE	10-12-2020
883	0710102031232018/2	MJI TECH PVT. LTD. Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/181(PB) 2018	Application under any other provisions			index missing	10-12-2020
884	0710102068602020/1	DEEPIKA BHUGRA PRASAD Vs. KAPIL GUPTA & ANR.	INTERLOCUTORY APPLICATION (I.B.C)/3754(ND)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Index missing, no pagination, True copy sign missing	10-12-2020
885	0710102075362020/2	SPYSR SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/306 (ND)2020	Sec 252 (3)			INDEX MISSING	10-12-2020

886	0710102075952020/3	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			page end signature missing, True copy sign missing	10-12-2020
887	0710102076972020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020	Sec. 45 (1)			Volume wise index missing, true copy sign missing, page no. 91 cut, page no. 195, 241, 242, 306, not clear, , page end signature missing, proof of service pages not clear	10-12-2020
888	0710102090312020/5	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119 (ND)2020	Sec. 241(1), Sec. 242(4)			page end signatures missing	10-12-2020
889	0710102098902019/19	VIJAY AGGARWAL Vs. SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/112 (ND)2019	Sec. 241(1)			57 59 61-64 73 not clear	10-12-2020
890	0710102155722019/4	M/S SHRIJI DIAMONDS Vs. M/S BADRI SARRAF (P) LTD.	COMPANY PETITION IB (IBC)/3398(ND)2019	IBC Under Sec 9			wrong e fill need to IA FILE	10-12-2020
891	0710102/09293/2020	POOJA BAHRY Vs. ONKAR NATH AGRAWAL	Interlocutory Application (IBC)	Application under any other provisions- IBC	C.P. (IB)/814(ND)2019	Chandhiok&mahajan	533,535,537,539,542,546,549,557,558,559,561,564,565,568-619,623-668,692,710,719 not clear page	13.10.2020

892	0710102/09288/2020	Envitech Consultants India Private Limited Vs Office of Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		Anshul Gupta	Council Signature In Index / Index Page Numbering Wrong / File Not Properly / Petition & Annexure Evry Pages Signature / Income Tax Service DCIT Cell & ROC	28/09/2020
893	0710102/03140/2020	JPL INFRATECH PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		pankaj agarwal	Income Tax Service DCIT Cell / Index Numbering Missing / Page Not Clear-42,43,55-56,71-72,93-96	03-11-2020
894	0710102/02962/2020	Narendra Kumar Arora Vs Waseem Ahmed Khan	Company Petition (Companies Act)	Sec. 241(1)		Prashant Katara	Registered Office Uttar Pradesh / Page Not Clear-67,69,71,73,76,78,79,80,83,84,134,153,154,183-186,193-200,212,218,243-244,259,301,315-333 348 362-373 397.	03-05-2020
895	0710102/08840/2020	Pearson India Education Services Pvt. Ltd. Vs U.B.S. Publishers Distributors Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		M/s. Desai 8447865633	note :-( 1. please deleted old volume and reupload all fresh document.2. all typed copy annexure mention in index)	14/09/2020
896	0710102/02846/2020	FIRSTCLASS INTERNATIONAL PRIVATE LIMITED AND ORS Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Gursat Singh Vachher	STK-7 Missing / Master Data	03-03-2020
897	0710102/03183/2020	ASAY FOODS AND BEVERAGES LLP Vs SUPER MILK PRODUCTS PVT. LTD.	Company Petition (Companies Act)	Sec. 213		AASTHA SAXENA	Page Not Clear-54,59,83,86,87,89-92,120,121,138,176,177,179,	03-12-2020

898	0710102/09399/2020	CHAKRADHARI WHEELS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		HEMANT MANJANI	Petition & Annexure Every Pages Sign / Page Cut-73,98	
899	0710102/02902/2020	L & T Finance Limited Vs Neeraj Singhal	Company Petition IB (IBC)	IBC under Sec 7		triumph legal	true copy missed on many pages of volume 3	18/09/2020
900	0710102/09216/2020	ASANSOL DURGAPUR DEVELOPMENT AUTHORITY Vs ICICI BANK	Intervention Petition (IBC)	Sec 60(5)		sayantan bose	case type wrong	
901	0710102/09290/2020	LEISURE SPORTS ERETAIL PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (1)		Deepak Garg	Missing-97	28/09/2020
902	0710102/02915/2020	M/s Aggarwal Advertising Agency Vs M/s Nav Grih Developers Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		devesh gupta 8750053945	9(3)b affidavit missed and condonation delay (discuss with sir)	05-03-2020
903	0710102/09510/2020	DMG Information Limited Vs IPROF Learning Solutions India Pvt. Ltd.	Company Petition (Companies Act)	Sec. 58(3)		DESAI AND DIWANJI	Unsign Page-33-34,87-251 / Page Not Clear-86	22/05/2020

904	0710102/09509/2020	William Flint Vs IPROF Learning Solutions India Pvt. Ltd.	Company Petition (Companies Act)	Sec. 58(3)		DESAI AND DIWANJI	Unsign Page-35,87-251 / Page Not Clear-86 / Merge Into One PDF	10-05-2020
905	0710102/09544/2020	SRIKALAHASTHI PIPES LIMITED Vs	Transfer Petition(Companies Act)	Rule 11 of NCLT,Rule16 (d),NCLT Rules,2016		TRIVIKRAM KHAITAN	File Not Properly Uploaded / Index Wrong Page Numbering	10-05-2020
906	0710102/09063/2020	DYNACON PROJECTS PVT LTD. Vs. M/S TODAY HOMES& INFRASTRUCTURE PVT LTD.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/2130(ND)2019	NA	Blur page-31,32,34,36-43	13.10.2020
907	0710102/09067/2020	RANJEET RAMKRISHNA YADAV Vs. M/S JNC CONSTRUCTION PVT LTD.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/272(PB)2019	NA	23-26 blur page	13.10.2020
908	0710102/09069/2020	M/S NISUS FINACE & INVESTMENT MANAGER LLP & ANR. Vs. M/S. FARTHCON UNIVERSAL INFRATHECH PVT LTD.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1348(ND)2019	NA	Blur page-24-26 not clear	13.10.2020
909	0710102/09448/2020	NAVNEET KUMAR GUPTA Vs	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/451(PB)2018	ABHISHEK Anand	45,46,47,48 NOT CLEAR	13.10.2020



910	0710102/09738/2020	Cellpap India Pvt Ltd Vs The GRS Ispat Company Pvt Ltd	Cross Application (IBC)	Sec 42	CP/IB/2590/ND/2019	Ashish Bharani	Merge into one PDF	10-12-2020
911	0710102/09750/2020	ANIL KUMAR Vs PRABODH KUMAR TEWARI AND ORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/438/PB/2018	Anil Kumar	Blur Page no- 68,69,71,72,76,77,78/201,202,206 small font-200	10-12-2020
912	0710102/09731/2020	U H V EQUIPMENTS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application (Companies Act)	Sec 252 (3)	CA/668/252/ND/2019	Bhupendra Kaushik	Wrong section choose/merge into one PDF/Sign miss-1 to 3/ Blur page-5 to 9	10-12-2020
913	0710102/09765/2020	GANGA RAM AGARWAL Vs Dayanand & Ors.	Interlocutory Application (I.B.C)	Sec 60(5)	CP/755/PB/2018	Mrinali Prasad	Small font-1 to 177/Blur pages-200 to 211,220 to 223	10-12-2020
914	0710102/09736/2020	RAJESH JANGRA Vs MR.KRUPASINDHU MANDAL	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/248/ND/2019	ABHISHEK Anand	Blur page -38 to 54	10-12-2020
915	0710102/09728/2020	M/s Shriji Diamonds Vs M/s Badri Sarraf (P) Ltd.	Interlocutory Application (I.B.C)	Sec 60(5), Rule 11 of NCLT, 2016	C.P. (IB) NO. 3398 OF 2019	Narender Pal Singh	Sign miss-2,3	10-12-2020

916	0710102/09769/2020	Arvind Garg -Liquidator of Energo Engineering Projects Limited Vs	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/160(PB)2017	9717301110	pg no. 24,25 are missing, double pagination from pg. no. 26-41	13-10-2020
917	0710102/09767/2020	Brahm Datt Verma Vs Four Coins Global India Private Limited	Interlocutory Application(IBC)	19(2)	C.P. (IB)/741(ND)2019	9811443244	Sign is missing on index	13-10-2020
918	0710102/09692/2020	JAMMU & KASHMIR BANK LIMITED Vs. INTEGRATED LIVESTOCK VILLAGE FARM PRIVATE LIMITE	Interlocutory Application(IBC)	Sec. 12A		KHAITAN AND KHAITAN	affidavit back date	
919	0710102/09678/2020	CENTRAL BOARD OF TRUSTEES Vs. M/S AUTO DECOR PVT LT	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/530(ND)2018	PUNEET GARG	document missing	
920	710102093032020	MUKESH GUPTA Vs. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1022(ND)2018	ABHISHEK Anand	pg-197,199,201,207 not clear,service to all respondent	
921	710102094402020	AKARSH KASHYAP	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1311(ND)2018	Akarsh Kashyap	Volume break after 200 pages,pg-97 not clear	

922	710102083552020	SHREE GANESH CRUSHER UDYOG Vs. S LORD SHIVA CONSTRUCTION CO PRIVATE LIMITED	Restoration Application	Application under any other provisions- IBC	C.P. (IB)/1820(ND)2 019	MOHIT GOLYAN	Wrong section and 151,,86- 87 not clear page	
923	710102081652020	Rabindra Kumar Mintri Vs. ajay sood	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/923(PB)20 18	APOORV AGARWAL	break the file in volume and volume is not more than 200 pages	
924	0710102/09683/2020	KRISHAN PAL Vs S.D.ENGINEERSTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		9999046818	page:32-47, page 68-92 not clear	10-09-2020
925	0710102/09263/2020	Fateh Bahadur Singh Proprietor of Maa Sharda Traders Vs APS HYDRO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		9873579804	claim less than 1 cr	26/09/2020
926	0710102/09278/2020	Canara bank Vs N S P associates (India) pvt ltd	Company Petition IB (IBC)	IBC under Sec 7		9988723233	page:63, 65, 67, 75, 83, 85, 97, 99, 101, 103, 105, 109, 117, 118, 123 not clear	26/09/2020
927	0710102/09473/2020	Swayam Sales Agencies Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		9871145777	all pages are blur (upload clear copy)	10-05-2020

928	0710102081322020/1	RAJAT MITRA Vs. PERFACT COLOR DIGITAL PRINTS PVT. LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/3419( )2020	Sec 12(2)			WRONG E FILE NEED TO IA FILE	13/10/2020
929	0710102087802020/1	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976 (ND)2020	IBC Under Sec 9			need to upload in one volume or one pdf	13/10/2020
930	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION (COMPANIES ACT)/380 (ND)2019	Rule 11 of NCLT			NEED TO FILE IN ONE PDF ONE VOLUME	09-12-2020
931	0710102157702019/8	MR. SURESH KUMAR GOYAL Vs. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/644 (ND)2019	Sec 60(5)			INDEX MISSING	13/10/2020
932	0710102406262018/11	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661 (PB)2018	IBC under Sec 7			wrong e fill need to IA file	13/10/2020
933	0710102406262018/13	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661 (PB)2018	IBC under Sec 7			wrong e fill need to IA file	13/10/2020

934	0710200418112018/11	EDELWEISS ASSET RECONSTRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866 (PB)2018	IBC under Sec 7			true copy sign missed	13/10/2020
935	0710102/09631/2020	Ram Ghanshyam Developers Private Limited Vs Union of India Ministry of Corporate Affairs through Registrar of Companies New Delhi	Company Appeal(Companies Act)	Sec 252 (1)		NARESH KUMAR SJVANI	MoA Missed, Page Missed 125,127	08-10-2020
936	0710102/09098/2020	ZOOM INN PRIVATE LIMITED Vs roc delhi	Company Appeal(Companies Act)	Sec 252 (1)		SHARAD KUMAR KABRA	Pls make 200 volume in 2 PDF in Sequence, and Annexures Repeated, , NCLT Heading Missed In Petition, Page No 156,161 Missed, Page 158,159 Wrong Arrange Page	22-09-2020
937	0710102/09128/2020	ZOOM BUILDWELL PRIVATE LIMITED Vs ROC	Company Petition (Companies Act)	Sec 252 (1)		SHARAD KUMAR KABRA	case type wrong,, page no. 34,40 to 43,198,317 to 320,330,365,366,370,371, is missing, correct pagination from 53 to 54 and double pagination of page no. 134 Documents not uploaded	23-09-2020
938	0710102/09177/2020	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited	Company Petition (Companies Act)	Sec. 241(1)		KNM AND PARTNERS	All Respondent Service Missed	24-09-2020
939	0710102/09756/2020 Fresh	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana	Company Petition (Companies Act)	Sec 252 (3)		ABHAY BANSAL	Wrong Case Type Selection, Income Tax Service missed, PoA/ Board Resolution missed, Page No. 78,86,93,98,101,109,110,118 ,119,120,121,122,123 not clear and no clear pagination	12-10-2020

940	0710102/09781/2020	Atul Kumar Jain Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2413(ND)2019	9811444000	sign on every page of application is missing, affidavit is of back date,	13-10-2020
941	0710102/09804/2020	ANIL KUMAR Vs PRABODH KUMAR TEWARI AND ORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/419/PB/2018	Anil Kumar	Blur Page-72 to 80,84 to 87	10-12-2020
942	0710102/09800/2020	Shravan Kumar Vishnoi Vs CENTRAL BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 12(2)	CP/IB/275/ND/2019	VINOD KR CHAURASIA	Pagination not done before page no-23/samll font-149,163,176,198	13/10/2020
943	0710102/09805/2020	HARI BABU THOTA Vs.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/89/ND/2018	HARI BABU THOTA	Sign missed in Index/Small font-24	13/10/2020
944	0710102/09798/2020	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	C.P. (IB)/2158(ND)2019	ABHISHEK Anand	page no 84-85 not clear	13-10-2020
945	0710102/08734/2020	PRADYUMAN KUMAR AGGARWAL Vs. ORCHID SALON PRIVATE LIMITED	Company Application	Regulation 33	C.P. (IB)/997(ND)2019	Gollamudi Sri Harsha Datta	case type and section wrong,	14-10-2020

946	0710102/09358/2020	Union Of India Through SFIO Vs Peeyush Aggarwal And Comp.	Company Petition (Companies Act)	Sec. 140(5)		Union Of India Through SFIO	Page not clear 86,477,479 to 485,498,503,512,549,550,554,636,637,670,674,707 page missed 746,753, MoA & AoA missed, Company Master Data Missed Volume Repeated and Volume not in	30-09-2020
947	0710102/07370/2020	MARYADA PROJECTS & DEVELOPERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYAN	Company Appeal(Companies Act)	Sec 252 (1)		VIKAS KUMAR VERMA	Wrong Format of Form-12 NCLT Format, Income Tax service DCIT Cell High Court Missed, No Sign In Every Page of Appeal	25-07-2020
948	0710102/07362/2020	rose india technologies pvt ltd Vs registrar of companies new delhi	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		deepti grover khanna	wrong section / Annexure Every Pages Sign /Advance Service missed	24-07-2020
949	0710102/09771/2020 Fresh	SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		NIKITA GOEL	Wrong Section Select, Page not clear 168,169,175,177,257 not clear, Page 264 to 266, 277 Hinde	13-10-2020
950	0710102/09774/2020 Fresh	VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs	Company Petition (Companies Act)	Sec. 131(1)		VISHAL AGARWAL	List of date, Brief Synopsis missed, Volume break after 200 pages, Board resolution and PoA Missed	13-10-2020
951	0710102/09825/2020 Fresh	Ashmeet Singh Vs MSD Telematics Private Limited	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b)		Suchinto Chatterji	Section mention in petition 169 fees missed No Sign in MoA and AoA, Volume Break after 200, no index volume wise, Page 173 to 175, 272 to 285, 469 to 471, 629, 636, 639, 690 hindi. Pages	14-10-2020

952	0710102/09484/2020	ON DEMAND TRANSPORTATION TECHNOLOGIES LIMITED Vs Registrar Of Companies	IBC Section 59	Offline		Devendra Umrao	objection-memo of parties missing, blur pages- 27,28,37,38,43,68 page cut- 41 , stamp pasted in the middle of vakalatnama	
953	0710102/08717/2020	Anil Singh & others Vs Idea Builders Pvt Ltd	IBC under Sec 7	Offline		August Attorneys LLP	objection-over writing- 105,108,110,112,113,115,25 6,234,747-750,753-757,page cut-235	
954	0710102/02643/2020	M/S TRUFORM ENGINEERS Vs. M/S TECHNOFAB ENGINEERING LIMITED	IBC Under Sec 9	Offline		Divyanshu Rai	objection- page 49 missing, pages not clear-55,79- 84,89,90- 94,103,105,106,108,112- 115,117-120,127 page cut- 130, over writing on compliance affidavit	
955	0710102/03393/2020	Bindu Rai & Nilabh and Ors. Vs Morpheus Developers Private Ltd and Anr	IBC under Sec 7	Offline		Rituraj Choudhary	objection-page 59 cut, pages not clear-85,88,100 and true copy sign missed ,( 6 home buyer case discuss with sir)	
956	7.10102E+14	SBK TRADE AND INFRASTRUCTURE PVT LTD Vs. TRISHUL RESIDENCY PRIVATE LIMITED	IBC under Sec 7	Offline		RISHI KUMAR SINGHAL	objection- wrong typed copy of page 83 , pages not clear- 83(A), 84	
957	0710102/09763/2020	M/s Anshul Print Solution Vs M/s GREEN CHANNEL PUBLICATIONS PVT LTD	IBC Under Sec 9	Offline		Kshitij Aggarwal	objection-pages cut 9,11 pages not clear-31,36,38- 44,page missing-91,92, signature missed on petition , true copy & sign missed	



958	0710102/09803/2020	RAVI SHARMA Liquidator of Indian Transelectric Company Limited Vs	IBC Section 59	Online		ISHWAR MOHAPATRA	objection-pages not clear-78,83,84,87,91,93,95-96	
959	0710102/03107/2020	bank of india Vs m/s swadeshi aluminium co. (p) ltd	Sec. 7(7)	Offline		VIPIN JAI	objection- payment & basic details	
960	0710102/09395/2020	NETAQUILA SOLUTIONS PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	COMPANY APPLICATION (CAA) NO. 79 OF 2020	pankaj agarwal	Certified Original Order Copy / Exemption Application Seprate Filing	
961	0710102/09430/2020	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	CA/CAA/06/ND/2020	RAJNEESH SOOD	Page Not Clear- 107-120,136,139,142 / Original Certified Order Copy	
962	0710102/09757/2020	KULDEEP VERMA. LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs.	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016			Bangal100 rupees e-stamp paper	
963	0710102/09729/2020	DINESH SOOD Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/43(ND)2018		.38 translate	

964	0710102/09559/2020	FRANCO SYSTEMS PRIVATE LIMITED Vs.	Company Application	Rule 11 of NCLT			Prayer missed,	
965	710102/09392/2020	CHANDRA PRAKASH Vs. BOULEVARD PROJECTS PVT LTD THROUGH MR. AMIT AGGARWAL (IRP)	Interlocutory Application (IB)	Sec 60(5)			18-34 not clear page	
966	0710102/09811/2020	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs INDIA SPORTS FLASHES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/2693(ND) 2019	Depaish Tangoriya	True copy sign missed	14/10/2020
967	0710102/09828/2020	VIKRAM GANDHI Vs SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE LIMITED)	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/375(PB)2018	SINHA SHREY	Blank index/Pg-15,16 is cut	14/10/2020
968	710000096902020	Anand Engineering Limited VS Prasad & Company (Projects Works) Limited	Caveat				No pagination on Demand notice & 4 pages not clear	10-10-2020
969	0710102/09848/2020	Sunil Malu Sole Proprietor M/s Maheshwari Traders Vs Subhash Kumar Kundra RP for M/s CLC Industries	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/933/PB/2019	JATIN SEHGAL	File not properly uploaded/merge into one PDF/Index	14/10/2020

970	0710102/09833/2020	MUKESH AGGARWAL Vs WAVE BUILDCON PVT. LTD.	Company Application(Companies Act)	Application under any other provisions- IBC	CP/41/ND/2015	SUSHANT KUMAR	Application every pages sign/4 to 36,98 to 175/Blur page-174,175	14/10/2020
971	0710102/09830/2020	MUKESH AGGARWAL Vs sanjay choudhary	Company Application(Companies Act)	Application under any other provisions- IBC	CP/41/ND/2015	SUSHANT KUMAR	Application every pages sign/4 to 36,98 to 175/Blur page-174,175/89	14/10/2020
972	0710102/08964/2020	ANDESTINY TRADE WORLD PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (1)		LOVENEET HANDA	Case Type Wrong / Pages Not Clear-121,124,129,140-141,144,147,148,158, / Wrong Arrange-193 / Memorandum Appearance NCLT-12 Format / Merge Into One PDF	17/09/2020
973	0710102/09843/2020	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		SIDDHARTH SHARMA	Page Cut-72,79,92,99 / Page Not Clear-141,146-149	14/10/2020
974	0710102/09526/2020	GENESIS GLOBAL SECURITIES PRIVATE LIMITED Vs REGISTRAR OF COMPANY	Company Appeal(Companies Act)	Sec 252 (1)		DINESH AGGARWAL	Merge Into One PDF	10-06-2020
975	0710102/08747/2020	Trivir Hotels & Resorts Private Limited Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (3) - By Government Body		Divesh Goyal	Case Type Wrong & Wrong Section & Payment Not Done & Income Tax & roc Service Missing & True Copy signature missing Page No 139 To 168 & Page No 200 To 204. Translate Copy	09-11-2020

976	0710102/09801/2020	Sanjay Sood Vs Chandra Prakash Resolution Professional acting for M/s Granite Gate Properties Pvt. Ltd	Intervention Petition (IBC)	Sec 60(5)		sagus legal	page:72, 76, 84, 90, page not clear, true copy sign missed, section check	13/10/2020
977	0710102/09829/2020	ABHIPRA STEELTECH PVT LTD Vs SAFE TOWERS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		pankaj yadav	page:70-89, 102-105 not clear & payment not received	14/10/2020
978	0710102/09810/2020	InterGlobe Technology Quotient Pvt Ltd Vs Business Travels Private Limited	Company Petition IB (IBC)	IBC under Sec 7		D. Kishore Kumar	petition sign missed on every pages, proof of serviced missed , irp detail missed, form 2 missed, claim amount less than 1 Cr , page: 31-35, 39-40, not clear	14/10/2020
979	0710102/09515/2020	AMAZING INDIA T.V PRIVATE LIMITED Vs M/S Amazing India TV Pvt. Ltd.	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Rajiv Malik	PLS DOC UPLOAD PROPERLY	10-05-2020
980	0710102/09734/2020	The Verandas Apartment Owners Association Vs M/S Saluja Construction Company Ltd	Company Appeal (IBC)	Rule 11 of NCLT, 2016		SONAL ANAND	case type check PLEASE FILE IN SEC 42	10-12-2020
981	0710102/07766/2020	RADHE CONSTRUCTION Vs SPML INFRA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		CA Divyesh Bhuptani	petition is not under nclt format (call registry)	08-07-2020

982	0710102/09855/2020	Satyendra P. Khorania liquidator of Metaphor Exports Pvt. Ltd. Vs	Contempt Petition (IBC)	Application under any other provisions- IBC		satyendra prasad khorania	case type wrong	14/10/2020
983	0710102/09504/2020	K.H. KHAN Vs. MR. UDAYRAJ PATWARDHAN	IA	Sec 60(5)		MANMOHAN P N	56-58,54,32, translate and 22,23 not clear page	
984	0710102/09787/2020	DEEPTI BERI Vs. BHIM SAIN GOYA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/2516(ND)2 019		16,21,23,24 not clear page	
985	71010208872020	SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal	v Rule 11 of NCLT Sec 252 (3)			section wrong and case type wrong main case not mention	
986	0710102/08913/2020	SHAIKH NAFIS ANJUM V	Interlocutory Application(IBC)	Sec 30			451,463- 467,469,470,504,506,517,52 0 not clear page	
987	0710102/09851/2020	Anil Kejriwal Vs Mam Chand Goel	Company Application(C ompanies Act)	Rule 11 of NCLT,Rule 32	CP/81/241/242/ ND/2020	Siddharth Bhatli	Blur Page-49 to 51 ,80,82,85 to 95,112,123,124/sign mis/54,65,66,78/Translated Page-81 ,95,121 to 124,129,130,135/sign mis-96 to 118,131 to 134,136 to 141	15/10/2020

988	0710102/09864/2020	Moods Hospitality Private Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/189/PB/2018	Akhil goel	sign mis-16 to 25	15/10/2020
989	0710102/09863/2020	DELHI BARODA ROAD CARRIER PRIVATE LIMITED Vs	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1665/PB/2018	Shweta Dubey	Counsel signature in index/Annexure every pages sign/Proof of service	15/10/2020
990	0710102/09856/2020	MACRO LEAFIN PRIVATE LIMITED Vs ARROW RESOURCES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/152/PB/2017	Nainshree	Page cut-42/Page numbering missing-11-13	15/10/2020
991	0710102/09857/2020	Tradewel Spares (I) Pvt. Ltd. Vs Sudershan Gupta	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 60(5)	IB/1581/PB/2018	Sholab Arora	page not clear-71 to 94	15/10/2020
992	0710102/09861/2020	Gulshan Gaba Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 60(5)	CP/IB/622/ND/2018	Gulshan gaba	Application & Annexure every Pages sign	15/10/2020
993	0710102/09854/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/378(PB)2017	Nil	File not properly uploaded	15/10/2020

994	0710102/09862/2020	RITA GUPTA Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/479/ND/2019	SUMIT KUMAR BATRA	After 54 Page numbering missing in index	15/10/2020
995	0710102/09552/2020	M/S. CROWN REALTECH PRIVATE LIMITED Vs. MR. MOHAN AGARWA	Interlocutory Application(IB)	Sec 60(5)	C.P. (IB)/1565(PB)2018		55-58 not clear	
996	710102/09790/2020	M. SONS GEMS N JEWELLERY PRIVATE LIMITED Vs.	Company Application	Rule 11 of NCLT	CP/47(ND)2020		15-32 NOT CLEAR PAGE	
997	0710102/09873/2020	Big Vacations Private Limited Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		AVTAAR SINGH	Wrong Section	15/10/2020
998	0710102/07635/2020	Manik Chawla Vs The Registrar Of Companies	Company Appeal(Companies Act)	Sec 252 (3)		Ashutosh Gupta	Index Council Signature / Advocate Sign-4-E / Income Tax Service DCIT Cell	08-04-2020
999	0710102/09762/2020	KHUSHBOO SINGHLA Vs ELIXIR TRADING PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1)		CHANDRA SHEKHAR YADAV	Section-244,73,74,242 Fees Not Paid / Petition Every Pages Sign	13/10/2020

1000	0710102/09742/2020	ELECTROTHERM (INDIA) LIMITED Vs ET INFRA DEVELOPERS PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1)		CHANDRA SHEKHAR YADAV	Many section 73,74,242,244,mentioned in petition and fees missed, file seperate rule 11 application	10-12-2020
1001	0710102080902020/2	ZSL PRIVATE LIMITED Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION (I.B.C)/3400(PB)2020	Rule 11 of NCLT, 2016			wrong file attach petition also attach	10-09-2020
1002	0710102033512020/1	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1996( )2020	Application under any other provisions- IBC			index missed	13/10/2020
1003	0710102035732020/1	YOGESH NAYAK Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)2020	Sec 60(2)			true copy sign missed	13/10/2020
1004	0710102169962019/8	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236 (ND)2020	IBC under Sec 7			INDEX MISSING	13/10/2020
1005	0710102410822018/16	BANK OF BARODA Vs. BRYS INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/892 (PB)2018	IBC under Sec 7			index missing	13/10/2020



1006	0710102410822018/17	BANK OF BARODA Vs. BRYN INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/892 (PB)2018	IBC under Sec 7			index missing	13/10/2020
1007	0710102424522018/27	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936 (PB)2018	IBC under Sec 7			wrong filing	13/10/2020
1008	0710120004512018/18	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637 (PB)2018	Application under any other provisions			WRONG E FILE NEED TO IA FILE	13/10/2020
1009	0710102073632019/27	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889 (ND)2019	IBC Under Sec 9			wrong filing	14/10/2020
1010	0710102075842020/1	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/349 (ND)2020	Sec 252 (1)			incents omplete docum	14/10/2020
1011	0710102086152020/1	NUTRIONEX MANUFACTURERS LIMITED Vs. STATE BANK OF INDIA AND ORS	INTERLOCUTORY APPLICATION (I.B.C)/4041(ND)2020	Sec 60(5)			true copy sign missed	14/10/2020

1012	0710102139542019/8	OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728(N D)2019	IBC Under Sec 9			wrong filing	14/10/2020
1013	0710102168932019/1	AKHIL GOEL Vs.	INTERLOCATORY APPLICATION (IBC)/2875(P B)2019	Application under any other provisions- IBC			wrong e file need to IA file	14/10/2020
1014	0710120001492018/11	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398 (PB)2017	IBC Under Sec 9			wrong e fill need to IA file	14/10/2020
1015	0710102/06301/2020	ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition IB (IBC)	IBC Section 59			page:90-93, 177, not clear	05-06-2020
1016	0710102/09896/2020	Forgings Pvt Ltd Vs Indiabulls Housing Finance Limited	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	CP/IB/455/PB/2017	Sajeve Bhushan Deora	Blur Page-57 to 64,106,107/small font-109 to 110	15-Oct-20
1017	0710102/09892/2020	NOSLAR INTERNATIONAL LIMITED Vs SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1031/ND/2018	Sajeve Bhushan Deora	Blur page-126,146/Memo of party	15-Oct-20

1018	0710102/09912/2020	Subhash Kundra Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/528/PB/2019	Prachi Johri	Sign miss in Index/Annexure every pages sign-14 to 16/18,19/wrong pagination after page no-21/Pagination not done after 24 in Index	15-Oct-20
1019	0710102/09911/2020	Ram Swarup Nathimal Vs KHAIRWALA INTERNATIONAL LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1410/ND/2018	HONEY SATPAL	Misprint page-99,105	15-Oct-20
1020	0710102/09885/2020	MOHD NAZIM KHAN Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/519/PB/2017	MOHD NAZIM KHAN	Main case no. not mention in case format	15-Oct-20
1021	0710102/09895/2020	Ashok Kumar Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1411/ND/		Aaffidavit back date/Memo of party	15-Oct-20
1022	0710102/09947/2020	SANDEEP GEOL Vs STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/532/PB/2016	ABHISHEK Anand	Blur page-95/Translated page-92	16-Oct-20
1023	0710102/09950/2020	Rajesh Kumar Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1411/ND/2019	Rajesh Kumar Gupta	Small font-9	16-Oct-20

1024	0710102/09943/2020	M/S TALWAR AGENCIES PVT. LTD. Vs	Cross Application (IBC)	Application under any other provisions- IBC	CP/IB/627/ND/2018	Sarthak Gupta	Memo of party/every pages sign-2 to 13	16-Oct-20
1025	0710102/09932/2020	Navneet Kumar Gupta Vs Gurjeet Singh Johar	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1367/PB/2019	PULKIT DEORA	Small font-71 to 75,90,105 to 110,115,150,168/missprint page-82,87,89,91,104,186 to 192/Pagination not done after 206 in index	16-Oct-20
1026	0710102/09875/2020	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/2122(ND)2019	Suvigya Awasthi	PAGE NI 45-46	15-COT-2020
1027	0710102/09910/2020	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/438(PB)2018	ANIL KUMAR	PAGE NO 28 NOT CLEAR	15-COT-2020
1028	0710102/09898/2020	ANIL KOHLI Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/378(PB)2017	ABHISHEK Anand	page no 38 - 46 not clear and font size small master index not mentioned	15-COT-2020
1029	710102098502020	UMESH GARG	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/449(PB)2019	PIYUSH BERIWAL	document not upload properly	

1030	710102098462020	Kaliber Associates Pvt. Ltd Vs. KALIBER ASSOCIATES PRIVATE LIMITED	Interlocutory Application(IBC)	Sec 30	C.P. (IB)/228(PB)2018	Anirban Bhattacharya	pg-11 repeated,pg-56,58 missed,pg-60 wrong arrange	
1031	710102097992020	Shravan Kumar Vishnoi Vs. CENTRAL BANK OF INDIA	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/274(PB)2019	VINOD KR CHAURASIA	pg-163 small font	
1032	710102097242020	Harvinder Kumar Jatana	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/904(PB)2018	KOMAL ABROL	affidavit missing and e-stamp paper chandigarh 100 rupees,pg-14,28 missed and pg-25,26 wrong arrange and	
1033	710102096612020	N.P DHAMANIA Vs. M/S ANS APARTMENTS PVT LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1481(PB)2019	GEETESH MEENA	fluid index,true copy sign missed,pg-27 not clear	
1034	710102069002020	CS Satyadevi Alamuri Vs. Kerala Water Authority	Interlocutory Application(IBC)	19(2)	C.P. (IB)/1721(PB)2019	Bhavana Duhoon	pagination on top of the page,proof of service not clear,true copy sign and stamp missed in some pages	
1035	710102095802020	Nevisash Trading Pvt. Ltd. Vs. Sunil Kumar Jain Resolution Professional	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1683(ND)2018	Jemini Jaiswar	No sign on index/true copy sign missed,sign missed on application,pg-13 sign missed,service to all respondent	

1036	710102097752020	substratal solutions pvt ltd Vs. Priyanka Uppal	Company Application	Rule 11 of NCLT	not mention	RAJESH SRIVASTAVA	file both the application separately	
1037	710102098132020	ARBIND KUMAR Vs. SATYA NPRAKASH GUPTA RESOLUTION PROFESSIONAL FOR ABW INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/375(PB)2018	SINHA SHREY NIKHILESH	pg-25 not clear pg-27 cut,true copy sign and stamp missed in some pages	
1038	710102092662020	SANDEEP GOEL Vs. M/S. ARINITITS SALES PVT. LTD.	Interlocutory Application (I.B.C)	Sec 66(1)	C.P. (IB)/728(ND)2018	RISHABH TRIPATHI	pg-32.50,120,251,393,395-397,452-461, not clear pg-405-441 blur and volume break after 200 pages	
1039	710102094802020	Shalu Khanna Vs. Union Bank Of India	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/183(ND)2018	VARUN SHARMA	pg-57E repeated	
1040	0710102/09914/2020	VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/1108(ND)2019	Shashwat Parihar	No Index/No Pagination/no true copy sign/Pg-9 to 12 not clear,CASE TYPE WRONG	
1041	0710102/09923/2020	Mahesh Bansal Vs Subhash Chand	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	(IB)/1342(ND)2018	ASHOK KUMAR JUNEJA	Pg-63 to 65 not clear/Pg 34 to 38 translation	15-Oct-20

1042	0710102/09922/2020	SIGNATURE HERITAGE AND INFRA TECH PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Application (Companies Act)	Sec 252 (1)	Appeal/458(ND) 2018	Avdhesh Bairwa	Wrong section	16-Oct-20
1043	0710102/09865/2020	Renin Construction and Consultancy Pvt. Ltd. Vs	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C/P/IB/893/ND/2018	Srijan Sinha	Application every pages sign- 2 TO 11,16/Blur page- 21,58,62,66,72/small font- 67,68	15-Oct-20
1044	0710102/09909/2020	Arun Chadha Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1154/ND/2019	AHSAN AHMAD	Page blur-9	15-Oct-20
1045	0710102/09867/2020	Sanjay Agrawal (Liquidator) Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1489/ND/2018	Sanjay Agrawal	Memo of party	15-Oct-20
1046	0710102/09886/2020	MOHD NAZIM KHAN Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/204/ND/2017	MOHD NAZIM KHAN	Main case no.is not mention in case format	15-Oct-20
1047	0710102/09880/2020	ANIL KOHLI Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/144/PB/2017	ABHISHEK Anand	Blur page-104	15-Oct-20

1048	0710102/09882/2020	Harvinder Kumar Jatana Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/904/PB/2018	KOMAL ABROL	Memo of party/supporting Affidavit	15-Oct-20
1049	0710102/09903/2020	B.P. AGENCY (DELHI) Vs BRIGHTSUN TECHNOCRAFT PVT. LTD.	Interlocutory Application (I.B.C)	19(2)	CP/IB/1198/ND/2019	K Subhra Narayan Mohapatra	Sign miss-6/small font-8,14,15/Blur page-13	15-Oct-20
1050	0710102/09877/2020	MACRO LEAFIN PRIVATE LIMITED Vs ARROW RESOURCES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/152/PB/2017	Nainshree	Black page-15/blur page-23	15-Oct-20
1051	0710102/09902/2020	Niil Infrastructure pvt. ltd. Vs Alchemist assets	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	CP/IB/560/PB/2018	Anurag Bhatt	Blur page-12 & wrong scan/Proof of service	15-Oct-20
1052	0710102/09908/2020	Arun Chadha Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/197/ND/2018	AHSAN AHMAD	Memo of party	15-Oct-20
1053	0710102/09894/2020	CHANCHAL DUA Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1694/ND/2018	ABHISHEK Anand	Memo of party	15-Oct-20



1054	0710102/09874/2020	Shalini Choudhary Vs MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/2122/ND/ 2019	Suvigya Awasthi	Blur Page-44,45	15-Oct-20
1055	0710102/09802/2020	M S D Overseas Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (3)		Varun Jain	Supporting affidavit missed,	10-OCT-2020
1056	0710102/08766/2020	Easypolicy Insurance Web Aggregators Pvt. Ltd. Vs National Securities Depository Ltd.	Company Petition (Companies Act)	Sec. 59,Application under any other provisions		KEYSTONE PARTNERS	Registered Office Mumbai/ Master Index Missed and Do Application in Separate,	10 Sep 2020
1057	0710102/07655/2020	Dalhousie Holdings Limited Vs Snowtemp Engineering Company Limited	Company Petition (Companies Act)	Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT		NIHARIKA AHLUWALIA	Do Separate rule 11 application not in Petition	05 Aug 2020
1058	0710102/09089/2020	DALHOUSIE HOLDINGS LTD. Vs Martin & Harris Private Limited	Company Petition (Companies Act)	Sec. 59,Sec. 213,Application under any other provisions ,Rule 11 of NCLT,Sec 424 (3)		NIHARIKA AHLUWALIA	Section 57 mentioned in index but fees not paid, Master index missed,	04 Sep 2020
1059	0710102/08957/2020	Gale Management Services Private Limited Vs Registrar of Companies	Company Appeal(Comp anies Act)	Sec 252 (1)		VISHAL WASON	/NCLT Heading Missed on Cover Page Missing / Index is 167 But pages is 173 not mentioned in index	07 Sep 2020

1060	0710102/09723/2020	Aquil Ahmad Rahi Vs Registrar Of Companies	Company Appeal(Companies Act)	Sec 252 (1)		Ashutosh Gupta	Volume Break After 200 Pages, Page , Income Tax DCIT Cell Service Missed	12 Oct 2020
1061	0710102/09285/2020	RATNAPRAVA INDUSTRIES PRIVATE LIMITED Vs registrar of companies	Company Appeal(Companies Act)	Sec 252 (1)		Achal Gupta	Supporting Affidavit Missed of Petition	28 Sep 2020
1062	0710102/09694/2020	ARMOUR SOLUTIONS PRIVATE LIMITED Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (3)		Sheetal	Wrong Case Type, No pages clear 78 to 81,84,107 to 110,113,114,136 to 139,142,165 to 168,171	01 Oct 2020
1063	0710102/09609/2020	RANJIT KAUR & ORS. Vs KIM INFRASTRUCTURE AND DEVELOPERS LIMITED	Company Petition (Companies Act)	Sec. 245		JASDEEP SINGH GILL	page not clear 15,17,30,40,83,89,104,107,109 and page 39 wrong arragne, MoA &; AoA missed	06-10-2020
1064	0710102/09741/2020	HONG SHIK YOO Vs JITEN AMRUTLAL DESAI	Company Petition (Companies Act)	Sec. 245		Shivram C S GANESHAN	Judication Gujarat	09 Oct 2020
1065	0710102/09721/2020	M/S. LATIKA HOTELS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		M/S. LATIKA HOTELS PRIVATE LIMITED	Wrong Case Type , No Correct Pagation, Page Not Clear70 to 72,76,77,78,79 not clear, Service missed of Roc and Income Tax	12 Oct 2020

1066	0710102/09777/2020	Atlas Overseas Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Varun Jain	Page 104,109 to 111 not clear, Supporting affidavit missed	03 Oct 2020
1067	0710102/03378/2020	SVS CLEANROOM AND ENGINNEERING SYSTEM OPC PVT LTD Vs CORACIAS PROJECTS PVT LTD		IBC Under Sec 9		HARSHAL KUMAR	objection-pages not clear-68-72,97,143-145,246,247,281-284,390,397-400,422,423,437,473, pages cut-431,512,517, br missing	
1068	0710102/09192/2020	ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY		IBC under Sec 7		AKSHAT HANSARIA	objection-over writing-page 78, page 197,591 missing	
1069	0710102/08017/2020	NIRMAL TRADING CO. Vs PRINTLAND DIGITAL (INDIA)PVT LTD		IBC Under Sec 9		GEETESH MEENA	objections- pages not clear-37,83,90,91,96,98,99,101,page cut-58, translation missing-330,336, pages missing-508, upload volume wise don't break the volume in between	
1070	0710102/09878/2020	Amit Bakiwala Proprietor of M/s Asha Paints and Decorators Vs SPML Infra Limited		IBC Under Sec 9		Aditya vijay	objection- claim amount less then 1 crore	
1071	0710102/09905/2020	Maple Garments Pvt Ltd Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Rajeev K Goel	Page Not Clear-93,98,99,101,105,108,109 / Certified Original Order Copy	2nd MOTION

1072	0710102/09884/2020	Big Vacations Private Limited Vs Registrar of Companies	Company Appeal(Comp anies Act)	Sec 252 (1)		AVTAAR SINGH	Page Not Clear- 102,103,107,108,112,113,117,118	
1073	0710102027772020/3	NIDHI REKHAN Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/784 (ND)2020	IBC under Sec 7			Page no. 1 to 2 sign missing, wrong order of pages	10-08-2020
1074	0710102031872020/2	BHARAT HEAVY ELECTRICALS LIMITED Vs. IMPRESSION TECHNOLOGIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2044( )2020	Sec 60(5)			Docs exceeeding page limit of 200	10-08-2020
1075	0710102032752018/12	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144 (ND)2016	Section 420			page no. 225, 231, 256 are not clear, page no. 284-287 notary stamp missing on affidavite	10-08-2020
1076	0710102068082020/2	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849 (PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016			True copy sign missing	10-08-2020
1077	0710102090312020/2	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119 (ND)2020	Sec. 241(1),Sec. 242(4)			Index missing, Docs exceeding page limit of 200	10-08-2020

1078	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(N D)2019	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	10-08-2020
1079	0710102006922019/10	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/233 (ND)2019	Sec 252 (3)			INDEX MISSING	10-09-2020
1080	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514 (ND)2020	Section 95(1)			WRONG DOCUMENT NEED TO IA FILE	10-09-2020
1081	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514 (ND)2020	Section 95(1)			Docs exceeding page limit of 200,	10-09-2020
1082	0710102063742020/2	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/272 (ND)2020	Sec 252 (3)			No Pagination, Page cut	10-09-2020
1083	0710102068722020/5	RITU RASTOGI Vs.	INTERLOCUT ORY APPLICATION (I.B.C)/2626( ND)2020	Sec 60(5)			WRONG EFILL NEED TO IA FILE	10-09-2020

1084	0710102072112020/3	NEERAJ BHATIA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3318(ND)2020	Application under any other provisions- IBC			wrong filing	10-09-2020
1085	0710102078552020/1	GOODPACK INDIA PRIVATE LIMITED Vs. NA	COMPANY APPEAL(COM PANIES ACT)/297 (ND)2020	Sec 252 (1)			No Pagination	10-09-2020
1086	0710102084222020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR	COMPANY PETITION IB (IBC)/937 (ND)2020	Section 95(1)			WRONG E-FILL NEED TO IA FILE	10-09-2020
1087	0710102097372019/11	M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1525(ND)2019	IBC Under Sec 9			No Pagination	10-09-2020
1088	0710102097372019/12	M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1525(ND)2019	IBC Under Sec 9			No Pagination	10-09-2020
1089	0710102118802019/9	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IB (IBC)/2218(ND)2019	IBC Under Sec 9			Wrong e-filing	10-09-2020

1090	0710102139542019/6	OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728(N D)2019	IBC Under Sec 9			No Pagination	10-09-2020
1091	0710102169962019/7	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236 (ND)2020	IBC under Sec 7			Sign missing in whole document	10-09-2020
1092	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/2(ND)2 020	IBC under Sec 7			Wrong e-filed Doc. (application filed)	02.09.2020
1093	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514 (ND)2020	Section 95(1)			202 249 true copy sign	02.09.2020
1094	0710102082802020/2	DEEPAK GUPTA RP Vs. HDFC BANK LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3520( ND)2020	Sec 60(5)			wrong e fill need to IA fill	02.09.2020
1095	0710200412652017/9	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546 (ND)2017	IBC Under Sec 9			true copy sign	02.09.2020

1096	0710102035742020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822 (ND)2020	IBC Under Sec 9			true copy sign missed	02.09.2020
1097	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514 (ND)2020	Section 95(1)			wrong e fill need to IA fill	02.09.2020
1098	0710102092162019/11	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	COMPANY PETITION IB (IBC)/1696(N D)2019	Sec. 58(3),Sec. 59			affidavit missing	02.09.2020
1099	0710102016602020/3	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION (IBC)/1093() 2020	19(2)			page 19 20 not clear	02.09.2020
1100	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514 (ND)2020	Section 95(1)			wrong e fill need to IA fill	02.09.2020
1101	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2 020	Sec. 213,Sec. 241(1)			true copy sign missed in all pages	



1102	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/292 (ND)2020	Sec 252 (3)			incomplete document	
1103	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCUT ORY APPLICATION (I.B.C)/3514( ND)2020	Rule 11 of NCLT, 2016			true copy missed in all pages	
1104	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(N D)2019	IBC under Sec 7			wrong e fill	
1105	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157 (ND)2019	Sec. 241(1),Sec. 242(4),Applicati on under any other provisions			need to file in one volume	
1106	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCAT ORY APPLICATION (IBC)/85(ND) 2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill	
1107	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCAT ORY APPLICATION (IBC)/85(ND) 2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill	

1108	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100 (ND)2020	Sec. 73(4)			not complete document	
1109	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020	Sec 60(5)			No Pagination, No Index	
1110	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND)2019	IBC Under Sec 9			wrong e fill	
1111	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157 (ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed in all pages	
1112	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157 (ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed	
1113	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020	Rule 11 of NCLT, 2016,Section 74			wrong e fill	

1114	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939 (ND)2020	IBC Under Sec 9			index missed	
1115	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985 (ND)2018	IBC Under Sec 9			pg 5 need to translate	
1116	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI	INTERLOCUTORY APPLICATION (I.B.C)/3758( )2020				True copy sign missed	
1117	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020				True copy sign missed	
1118	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302 (ND)2018				Wrong e-filed Document (Application filed)	
1119	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/135 (ND)2018				Wrong e-filed Document (Application filed)	

1120	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144 (ND)2016				True copy sign missed	
1121	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144 (ND)2016				True copy sign missed	
1122	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020				No Pagination, No Index	
1123	0710102011492020/1	INDIABULLS DISTRIBUTION SERVICES LIMITED Vs. PRATEEK REALTORS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/465 (ND)2020	IBC Under Sec 9			Pg: 69,72,not clear ,true copy signe missed	
1124	0710102098132019/17	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7			Index, paging ,sign missed true copy	
1125	0710102152502019/4	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3108(ND)2019	IBC Under Sec 9			Pg: 16 not clear , some true copy sign missed	

1126	0710200400532012/3	SA KANTI PRASAD AGARWAL Vs. M/S GALAXY NIRMAAN PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/63(ND) 2012	Application under any other provisions			Wrong doc (IA)	
1127	0710102017922020/1	R.R. DISTRIBUTERS PVT. LTD Vs. M/S KANODIA TECHNOPLAST LTD.	COMPANY PETITION IB (IBC)/548 (ND)2020	IBC Under Sec 9			Index missed paging missed	
1128	0710102024492018/8	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	COMPANY PETITION IB (IBC)/1650(N D)2018	IBC under Sec 7			Wrong file Application	
1129	0710102140122019/6	ADITYA KUMAR Vs. GLOBAL ENERGY TALENT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2734(N D)2019	IBC under Sec 7			Pg 165 small font	
1130	0710102003752020/4	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED	COMPANY PETITION IB (IBC)/220 (ND)2020	IBC under Sec 7			Wrong file Application	
1131	0710102012792020/1	TAIPACK LIMITED Vs.	COMPANY APPLICATION (IBC)/869 (ND)2020	Application under any other provisions- IBC			incomplete document	

1132	0710102076582019/4	MORGAN ASIA LIMITED Vs. PARAMOUNT PROPBUILD PRIVATE LIMITED	COMPANY APPLICATION (IBC)/118 (ND)2019	Application under any other provisions- IBC			wrong file consent letter form filed By Irp	
1133	0710102145102019/5	ANUSH FINLEASE AND CONSTRUCTION Vs.	COMPANY APPLICATION (IBC)/2483(P B)2019	Application under any other provisions- IBC			Wrong Doc Upload	
1134	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(N D)2018	IBC under Sec 7			Wrong file Application	
1135	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(N D)2018	IBC under Sec 7			Wrong file Application	
1136	0710102146212019/5	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD	COMPANY PETITION IB (IBC)/2924(N D)2019	IBC Under Sec 9			Wrong file Application	
1137	0710102001962019/12	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136 (ND)2019	IBC Under Sec 10			Wrong file Application	

1138	0710120007702018/22	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(N D)2018	IBC under Sec 7			Wrong file Application	
1139	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661 (PB)2018	IBC under Sec 7			Wrong file Application	
1140	0710102412382017/2	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343 (ND)2017	IBC Under Sec 9			Wrong file Application	
1141	0710200412802017/6	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178 (PB)2017	IBC Under Sec 9			Wrong file Application	
1142	0710102134582019/7	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	COMPANY PETITION IB (IBC)/2584(N D)2019	IBC under Sec 7			Index Missing Etc	
1143	0710102002242020/4	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION (IBC)/274 (PB)2020	Sec 60(5)			Wrong File	

1144	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136 (ND)2019	IBC Under Sec 10			Wrong file Application	
1145	0710102011542019/4	RAJIV BHATNAGAR Vs. ENFORCEMENT DIRECTORATE LUCKNOW	MISCELLANEOUS APPLICATION (IBC)/1089(ND)2019	Sec 60(5)			wrong File	
1146	0710102146272019/2	TRENDS REMEDIES PRIVATE LIMITED Vs. LEXUS INDIA LIMITED	COMPANY PETITION IB (IBC)/2932(ND)2019	IBC Under Sec 9			Wrong file Application	
1147	0710102158502019/2	NIDHI SINGH Vs. UNITECH LIMITED	EXECUTION PETITION/144(ND)2019	Application under any other provisions			Wrong file Application	
1148	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/589 (PB)2018	IBC under Sec 7			Wrong file Application	
1149	0710102027462020/2	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020	Application under any other provisions			Wrong file Application	



1150	0710102027462020/3	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020	Application under any other provisions			Wrong file Application	
1151	0710102149722019/4	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Uncomplete doc	
1152	0710102013952019/2	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION (IBC)/159 (PB)2019	Application under any other provisions- IBC			Wrong file Application	
1153	0710102141882019/8	BEST AGROCHEM PVT LTD Vs. TURTLE BOOKS PVT LTD	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/149(PB)2019	Sec. 230-232 - Second Motion			Wrong file Application	
1154	0710102003692020/3	KUMARI ANKITA & ORS. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/140 (ND)2020	Sec 252 (1)			Uncomplete doc	
1155	0710102035962020/1	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	Sec 241 (2)			sign,true copy missed	

1156	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	Sec 241 (2)			sign,true copy missed	
1157	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	COMPANY PETITION IB (IBC)/1794(N D)2019	IBC Under Sec 9			Wrong Doc Upload	
1158	0710102107222019/4	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	COMPANY PETITION IB (IBC)/1794(N D)2019	IBC Under Sec 9			Wrong Doc Upload	
1159	0710102412262017/4	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2017	IBC Under Sec 10			Wrong file Application	
1160	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(N D)2018	IBC under Sec 7			Wrong file Application	
1161	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(N D)2018	IBC under Sec 7			Wrong file Application	

1162	0710102001962019/14	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136 (ND)2019	IBC Under Sec 10			Wrong file Application	
1163	0710102004382020/8	JALSA CLOTHINGLINE LIMITED Vs. JALSA CLOTHINGLINE LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/25(ND) 2020	Sec. 230-232 - Second Motion			Paging true copy sign missed, index missed	
1164	0710102013222020/9	ECLEAR LEASING AND FINANCE PRIVATE LIMITED Vs. ECLEAR LEASING AND FINANCE PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/29(ND) 2020	Sec. 230-232 - Second Motion			Paging true copy sign missed, index missed	
1165	0710102021862020/2	SONY FINANCIAL SERVICES LIMITED Vs. UPFRONT TRADING PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/39(ND) 2020	Sec. 230-232, Sec 234			Paging true copy sign missed, index missed	
1166	0710102031572020/1	WBT-INDIA PRIVATE LIMITED Vs. ANNALAKSHMI TRADELINKS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/50()2020	Sec. 230-232, Sec 234			Paging true copy sign missed, index missed	
1167	0710102130862019/9	ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT. LTD.	COMPANY PETITION IB (IBC)/2484(ND)2019	IBC Under Sec 9			inedx missed	

1168	0710102412262017/5	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB) 2017	IBC Under Sec 10			Wrong file Application	
1169	0710102412262017/6	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB) 2017	IBC Under Sec 10			Wrong file Application	
1170	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			Some pages true copy sing missed	
1171	0710102147942019/7	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.	COMPANY APPLICATION (IBC)/856 (ND)2019	Sec 30			Paging true copy sign missed	
1172	0710102036092020/1	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			Some pages true copy sing missed	
1173	0710102018992020/1	MAPLE GARMENTS PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/31(PB)2020	Sec. 230-232, Sec 234			POS not upload	

1174	0710102119142019/5	ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/2157(N D)2019	IBC Under Sec 9			Wrong file Application	
1175	0710102130382019/1	MAYA GUPTA ( LIQUIDATOR) Vs. SRI SAI AGENCIES	COMPANY APPLICATION (COMPANIES ACT)/1291(N D)2019	Sec 60(5)			Uncomplete doc	
1176	0710102004682019/10	VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/332 (ND)2019	IBC under Sec 7			Uncomplete doc	
1177	0710102036092020/4	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2 020	Sec 241 (2)			index and pagination is missing	
1178	0710102036092020/5	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2 020	Sec 241 (2)			index and pagination is missing	
1179	0710102026152020/1	HIND POCKET BOOKS PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/42(ND) 2020	Sec. 230-232 - Second Motion			index is missing	

1180	0710102036092020/6	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			documents are not completed and index is missing	
1181	0710102091722019/9	SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/86(PB)2019	Sec. 230-232 - Second Motion			index and pagination is missing	
1182	0710102169762019/12	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/36(PB)2020	Sec 60(5)			index missing	
1183	0710200411492017/6	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/189 (ND)2017	IBC under Sec 7			pg no. 13,15,17,19,21,23,25,27 are not clear	
1184	0710102020202020/1	LUNEXA ADVANTAGE KNOWLEDGE PROCESSING SERVICES PRIVATE LIMITED Vs. FUTEC SHELTERS PVT. LIMITED	COMPANY PETITION IB (IBC)/564 (ND)2020	IBC Section 59			pagination is missing on index and as well as every page of service	
1185	0710102003192020/3	M/S D. LIGHT ENERGY PRIVATE LIMITED Vs. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/223 (ND)2020	IBC Under Sec 9			pagination is missing	

1186	0710102105272019/4	STALLION ADVISORS PVT LTD Vs. CHANDA EXPORTS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/114 (ND)2019	Sec. 230-232 - Second Motion			all pages are not clear	
1187	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213, Sec. 241(1)			translation 74,75,76,77,82	
1188	0710102130692019/7	GLOBAL POWER TRANSFORMERS LTD Vs. VICTORY INFRA TECH PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/152 (ND)2019	Sub-section (l) of section 230			pg no. 1-3 are not clear	
1189	0710102093642019/17	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Sec. 241(1)			index and pagination is missing	
1190	0710102043802020/1	PD ADVISORY SERVICES LLP Vs. DEVENDRA TANEJA	INTERLOCUTORY APPLICATION (I.B.C)/2100(PB)2020	Sec 25(j)			index is missing	
1191	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/36(ND)2020	Sec. 230-232 - Second Motion			Volume need to divide after page 200	

1192	0710102061252020/1	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD	COMPANY PETITION (COMPANIES ACT)/72(PB)2020	Sec. 241(1)			pg no 8,9,10 are missing and pg no 18-25 are not clear	
1193	0710102169732019/1	V.N. PROPERTIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/3(ND)2020	Sec. 230-232 - Second Motion			pdf need to merge into one	
1194	0710102151312019/20	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			wrong e filing	
1195	0710102151312019/21	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			wrong e filing	
1196	0710102169732019/2	V.N. PROPERTIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/3(ND)2020	Sec. 230-232 - Second Motion			pdf need to merge in one	
1197	0710102031332020/1	NEERAJ PARMAR Vs. EARTH INFRASTRUCTURE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1909( )2020	Application under any other provisions- IBC			index is missing	



1198	0710102074202019/9	JACHANA ESTATE PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/81(PB)2019	Sub-section (I) of section 230			wrong e filing	
1199	0710102151312019/22	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			index missing	
1200	0710102003752020/5	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED	COMPANY PETITION IB (IBC)/220 (ND)2020	IBC under Sec 7			wrong e filing	
1201	0710102093642019/18	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Sec. 241(1)			Index missing	
1202	0710102165752019/2	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/93(ND)2020	IBC under Sec 7			wrong e filing	
1203	0710120008462018/5	G TANS LOGISTICS INDIA PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1093(ND)2018	IBC Under Sec 9			rejected wrong file	

1204	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/417 (ND)2017	IBC Under Sec 10			wrong index,file not according to index	
1205	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION (IBC)/274 (PB)2020	Sec 60(5)			written submission sign missed,true copy sign and stamp missed,service to all respodent	
1206	0710102009192020/1	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/149 (ND)2020	Sec 252 (3)			wrong document	
1207	0710102009192020/2	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/149 (ND)2020	Sec 252 (3)			true copy sign and stamp missed,Income tax service missed	
1208	0710102039702020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020	Sec 60(5)			Only proof of service	
1209	0710102131702019/3	STELLAR CORPORATION Vs. SUMANGLAM IMPEX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2580(P B)2019	IBC Under Sec 9			Wrong filing	

1210	0710102422882018/8	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923 (PB)2018	IBC under Sec 7			Index missed,sign on reply missed,pg- 42,47,49,51,52,55,56,64,67 cut,true copy stamp missed	
1211	0710102422882018/9	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923 (PB)2018	IBC under Sec 7			Index missed,sign on reply missed,pg- 42,47,49,51,52,55,56,64,67 cut,true copy stamp missed	
1212	0710102031812020/1	SUNIL KUMAR GUPTA Vs.	INTERLOCUT ORY APPLICATION (I.B.C)/2040( )2020	Application under any other provisions- IBC			wrong document,Index missed,document not properly uploaded.	
1213	0710102062252020/1	NARMADA CEREALS LIMITED Vs. ORIENTAL BANK OF COMMERCE	INTERLOCUT ORY APPLICATION (I.B.C)/2134( )2020	Sec 60(5)			Only vakalatnama	
1214	0710102132232019/1	INCOME TAX OFFICER WARD 25(4) Vs. REGISTRAR OF COMPANIES & TRIP COMMUNICATIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/709 (ND)2019	Sec 252 (1) - By Government Body			Pg-5,7,9 not clear,service missed	
1215	0710102151312019/23	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB) 2019	Sec. 241(1)			wrong document	

1216	0710102164562019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PUNJAB PROTECTION SAFE GUARDS PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/1017(N D)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Pg-3,4,14,15 not clear,pg-17,18 translate,service missed	
1217	0710102017202018/5	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/395(PB) 2018	Sec. 241(1),Sec. 242(4)			wrong page numbering	
1218	0710102017202018/6	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/395(PB) 2018	Sec. 241(1),Sec. 242(4)			service missed	
1219	0710102024492018/9	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	COMPANY PETITION IB (IBC)/1650(N D)2018	IBC under Sec 7			wrong file application	
1220	0710102422882018/10	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923 (PB)2018	IBC under Sec 7			document not upload properly	
1221	0710200411352018/27	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846 (ND)2018	IBC Under Sec 9			wrong file application	

1222	0710200411352018/28	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846 (ND)2018	IBC Under Sec 9			wrong file application	
1223	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846 (ND)2018	IBC Under Sec 9			wrong file application	
1224	0710200411352018/30	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846 (ND)2018	IBC Under Sec 9			wrong file application	
1225	0710102007062020/1	VEDIKA NUT CRAFTS PRIVATE LIMITED Vs.	COMPANY APPLICATION (IBC)/548 (PB)2020	Application under any other provisions- IBC			wrong file application	
1226	0710102014032020/2	MANISH KUMAR Vs. TOWER VISION INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/434 (ND)2020	IBC Under Sec 9			pg-31,38,119-121,125 not clear,true copy sign missed in some pages	
1227	0710102031562020/1	RAKESH KUMAR JAIN Vs.	INTERLOCUTORY APPLICATION (I.B.C)/1919( )2020	Application under any other provisions- IBC			wrong file application	

1228	0710102062262020/1	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/58(2020	Sub-section (I) of section 230			wrong document	
1229	0710102062392020/1	ASHOK KUMAR GULLA Vs. PRIYANKA CHAHAL & ANR	INTERLOCUTORY APPLICATION (I.B.C)/2121(PB)2020	Sec 60(5)			document not properly uploaded	
1230	0710102115222019/4	PAISALO DIGITAL LIMITED Vs. CHAHAL PARIVAHAN PVT LTD.	COMPANY PETITION IB (IBC)/2095(N D)2019	IBC under Sec 7			Wrong file application	
1231	0710102161222019/2	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/1035(N D)2019	Sec 252 (1)			roc service missed	
1232	0710102412262017/7	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB) 2017	IBC Under Sec 10			wrong file application	
1233	0710120004072018/27	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/934 (PB)2018	IBC under Sec 7			Wrong document	

1234	0710200722442018/2	INCOME TAX OFFICER, WARD-1 NEW DELHI Vs. ROC-AURA EARTH ENERGY PVT LTD	COMPANY APPEAL(COM PANIES ACT)/992 (ND)2018	Sec 252 (1) - By Government Body			service missed	
1235	0710102000802020/1	MUKUL KUMAR Vs. A M VINYL PVT. LTD.	COMPANY APPLICATION (IBC)/209 (ND)2020	Application under any other provisions- IBC			True copy stamp missed	
1236	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.	INTERLOCUT ORY APPLICATION (I.B.C)/2085( ND)2020	Sec 60(5)			true copy sign and stamp missed	
1237	0710102094442019/3	INDIAN STEEL AND POWER PRIVATE LIMITED Vs. PUSH P STEELS AND MINING PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/140 (ND)2019	Sec. 230-232, Sec 234			Wrong file application	
1238	0710102096182019/4	AUGITE ESTATE PRIVATE LIMITED Vs. INDIA INK DEVELOPERS AND REALTORS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/109 (ND)2019	Sec. 230-232 - Second Motion			wrong document case type.	
1239	0710102106352019/3	R.H.PRASAD & CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/113 (ND)2019	Sec. 230-232 - Second Motion			Document not properly uploaded,Index missed	

1240	0710102131712019/5	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/2083(P B)2019	Sec 30			Wrong file application	
1241	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386(N D)2019	IBC under Sec 7			wrong documnet	
1242	0710102159702019/11	MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/17(ND) 2020	Sec. 230-232 - Second Motion			wrong document type	
1243	0710102173502019/2	MUFIN FINANCE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/22(ND) 2020	Sec. 230-232 - Second Motion			Wrong file application	
1244	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB) 2018	IBC under Sec 7			Wrong file application	
1245	0710102025292020/3	PRECISE LABORATORIES PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/41(ND) 2020	Sec. 230-232 - Second Motion			uncomplete document	



1246	0710102031452020/1	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD	COMPANY PETITION (COMPANIES ACT)/61(ND) 2020	Sec. 241(1),Sec. 244(1)			pg-18,20a,70,76,91 blank,pg-27,87,88,90,93,118,129,131,135,137 not clear,proof of service missed	
1247	0710102031452020/2	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD	COMPANY PETITION (COMPANIES ACT)/61(ND) 2020	Sec. 241(1),Sec. 244(1)			pg-15,18 blank,pg-23,83,84,86,88,134-136,138 not clear,pg-100 repeated,proof of service missed	
1248	0710102101192019/11	ADFUSION MEDIA Vs. BIZ AD OPTIMISER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1651(N D)2019	IBC Under Sec 9			page numbering not mention,document not properly uploaded	
1249	0710102105692019/3	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.	COMPANY PETITION IB (IBC)/1753(N D)2019	IBC Under Sec 9			Wrong file application	
1250	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL	COMPANY APPLICATION (COMPANIES ACT)/1910(P B)2019	Rule 11 of NCLT			Wrong file application	
1251	0710120007302018/57	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059(N D)2018	IBC Under Sec 9			Sign missed on reply,Proof of service missed	

1252	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1304(N D)2020	Sec 60(5)			Only proof of service	
1253	0710102008232020/4	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/13(ND) 2020	Sub-section (I) of section 230			Wrong document	
1254	0710102063842020/1	TARUN BATRA Vs. RAMBHAJ JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020	Sec 60(5)			Wrong file application	
1255	0710102126352019/4	BHAVYAM FABTRADING LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/136 (ND)2019	Sec. 230-232, Sec 234			true copy sign and stamp missed	
1256	0710102128782019/9	SANDARBH FOOD PVT LTD Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/150 (ND)2019	Sub-section (I) of section 230			page numbering missed	
1257	0710102145852019/5	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/169 (ND)2019	Sec. 230-232, Sec 234			Only index	

1258	0710102145852019/6	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/169 (ND)2019	Sec. 230-232, Sec 234			pg-3 not clear	
1259	0710102155412019/3	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/926 (ND)2019	Sec 252 (1) - By Government Body			service missed of roc	
1260	0710102167232019/1	SARVESH KASHYAP Vs. O-ZONE NETWORKS (P) LTD	COMPANY APPLICATION (IBC)/1672(ND)2019	Sec 12(2)			Wrong document	
1261	0710102169272019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/70()2020	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			pg-4, proof of service roc missed	
1262	0710102169302019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/50(ND) 2020	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			Proof of service missed of roc	
1263	0710102169372019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/89(ND) 2020	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			proof of service missed	

1264	0710102171992019/3	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/2(ND)2020	Sec. 230-232 - Second Motion			page numbering missed after pg-8	
1265	0710102171992019/4	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/2(ND)2020	Sec. 230-232 - Second Motion			page numbering missed after pg-8,pg-9,10,11 not clear	
1266	0710102000912020/3	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/141 (ND)2020	Sec 252 (1)			Proof of service to income tax	
1267	0710102003412020/5	GAUTAM MULLICK Vs. VIKRAM BAJAJ	COMPANY APPLICATION (IBC)/418 (PB)2020	Sec 60(5)			Wrong document	
1268	0710102008232020/5	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/13(ND)2020	Sub-section (I) of section 230			pg-6 not clear	
1269	0710102009892019/3	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL (COMPANIES ACT)/336 (ND)2019	Sec 252 (3)			page numbering missed, income tax service missed	

1270	0710102013352020/2	FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/167 (ND)2020	Sec 252 (1)			Proof of service missed	
1271	0710102022262018/22	DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD	COMPANY PETITION IB (IBC)/1528(P B)2018	IBC under Sec 7			Wrong file application	
1272	0710102024272020/1	RAJA AUTOPARTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/211 (ND)2020	Sec 252 (3)			page numbering missed,service missed of income tax	
1273	0710102096102019/2	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. SHILPI CABLES PVT. LTD.	COMPANY APPLICATION (IBC)/1151(P B)2019	Sec 60(5)			Index missed,wrong file	
1274	0710102149262019/1	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.	COMPANY APPLICATION (IBC)/1526(N D)2019	Sec 30			sign on reply,pg-7,8 wrong arrange	
1275	0710102149262019/2	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.	COMPANY APPLICATION (IBC)/1526(N D)2019	Sec 30			sign on reply missed,true copy sign missed in some pages,after pg-42 double page numbering	

1276	0710102171922019/3	MEERA SAMUH HOSPITALITY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/58(ND) 2020	Sec 252 (3)			page numbering missed,income tax service	
1277	0710200410622018/3	M/S BLS POLYMERS LIMITED Vs. M/S SHREEOM WIRES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/645 (ND)2018	IBC Under Sec 9			Wrong file application	
1278	0710102091372019/4	EXPORT-IMPORT BANK OF INDIA Vs. SURENDER KUMAR SINGHAL/ RAJAT SINGHAL/ RAMAN AGARWAL JOINTLY AS RESOLUTION APPLICANT	COMPANY APPLICATION (IBC)/700 (ND)2019	Sec 60(5)			Sign missed in index of advocate,True copy sign and stamp missed,wrong index	
1279	0710102151642019/1	ASHTBHUI OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY APPLICATION (IBC)/545 (ND)2019	Application under any other provisions- IBC			Wrong file application	
1280	0710102423592018/10	M/S ASTONEFIELD SOLAR GUJARAT PVT LTD Vs. PRIME MEIDEN LTD.	COMPANY PETITION IB (IBC)/940 (ND)2018	IBC Under Sec 10			TRUE COPY SING MISSED	
1281	0710102117612019/8	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(N D)2019	IBC under Sec 7			PG 151-153 NOT CLEAR	

1282	0710102003822020/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. AVG LOGISTICS LIMITED	COMPANY PETITION IB (IBC)/363 (ND)2020	IBC under Sec 7			wrong filing	
1283	0710102027322020/1	SATYADEV I ALAMURI Vs. AJAY KUMAR BISNOI	INTERLOCUTORY APPLICATION (I.B.C)/1868(ND)2020	19(2)			INDEX MISSING PAGE NUMBER NOT MENTION	
1284	0710102150242019/2	INCOME TAX OFFICER WARD 24.4 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/863 (ND)2019	Sec 252 (1) - By Government Body			Pg 5,7,8,10,11 cut 15-20 not clear	
1285	0710102156912019/4	JAIPUR MAHUA TOLLWAY LIMITED Vs. RISE PROJECTS PRIVATE LIMITEDRISE PROJECTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/176 (ND)2019	Sub-Section (1) Of Section 66.			wrong filing	
1286	0710102168442019/1	SHREE BANKEY BEHARI LAL ENTERPRISES Vs. PALIKA TOWNS LLP	COMPANY APPLICATION (IBC)/2857(P B)2019	Application under any other provisions- IBC			wrong filing	
1287	0710102136992019/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2693(ND)2019	IBC Under Sec 9			UPLOAD AGAIN CLEARLY	

1288	0710102142572019/1	MOHD NAZIM KHAN Vs. INTERNATIONAL TRENCHING PRIVATE LIMITED	COMPANY APPLICATION (IBC)/76(ND) 2019	Application under any other provisions- IBC			NCOMPLETE DOC	
1289	0710102413022017/3	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/246 (ND)2017	Application under any other provisions ,Sub-section (I) of section 230			PG-19,(20 NOT CLEAR AND TRANSLATE 49,52,59, 70,WORNG ARRANGE	
1290	0710102001842020/1	ANAND ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/119 (ND)2020	Sec 252 (1)			page numbering not mention and all pages cut	
1291	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/122 (ND)2020	Sec 252 (1)			page 6,7 cut	
1292	0710102027082020/1	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs. FOURTH DIMENSION SOLUTIONS LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/46(ND) 2020	Sec. 230-232 - Second Motion			TRUE COPY SING MISSED	
1293	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY APPEAL (COMPANIES ACT)/224 (ND)2020	Sec 252 (3)			PG-59-71, 73-79,180192,193,196,206 208,220,221, NOT CLEAR	



1294	0710102158302019/3	TRIOS DEVELOPMENT SUPPORT PRIVATE LIMITED Vs. TARU LEADING EDGE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3369(N D)2019	IBC Under Sec 9			WRONG DOCS	
1295	0710102036292020/2	BHARAT ALUMINIUM CO.LTD Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020	Sec 60(5)			TRUE COPY SING MISSED	
1296	0710102104432019/11	PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL LOGISTICS LIMITED	COMPANY PETITION IB (IBC)/1799(N D)2019	IBC Under Sec 9			WRONG FILING	
1297	0710102039702020/2	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020	Sec 60(5)			UPLOAD PROPERLY	
1298	0710120007702018/25	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(N D)2018	IBC under Sec 7			WRONG FILING	
1299	0710102012172020/6	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED	COMPANY PETITION IB (IBC)/413 (ND)2020	IBC Under Sec 9			DOCS UPLOAD PROPERLY	

1300	0710102019032020/1	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/37(ND) 2020	Sec. 230-232 - Second Motion			TRUE COPY MISSED	
1301	0710102026152020/2	HIND POCKET BOOKS PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/42(ND) 2020	Sec. 230-232 - Second Motion			page numbering not mention and INDEX MISSED	
1302	0710102026152020/3	HIND POCKET BOOKS PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/42(ND) 2020	Sec. 230-232 - Second Motion			page numbering not mention and INDEX MISSED	
1303	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213, Sec. 241(1)			WRONG FILING	
1304	0710102061552020/1	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020	Regulation 30, CIRP Regulations, 2016			TRUE COPY SING MISSED	
1305	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/2(ND)2020	IBC under Sec 7			WRONG FILING	

1306	0710102172492019/1	JAIHIND STONES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/69(ND) 2020	Sec 252 (1)			PAGE NUMBER NOT MENTION AND SONE PAGES CUT	
1307	0710102429652018/2	A B MEDICOS PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATI ON(COMPANIES ACT)/27(PB)2 018	Sub-section (I) of section 230			STAMP PAPER AND VERIFICATION DATE MISSED	
1308	0710102079552019/9	KUTCH CHEMICAL INDUSTRIES LTD Vs. VMA ENTERPRISES PVT LTD	COMPANY PETITION IB (IBC)/1136(N D)2019	IBC Under Sec 9			WRONG FILING	
1309	0710102085512019/7	SUNDER LAL GOEL Vs. MEDIPLUS (INDIA) LTD.	COMPANY PETITION (COMPANIES ACT)/84(ND) 2019	Sec. 241(1),Sec. 242(4),Sec. 244(1)			WRONG FILING	
1310	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/160 (ND)2020	Sec 252 (3)			PAGES CUT	
1311	0710200421002018/1	FORCE BUILDCON PVT. LTD. Vs. M/S. SPM AUTO PVT. LTD.	CP(AA) MERGER AND AMALGAMATI ON(COMPANIES ACT)/71(ND) 2018	Application under any other provisions ,Sub-section (I) of section 230			PROOF OF SERVICE MISSED	

1312	0710102008392020/1	ANG INDUSTRIES LIMITED Vs. AMEREX PRIVATE LIMITED	COMPANY APPLICATION (IBC)/624 (ND)2020	Application under any other provisions- IBC			PAGE 21 CUT	
1313	0710102014152019/2	MEZBAAN HOTELIERS PRIVATE LIMITED Vs. MEZBAAN HOLDINGS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/31(ND) 2019	Sec. 230-232, Sec 234			AFFIDAVIT MISSED	
1314	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/2069( PB)2020	Sec 60(5)			PG-29 CUT PG 32-41 NOT CLEAR	
1315	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/2069( PB)2020	Sec 60(5)			PG-29 CUT PG 32-41,48 ,49,43 -45 NOT CLEAR	
1316	0710102098132019/18	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(N D)2019	IBC under Sec 7			WRONG FILING	
1317	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111( PB)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			DOCS UPLOAD PROPERLY	

1318	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111( PB)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			DOCS UPLOAD PROPERLY	
1319	0710102410362017/21	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190 (PB)2017	IBC under Sec 7			TRUE COPY SING MISSED & AFFIDAVIT MISSED	
1320	0710102061552020/2	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/2072( PB)2020	Regulation 30, CIRP Regulations, 2016			UPLOAD IN ONE FOLDER	
1321	0710102164052019/1	LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.	COMPANY APPLICATION (COMPANIES ACT)/948 (ND)2019	Rule 11 of NCLT			APPLICATION FILED IN ADDESTIONAL	
1322	0710102139462019/6	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. EMAAR MGF LAND LIMITED	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/162 (ND)2019	Sec. 230-232, Sec 234			document properly not upload	
1323	0710102150832019/1	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK	COMPANY APPLICATION (IBC)/2614(P B)2019	Section 74			wrong document upload	

1324	0710102150832019/2	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK	COMPANY APPLICATION (IBC)/2614(PB)2019	Section 74			wrong doc upload	
1325	0710102021332020/2	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/43(PB)2020	Sec. 230-232, Sec 234			index missing	
1326	0710102027262018/4	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1756(PB)2018	IBC under Sec 7			sign missing and affidavit missing	
1327	0710102031732020/1	MELODY EVENTS & PROMOTIONS PRIVATE LIMITED Vs. ROC	COMPANY APPEAL (COMPANIES ACT)/240()2020	Sec 252 (3)			wrong doc upload	
1328	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	Sec 60(5)			sign missing	
1329	0710102408922018/63	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			document properly not upload	

1330	0710102000912020/4	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/141 (ND)2020	Sec 252 (1)			document properly not upload	
1331	0710102005072020/7	EMAAR MGF LAND LTD Vs. EMAAR MGF LAND LTD	COMPANY APPLICATION (COMPANIES ACT)/70(PB)2020	Sec. 242(4)			sign missing	
1332	0710102066122020/1	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	Sec 60(5)			doc incomplete	
1333	0710102145072019/4	RAJIV CHAKRABORTY Vs. RAJESH KUMAR JAIN DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	COMPANY APPLICATION (IBC)/2576(PB)2019	Sec 60(5)			SIGN MISSED	
1334	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			SIGN MISSING ON EVERY PAGE	
1335	0710102151312019/25	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			SIGN MISSING	

1336	0710102151312019/26	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB) 2019	Sec. 241(1)			SIGN MISSING	
1337	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/22(PB)2020	Sec. 230-232, Sec 234			WRONG EFILE	
1338	0710102011472020/2	SYNDICATE BANK Vs. SAVFAB DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/382 (ND)2020	----IBC under Sec 7			INDEX AND SIGNMISSED	
1339	0710102012472020/3	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.	COMPANY PETITION IB (IBC)/410 (ND)2020	IBC under Sec 7			INDEX AND SIGNMISSED	
1340	0710102013582020/1	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.	COMPANY APPLICATION (IBC)/919 (ND)2020	Application under any other provisions- IBC			WRONG EFILE	
1341	0710102028992020/1	SAKET BHATIA Vs. SH. PANKAJ KHETAN LIQUIDATOR OF INTEGRATED CAPS PVT. LTD. UNDER LIQUIDATION	INTERLOCUTORY APPLICATION (I.B.C)/1764(ND)2020	Sec 60(5)			SIGN MISSED	



1342	0710102149872019/5	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED	COMPANY PETITION IB (IBC)/3059(N D)2019	IBC under Sec 7			INDEX , PAGE NUMBER, SIGN MISSED	
1343	0710102408922018/65	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB) 2018	IBC under Sec 7			INCORRECT DOC	
1344	0710102007092020/1	GEMINI SOLUTIONS PRIVATE LIMITED Vs.	COMPANY APPLICATION (COMPANIES ACT)/84()2020	Sec. 230-232 - Second Motion			incomplete doc	
1345	0710102007092020/2	GEMINI SOLUTIONS PRIVATE LIMITED Vs.	COMPANY APPLICATION (COMPANIES ACT)/84()2020	Sec. 230-232 - Second Motion			incomplete doc	
1346	0710102022342020/1	RISHU AGENCIES PRIVATE LIMITED Vs. SAFEX COMPLEX PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/40(ND) 2020	Sec. 230-232, Sec 234			WRONG EFILE	
1347	0710102121532019/25	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137 (ND)2019	Sec. 241(1)			sign missed	

1348	0710102006592019/6	RATAN SINGH Vs. THEME EXPORT PVT LTD	COMPANY PETITION IB (IBC)/323 (ND)2019	IBC Under Sec 9			SIGN MISSED	
1349	0710102029532020/1	R SYSTEMS INTERNATIONAL LIMITED Vs. M/S RAHEJA DEVELOPERS LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/48(ND) 2020	Sec. 230-232, Sec 234			vol break	
1350	0710102064032020/1	HDFC BANK LTD. Vs. KANTI MOHAN RUSTAGI	INTERLOCUTORY APPLICATION (I.B.C)/2342(PB)2020	Sec 60(5)			index missed	
1351	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020	22(3)(b)			index missed and incomplete doc	
1352	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/597 (ND)2020	IBC Under Sec 9			index missed	
1353	0710102152252019/5	M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/3231(ND)2019	IBC Under Sec 9			sign miss in rejoinder	

1354	0710102722542018/16	DENA BANK Vs. RATHI SUPER STEEL LIMITED	COMPANY PETITION IB (IBC)/1446(P B)2018	IBC under Sec 7			sign missing in reply	
1355	0710102722542018/17	DENA BANK Vs. RATHI SUPER STEEL LIMITED	COMPANY PETITION IB (IBC)/1446(P B)2018	IBC under Sec 7			sign missing in reply	
1356	0710120007702018/32	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(N D)2018	IBC under Sec 7			true copy missing page 12 not clear and page 21 cut	
1357	0710120007702018/33	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(N D)2018	IBC under Sec 7			true copy missing page 12 not clear and page 21 cut	
1358	0710120007702018/35	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(N D)2018	IBC under Sec 7			progress report wrong document upoad	
1359	0710200412652017/8	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546 (ND)2017	IBC Under Sec 9			progress report wrong doc upload	

1360	0710102028682018/6	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			sign missing every page	
1361	0710102034882020/1	TCM-UTM (JV) Vs. MR. RAJESH JANGRA	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	Sec 60(5)			application file 53-55,70,103,201,203-212,222-253,326-338 page not clear	
1362	0710102127602019/7	AARGUS GLOBAL LOGISTICS PVT. LTD. Vs. STOCKFLOW EXPRESS PVT. LTD.	COMPANY PETITION IB (IBC)/2414(ND)2019	IBC Under Sec 9			sign missing in reply and affidavit missing	
1363	0710102410362017/24	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190 (PB)2017	IBC under Sec 7			89-100, 107-180 ,405 not clear page	
1364	0710120001492018/7	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398 (PB)2017	IBC Under Sec 9			wrong doc upload	
1365	0710102024662020/2	GANESH PRASAD AGARWAL Vs. OSWAL INDUSTRIES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1599( )2020	Application under any other provisions- IBC			application file wrong doc upload	

1366	0710102060932020/1	ANIL KOHLI Vs. BHAGWAN SINGH RAWAT	INTERLOCUTORY APPLICATION (I.B.C)/2099(PB)2020	Sec 25(j)			application wrong doc upload	
1367	0710102063532020/3	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	COMPANY APPLICATION (COMPANIES ACT)/281 (ND)2020	Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425			wrong doc upload	
1368	0710102064702020/1	ARUNAV PANKAJ Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020	Sec 60(5)			wrong doc upload	
1369	0710102065272020/1	AJAY SHRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/2370(PB)2020	Sec 60(5)			wrong doc upload	
1370	0710102065922020/2	AFFINITY BEAUTY SALON Vs. ROHIT SEHGAL	INTERLOCUTORY APPLICATION (I.B.C)/2414(PB)2020	Sec 60(5)			wrong doc upload	
1371	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020	Sec 60(5)			wrong doc upload	

1372	0710102098562019/8	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1573(N D)2019	IBC Under Sec 10			wrong doc upload	
1373	0710102422882018/15	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923 (PB)2018	IBC under Sec 7			affidavit and estamp paper missiing	
1374	0710200412802017/7	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178 (PB)2017	IBC Under Sec 9			wrong document upload	
1375	0710102015832018/1	ARUN MEHTA Vs. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/48(ND) 2014	Application under any other provisions			service missing	
1376	0710102017832020/1	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/187 (ND)2020	Sec 252 (1)			numer missing and cut page	
1377	0710102117612019/10	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(N D)2019	IBC under Sec 7			in annexure true copy missing	

1378	0710102166532019/5	SANDARBH FOODS PVT LTD Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/171 (ND)2019	Sec. 230-232 - Second Motion			1-6 not clear page	
1379	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD	COMPANY PETITION IB (IBC)/633 (ND)2020	IBC Under Sec 9			service and e-stamp missing	
1380	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			1-20 page missing and properly document upload	
1381	0710102063712020/1	VERIZON INDIA PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	COMPANY APPLICATION (COMPANIES ACT)/286(PB) 2020	Application under any other provisions			1-5 page missing	
1382	0710102141832019/4	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD	INTERLOCATORY APPLICATION (IBC)/2605(PB)2019	Sec 30			wrong document upload	
1383	0710102006892019/3	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA	COMPANY APPEAL (COMPANIES ACT)/236 (ND)2019	Sec 252 (3)			index missing	

1384	0710102069012020/1	MAHESH BANSAL Vs. SUBHASH CHAND GOEL	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2020	Sec 60(5)			wrong document upload	
1385	0710102117612019/11	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			true copy missing	
1386	0710102422882018/16	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923 (PB)2018	IBC under Sec 7			true copy and affidavit missng	
1387	0710102064692020/1	STATE BANK OF INDIA Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2321(ND)2020	Sec 60(5)			true copy and sign missing	
1388	0710102070482020/1	ICICI BANK LIMITED Vs. RALCO FINANCE AND INVESTMENT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2020	Sec 60(5)			sign missing	
1389	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/163 (ND)2019	Sub-section (I) of section 230			sign and true copy missing and index missing	



1390	0710102132562019/2	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/765 (ND)2019	Sec 252 (1)			index missing	
1391	0710102132562019/3	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/765 (ND)2019	Sec 252 (1)			service missing	
1392	0710102012172020/7	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED	COMPANY PETITION IB (IBC)/413 (ND)2020	IBC Under Sec 9			wrong document upload	
1393	0710102022662020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	COMPANY PETITION (COMPANIES ACT)/49(PB)2020	Sec. 241(1)			24 25 26 27 NOT CLEAR	
1394	0710102033012018/19	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELICITY BUSINESS PARK PVT. LTD	COMPANY PETITION IB (IBC)/17(ND)2019	IBC under Sec 7			PAGE NUMBERING NOT MENTION AND PROOF OF SERVICE MISSED	
1395	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1295(ND)2019	IBC under Sec 7			PAGE 14 15 NOT CLEAR	

1396	0710102104502019/5	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED	COMPANY PETITION IB (IBC)/1721(P B)2019	IBC Under Sec 9			NEED TO VOLUME PARTITION AFTER 200 PAGES	
1397	0710102166562019/4	JALSA CLOTHINGLINE LIMITED Vs. DIBANKAR CLOTHING LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/2(ND)2 020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSED	
1398	0710102168402019/7	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED	COMPANY PETITION IB (IBC)/115 (ND)2020	IBC Under Sec 10			13 14 15 16 17 18 19 not clear	
1399	0710102424672018/18	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/786 (PB)2018	IBC under Sec 7			page 19 24 25 30 not clear	
1400	0710102003422020/1	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL(COM PANIES ACT)/229 (ND)2020	Sec 252 (3)			all pages cut	
1401	0710102003642020/3	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/175 (ND)2020	Sec 252 (1)			all pages cut	

1402	0710102006122019/9	PROPERTY SOLUTION (INDIA) PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD.	COMPANY PETITION IB (IBC)/385 (ND)2019	IBC Under Sec 9			PROOF OF SERVICE MISSED	
1403	0710102008952020/2	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COM PANIES ACT)/138 (ND)2020	Sec 252 (3)			PROOF OF SERVICE MISSED	
1404	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/188 (ND)2020	Sec 252 (1)			ALL PAGES CUT	
1405	0710102015772020/1	COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/182 (ND)2020	Sec 252 (3)			ALL PAGES CUT	
1406	0710102016812020/1	ROHIT SHARMA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/183 (ND)2020	Sec 252 (1)			ALL PAGES CUT	
1407	0710102017042020/3	DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1164(N D)2020	19(2)			52 53 54 55 NOT CLEAR	

1408	0710102146712019/2	JAGMOHAN DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/127 (ND)2020	Sec 252 (1)			ALL PAGE CUT	
1409	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/135 (ND)2020	Sec 252 (3)			ALLPAGES CUT AND LINE	
1410	0710102408922018/66	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB) 2018	IBC under Sec 7			PAGINATION NOT MENTION	
1411	0710102008382019/2	M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. NOESIS INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/110 (PB)2019	Sec 60(5)			PAGE 1 TRANSLATION	
1412	0710102012792020/2	TAIPACK LIMITED Vs.	COMPANY APPLICATION (IBC)/869 (ND)2020	Application under any other provisions- IBC			INDEX MISSING	
1413	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/169 (ND)2020	Sec 252 (1)			ALL PAGES CUT	

1414	0710102013932020/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.	COMPANY APPEAL(COM PANIES ACT)/220 (ND)2020	Sec 252 (3)			ALL PAGES CUT	
1415	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.	COMPANY APPEAL(COM PANIES ACT)/213 (ND)2020	Sec 252 (1)			ALL PAGES CUT	
1416	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/199 (ND)2020	Sec 252 (1)			ALL PAGES CUT	
1417	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/223 (ND)2020	Sec 252 (3)			PAGINATION NOT MENTION,TRUE COPY MISSED	
1418	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/214 (ND)2020	Sec 252 (3)			PAGINATION NOT MENTION,TRUE COPY MISSED	
1419	0710102061312020/1	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/2159( ND)2020	Sec 30			WRONG E FILL	

1420	0710102172152019/2	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/53(ND) 2020	Sec 252 (3)			ALL PAGES CUT	
1421	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED	COMPANY PETITION (COMPANIES ACT)/309 (ND)2018	Application under any other provisions			ALL PAGES CUT	
1422	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939 (PB)2018	IBC under Sec 7			PG-56-65 NOT CLEAR	
1423	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939 (PB)2018	IBC under Sec 7			TRUE COPY MISSED	
1424	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939 (PB)2018	IBC under Sec 7			PG-56-65 NOT CLEAR	
1425	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939 (PB)2018	IBC under Sec 7			FILE NOT IN PROPER INDEX ETC	

1426	0710200410172018/15	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607 (ND)2018	IBC Under Sec 9			FILE NOT UPLOAD IN PROPER	
1427	0710200410172018/16	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607 (ND)2018	IBC Under Sec 9			E FILL WRONG	
1428	0710200410172018/17	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607 (ND)2018	IBC Under Sec 9			DOCUMENT NOT UPLOADED PROPER	
1429	0710200410172018/19	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607 (ND)2018	IBC Under Sec 9			WRONG E FILL	
1430	0710200410172018/20	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607 (ND)2018	IBC Under Sec 9			WRONG E FILL	
1431	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136 (ND)2019	IBC Under Sec 10			WRONG E FILL	

1432	0710102022462020/2	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/581 (ND)2020	IBC under Sec 7			WRONG E FILL	
1433	0710102027802020/1	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020	Rule 11 of NCLT, 2016			INDEX MISSED	
1434	0710102086512019/6	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1270(ND)2019	IBC Under Sec 9			TRUE COPY MISSED	
1435	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1563(ND)2019	IBC Under Sec 9			WRONG E FILL	
1436	0710102117612019/12	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			PAGE 3 TO 9 IN HINDI	
1437	0710102151312019/29	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB) 2019	Sec. 241(1)			PAGE 31 32 35 NOT CLEAR	



1438	0710102151402019/4	GLOBAL ENERGY TALENT PRIVATE LIMITED Vs. PIONEER URBAN LAND AND INFRASTRUCTURE LTD.	COMPANY PETITION IB (IBC)/3055(N D)2019	IBC Under Sec 10			TRUE COPY MISSED	
1439	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/186(PB) 2019	Sec. 230-232, Sec 234			NEED TO VOLUME BREAK AFER PAGES200	
1440	0710120004512018/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637 (PB)2018	Application under any other provisions			INDEX MISSED	
1441	0710102064572020/1	CHANDRA PRAKASH Vs. DULI CHAND	INTERLOCUTORY APPLICATION (I.B.C)/2361(ND)2020	Sec 60(5)			PAGE NUMBER NOT MENTION IN INDEX.	
1442	0710102023082020/1	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/206 (ND)2020	Sec 252 (1)			DOCUMENT NOT clear and index not mentioned	
1443	0710102063032020/2	SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2020	19(2)			index not mention	

1444	0710102066312020/2	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/2477( PB)2020	Sec 60(5)			index not mention	
1445	0710102066492020/2	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	COMPANY APPLICATION (COMPANIES ACT)/316 (ND)2020	Sec. 213			document incomplete	
1446	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	COMPANY APPLICATION (COMPANIES ACT)/316 (ND)2020	Sec. 213			document incomplete	
1447	0710102035752020/2	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/2201( PB)2020	Application under any other provisions- IBC			INDEX NOT MENTIONED	
1448	0710102128042019/7	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(N D)2019	IBC Under Sec 9			index not mentioned.	
1449	0710102002242020/8	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION (IBC)/274 (PB)2020	Sec 60(5)			page no 14-25 not clear	

1450	0710102149462019/1	BHAWANI SHANKAR Vs. THREE C PROJECTS PVT. LTD.	COMPANY APPLICATION (IBC)/2715(P B)2019	Sec 60(5)			Fluid In Index Page Not Clear,10,11,12 to 24 & advance service	
1451	0710102154612019/3	AARKEN ADVISORS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/891 (ND)2019	Sec 252 (1)			Advance of Service	
1452	0710102169732019/10	V.N. PROPERTIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATI ON(COMPANIES ACT)/3(ND)2020	Sec. 230-232 - Second Motion			Pagination Not Done & Index Missing	
1453	0710102004562020/2	VIJENDER SHARMA Vs. MANOJ KUMAR	COMPANY APPLICATION (IBC)/397 (PB)2020	Application under any other provisions- IBC			Page No Clear 55,	
1454	0710102019982020/2	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANIES ACT)/36(ND)2020	Sec. 230-232, Sec 234			Pagination Not Done in Index and Documents ALSO	
1455	0710102019982020/3	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANIES ACT)/36(ND)2020	Sec. 230-232, Sec 234			after 24 page no Pagination not Mention in Index	

1456	0710102027802020/2	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020	Rule 11 of NCLT, 2016			Incomplete Document	
1457	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE	COMPANY PETITION IB (IBC)/1788(ND)2018	IBC under Sec 7			Page Not Clear-203,230-232,240 / One Volume Merge	
1458	0710102065552020/1	KANTI MOHAN RUSTAGI Vs. MR. KULBHUSHAN SACHDEV	INTERLOCUTORY APPLICATION (I.B.C)/2389(ND)2020	19(2)			Index Missing	
1459	0710102072092020/2	INTERUPS INC. Vs. K.K. BASSI	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020	Sec 60(5)			Wrong Document	
1460	0710102097082019/6	SMC CORPORATION(INDIA) PRIVATE LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1527(ND)2019	IBC Under Sec 9			Wrong Document	
1461	0710102105692019/4	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.	COMPANY PETITION IB (IBC)/1753(ND)2019	IBC Under Sec 9			Pages Blur-3,5,7,9,11,13,14,15,16,	

1462	0710120006752018/9	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/1032(N D)2018	IBC under Sec 7			Wrong Document	
1463	0710102034342020/1	ICICI BANK LTD Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2034(PB)2020	Application under any other provisions- IBC			Pages Not Clear-8-84	
1464	0710102063742020/1	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/272()2020	Sec 252 (3)			Wrong Document	
1465	0710102067482020/1	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020	Sec 60(5)			Proof of Service	
1466	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020	Sec 60(5)			Reply every pages sign	
1467	0710102068942020/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/86(ND) 2020	----Sec. 213,Sec. 241(1),Sec. 242(4)			Wrong Document	

1468	0710102068942020/3	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/86(ND) 2020	----Sec. 213,Sec. 241(1),Sec. 242(4)			Wrong Document	
1469	0710102407892018/3	IDBI BANK LIMITED Vs. ACIL LIMITED	COMPANY PETITION IB (IBC)/170 (PB)2018	IBC under Sec 7			Reply every pages sign	
1470	0710200117292019/3	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266 (ND)2019	IBC under Sec 7			Wrong Document	
1471	0710102008962020/1	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COM PANIES ACT)/136 (ND)2020	Sec 252 (3)			Affidavit Not Upload	
1472	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATI ON(COMPANIES ACT)/60(ND) 2019	Sec. 230-232, Sec 234			Wrong Document	
1473	0710102156132019/2	SPY INFRASTRUCTURE PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATI ON(COMPANIES ACT)/912 (ND)2019	Rule 153, NCLT 2016			Incomplete Document	

1474	0710102067062020/2	K.K GOLYAN Vs. NULON INDIA	COMPANY PETITION (COMPANIES ACT)/78(PB)2020	Sec 241 (2)			Every Pages Not Signature	
1475	0710102035752020/3	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020	Application under any other provisions- IBC			Wrong Document	
1476	0710102036152020/1	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020	Application under any other provisions- IBC			Pages Missing-57-129	
1477	0710102036152020/2	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020	Application under any other provisions- IBC			Wrong Document	
1478	0710102071082020/1	M/S GEE ISPAT PRIVATE LIMITED Vs. M/S GEE ISPAT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2823(ND)2020	Sec 54(1)			Wrong Document	
1479	0710102422882018/17	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923 (PB)2018	IBC under Sec 7			Seprate Filling Reply & Affidavit	

1480	0710102422882018/18	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923 (PB)2018	IBC under Sec 7			Seperate Filling Reply & Affidavit	
1481	0710102422882018/19	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923 (PB)2018	IBC under Sec 7			Seperate Filling Reply & Affidavit	
1482	0710120007302018/59	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTech PVT. LTD.	COMPANY PETITION IB (IBC)/1059(N D)2018	IBC Under Sec 9			Proof of Service	
1483	0710100409382017/3	SETH THAKURDAS KHINVRAJ RATHI Vs. M/S CAL'S REFINERIES LIMITED	COMPANY PETITION IB (IBC)/447 (ND)2017	IBC Under Sec 9			Index Missing	
1484	0710102002732020/4	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	COMPANY PETITION IB (IBC)/300 (PB)2020	IBC under Sec 7			Wrong Document	
1485	0710102012462020/1	M/S AEROXPert SOLUTION SERVICES PVT LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION (COMPANIES ACT)/126 (ND)2020	Sec 252 (3)			Wrong Document	



1486	0710102020782020/2	M/S SUPER TENT HOUSE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA THROUGH ITS REGISTRAR	COMPANY APPEAL(COM PANIES ACT)/203 (ND)2020	Sec 252 (1)			Wrong Document	
1487	0710102039662020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUT ORY APPLICATION (I.B.C)/2276( ND)2020	Sec 60(5)			Wrong Document	
1488	0710102039702020/3	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUT ORY APPLICATION (I.B.C)/2102( ND)2020	Sec 60(5)			wrong file	
1489	0710102060442019/16	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD	COMPANY PETITION IB (IBC)/667 (ND)2019	IBC under Sec 7			Index No Page Numbering	
1490	0710102061312020/3	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/2159( ND)2020	Sec 30			Incomplete Document	
1491	0710102061312020/4	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/2159( ND)2020	Sec 30			Incomplete Document	

1492	0710102068972020/1	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020	Sec 60(5)			Wrong Document	
1493	0710102069092020/1	G.R . BATHLA Vs. VISHWANATH BATHLA	COMPANY APPLICATION (COMPANIES ACT)/312 (ND)2020	Rule 11 of NCLT			Wrong E-Filing	
1494	0710102069712020/1	MOHD NAZIM KHAN Vs. NAVNEET JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020	Application under any other provisions- IBC			Wrong Page Numbering	
1495	0710102072092020/3	INTERUPS INC. Vs. K.K. BASSI	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020	Sec 60(5)			Every Pages Not Signature	
1496	0710102093492019/3	ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1443(ND)2019	IBC under Sec 7			Wrong Document	
1497	0710102108442019/2	DILIP BUILDCON LIMITED Vs. NISHA MALPANI	COMPANY APPLICATION (IBC)/1630(PB)2019	Application under any other provisions- IBC			Reply every pages sign	

1498	0710102111782019/5	TEK TRAVELS PVT LTD. Vs. SHIVANTIKA BON VOYAGE PVT. LTD.	COMPANY PETITION IB (IBC)/1937(N D)2019	IBC Under Sec 9			Reply every pages sign	
1499	0710102129092019/1	GITANJALI KAPOOR Vs. ANAND SONBHADRA	COMPANY PETITION IB (IBC)/372 (ND)2019	Sec 60(5)			Wrong Document	
1500	0710102143992019/4	RESHMA MITTAL RESOLUTION PROFESSIONAL OF PELLET ENERGY SYSTEMS PRIVATE LIMITED Vs. M/S NECKO FREIGHT FORWARDERS PVT LTD	INTERLOCAT ORY APPLICATION (IBC)/2435(P B)2019	Sec 30			Proof of Service	
1501	0710102145472019/4	M/S AEROXPRT SOLUTION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COM PANIES ACT)/835 (ND)2019	Sec 252 (3)			Wrong Document	
1502	0710102166482019/3	AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs. ANIL BHALLA	COMPANY APPLICATION (COMPANIES ACT)/646 (ND)2019	Sec 252 (3)			Wrong Document	
1503	0710200400542011/1	M/S MMTC LTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD	COMPANY PETITION (COMPANIES ACT)/123 (ND)2011	Application under any other provisions			Index missed	

1504	0710102003072020/5	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/139 (ND)2020	Sec 252 (3)			Wrong document	
1505	0710102014682020/1	VAGABOUND TRADEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/177 (ND)2020	Sec 252 (3)			Annexure every pages sign-6 to 11 /Translated page-8	
1506	0710102016842020/1	SARITA VISHWAKARMA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/186 (ND)2020	Sec 252 (1)			Affidavit & Pagination	
1507	0710102019572020/3	TODAY HOMES NOIDA PRIVATE LIMITED Vs. TODAY HOMES & INFRASTRUCTURE PVT. LTD.	COMPANY APPLICATION (IBC)/1411(P B)2020	Sec 60(5)			Page not clear- 67,36,39,40,41,100 to 154,166	
1508	0710102020082020/1	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/197 (ND)2020	Sec 252 (1)			No Pagination & Translate copy	
1509	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/197 (ND)2020	Sec 252 (1)			No Pagination & Translate copy	

1510	0710102028082020/2	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY APPEAL(COM PANIES ACT)/224 (ND)2020	Sec 252 (3)			Affidavit missing /pagination/pages not clear	
1511	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/762()2020	IBC under Sec 7			Pages not clear- 39,41,42,113,114	
1512	0710102035372020/1	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD	INTERLOCUT ORY APPLICATION (I.B.C)/2216( )2020	Sec 30			Index missed	
1513	0710102065802020/1	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/2407( ND)2020	Sec 60(5)			Index missed	
1514	0710102108652019/9	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1874(N D)2019	IBC Under Sec 9			Index missed	
1515	0710102168402019/8	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED	COMPANY PETITION IB (IBC)/115 (ND)2020	IBC Under Sec 10			Application every pages sign- 1 to 4	

1516	0710102408922018/74	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB) 2018	IBC under Sec 7			Application every pages sign-1 to 19	
1517	0710102003072020/6	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/139 (ND)2020	Sec 252 (3)			Application filed in Additional document	
1518	0710102016052019/10	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659 (ND)2019	IBC under Sec 7			INdex missed & Page not clear	
1519	0710102035372020/2	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD	INTERLOCUT ORY APPLICATION (I.B.C)/2216( )2020	Sec 30			INdex missed & Page not clear	
1520	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/2184(PB)2020	Sec 60(5)			Application every pages sign-1 to 23,29 to 171,181 to 274	
1521	0710102068592020/3	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUT ORY APPLICATION (I.B.C)/2622(ND)2020	19(2)			Pages not clear-93 to 125	

1522	0710102073312020/1	NTL ELECTRONICS INDIA LIMITED Vs. VOLKSWAGEN FINANCE PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3089(ND)2020	Sec 12(2)			Wrong document	
1523	0710102105962019/6	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB) 2019	Sec. 241(1),Sec. 244(1)			pages not sign-155,156, 36-38,124,155 to 207,214 to 229,234 to 447 to 911 /Pages not clear- 177,178,240,245 to 285,698,709 to 716,753 to 815 880 881 886 896 912 91	
1524	0710102065052020/1	SUDERSHAN GUPTA Vs. AVANSE FINANCIAL SERVICES LTD. & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2357(ND)2020	Sec 60(5)			Wrong document uploaded	
1525	0710102065802020/2	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020	Sec 60(5)			Index Missing , Pagination Missing , Stamp Paper of 100 Rupees missing as for power of attorney ,	
1526	0710102092162019/10	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	COMPANY PETITION IB (IBC)/1696(ND)2019	Sec. 58(3),Sec. 59			signature missing on every pages at bottom of the pages	
1527	0710200430842018/3	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED	COMPANY PETITION IB (IBC)/651(ND)2018	IBC Under Sec 9			Document Incomplete	

1528	0710102009832019/4	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/364 (ND)2019	IBC Under Sec 9			Wrong Document Uploaded ( Application)	
1529	0710102033582020/1	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	COMPANY APPEAL(COM PANIES ACT)/242()20 20	Sec 252 (1) - By Government Body			Wrong Document Uploaded ( Application)	
1530	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD	COMPANY PETITION (COMPANIES ACT)/853 (ND)2019	Sec. 58(3)			Incomplete Document	
1531	0710102157942019/1	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION (IBC)/2746(P B)2019	Application under any other provisions- IBC			Four Pages Missed according to Court Login	
1532	0710102158222019/1	UDAYRAJ PATWARDHAN Vs. SAMEEKSHA ESTATE PRIVATE LIMITED	COMPANY APPLICATION (IBC)/2747(P B)2019	Application under any other provisions- IBC			Four Pages Missed according to Court Login	
1533	0710102171142019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/202 (PB)2020	Application under any other provisions- IBC			Wrong Document	



1534	0710102171152019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED	COMPANY APPLICATION (IBC)/203 (PB)2020	Application under any other provisions- IBC			Wrong Document	
1535	0710102408922018/75	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB) 2018	IBC under Sec 7			No Index	
1536	0710102006382020/1	RISHI WADHWA Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY APPLICATION (IBC)/478 (ND)2020	Application under any other provisions- IBC			Supporting Affidavit Missed	
1537	0710102007032020/13	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/12(ND) 2020	Sec. 230-232, Sec 234			No Index	
1538	0710102014212020/1	EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.	COMPANY APPLICATION (IBC)/945 (ND)2020	Application under any other provisions- IBC			Wrong Document	
1539	0710102014212020/2	EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.	COMPANY APPLICATION (IBC)/945 (ND)2020	Application under any other provisions- IBC			Wrong Document	

1540	0710102022652018/8	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(P B)2018	IBC under Sec 7			Wrong Document	
1541	0710102032742020/1	VISHAL GUPTA Vs. K R F LIMITED	COMPANY PETITION IB (IBC)/770()2020	IBC Under Sec 9			Wrong Documents	
1542	0710102064662020/1	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/251 (ND)2020	Sec 252 (3)			No Number in Index and no Pagination No sign In annexures no Roc and Income Tax Advance Service	
1543	0710102068752020/1	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/2668( ND)2020	Sec 60(5)			Page 75 to 86,89,90,91 Not Clear	
1544	0710102157942019/2	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION (IBC)/2746(P B)2019	Application under any other provisions- IBC			wrong Documents	
1545	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION (IBC)/200 (PB)2020	Application under any other provisions- IBC			Wrong Document	

1546	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/202 (PB)2020	Application under any other provisions- IBC			Wrong Documents	
1547	0710102171152019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED	COMPANY APPLICATION (IBC)/203 (PB)2020	Application under any other provisions- IBC			Wrong Documents	
1548	0710102415722018/31	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB) 2018	IBC under Sec 7			Page 12,20 Not Clear & No Sign in every Pages	
1549	0710102415722018/32	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB) 2018	IBC under Sec 7			Page 19 not clear, No Sign in every Pages	
1550	0710102427912018/8	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	COMPANY PETITION IB (IBC)/441 (PB)2018	IBC under Sec 7			Wrong Document	
1551	0710102001342020/6	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/170 (ND)2020	Sec 252 (3)			No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	

1552	0710102011322020/2	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COM PANIES ACT)/166 (ND)2020	Sec 252 (1)			No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
1553	0710102011862020/1	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/157 (ND)2020	Sec 252 (1)			No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
1554	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/204 (ND)2020	Sec 252 (3)			No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
1555	0710102022482018/6	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1520(N D)2018	IBC Under Sec 9			Wrong Documents	
1556	0710102073632019/26	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889 (ND)2019	IBC Under Sec 9			Page 21, 28 to 33 not clear	
1557	0710102074032020/1	LOTUS BOULEVARD APARTMENT OWNERS, ASSOCIATION Vs. CHANDRA PRAKASH	INTERLOCUT ORY APPLICATION (I.B.C)/3072(PB)2020	Sec 60(5)			Wrong Documents	

1558	0710102076482020/1	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020	Sec 60(5)			Document not uploaded properly	
1559	0710102006792020/1	VNM COMPONENTS PVT. LTD. Vs. VNM COMPONENTS PVT. LTD.	COMPANY APPLICATION (IBC)/492 (ND)2020	Application under any other provisions- IBC			Wrong Documents	
1560	0710102069162020/1	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD ( EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	COMPANY PETITION IB (IBC)/887()2020	IBC under Sec 7			Wrong Documents	
1561	0710102069712020/2	MOHD NAZIM KHAN Vs. NAVNEET JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020	Application under any other provisions- IBC			Main case no. wrong	
1562	0710102160632019/3	ANSHUMALI DIPANKAR Vs. UNIVERSAL BUILDWELL PVT. LTD.	INTERLOCATORY APPLICATION (IBC)/13(ND)2020	Application under any other provisions- IBC			No Supporting Affidavit	
1563	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/470 (ND)2017	IBC under Sec 7			No Sign in reply	

1564	0710102061252020/2	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD	COMPANY PETITION (COMPANIES ACT)/72(PB)2 020	Sec. 241(1)			Wrong Document	
1565	0710102064902020/1	RAVI BANSAL Vs. PUNJABI ACCESSORIEZZ PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/2351( ND)2020	Sec 60(5)			No True Copy sign in Annexuress	
1566	0710102065802020/3	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/2407( ND)2020	Sec 60(5)			No Index, No Supporting Affidavit	
1567	0710102067232020/1	MAHESH BANSAL Vs.	INTERLOCUT ORY APPLICATION (I.B.C)/2495( ND)2020	Sec 12(2)			Wrong Doucument	
1568	0710102070772020/1	VIVEK PARTI Vs. PREM CHAND GUPTA	INTERLOCUT ORY APPLICATION (I.B.C)/3217( PB)2020	Sec 66(1)			Main Case Wrong	
1569	0710102070772020/2	VIVEK PARTI Vs. PREM CHAND GUPTA	INTERLOCUT ORY APPLICATION (I.B.C)/3217( PB)2020	Sec 66(1)			Wrong Main Case	

1570	0710102408922018/76	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB) 2018	IBC under Sec 7			No Index, No sign in Written Submission	
1571	0710102412722018/25	BANK OF INDIA Vs. M/S BASIC INDIA LTD.	COMPANY PETITION IB (IBC)/397 (PB)2018	IBC under Sec 7			Page No. 27,28,56,57 cut	
1572	0710120001322018/4	SHREE SIYARAM AUTOMATIONS PVT. LTD. Vs. BEANS & MORE HOSPITALITY PVT. LTD.	COMPANY PETITION IB (IBC)/512 (ND)2017	IBC under Sec 7			Document not uploaded properly	
1573	0710120006752018/10	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/1032(N D)2018	IBC under Sec 7			Wrong Document	
1574	0710120009092018/3	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/1342(N D)2018	IBC under Sec 7			Wrong Documents	
1575	0710102010962020/3	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND) 2020	Sec. 230-232 - Second Motion			Page 14 Missed, page 22, 23 Not Clear	

1576	0710102017792020/1	MS. SANDHYA SETHI Vs. M/S INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT. LTD.	COMPANY PETITION IB (IBC)/549 (ND)2020	IBC under Sec 7			Page No. 28,29,74 are not clear , Page 75 cut and Page 40-44, 53-57 are blur...	
1577	0710102070072020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2727(PB)2020	Application under any other provisions- IBC			65-B Certificate missed	
1578	0710102070652020/2	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY APPLICATION (COMPANIES ACT)/335 (ND)2020	Application under any other provisions			E stamp missed with affidavit	
1579	0710102070652020/3	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY APPLICATION (COMPANIES ACT)/335 (ND)2020	Application under any other provisions			E stamp missed with affidavit	
1580	0710102071862020/2	OM LOGISTICS LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2852(ND)2020	Application under any other provisions- IBC			wrong e-filing	
1581	0710102117612019/14	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			65- B certificate missed with affidavit	



1582	0710102128042019/8	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(N D)2019	IBC Under Sec 9			wrong e-filing	
1583	0710102408922018/77	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB) 2018	IBC under Sec 7			wrong e-filing	
1584	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/1032(N D)2018	IBC under Sec 7			wrong document uploaded	
1585	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020	Sec 60(5)			Proof of service missed	
1586	0710102083112019/8	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(N D)2019	IBC Under Sec 9			index missed, page numbering missing.	
1587	0710102084772019/4	LEE FININVEST PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COM PANIES ACT)/399 (ND)2019	Sec 252 (3)			wrong e-filing	

1588	0710120011302018/15	STATE BANK OF INDIA Vs. M/S KANNU ADITYA INDIA LIMITED	COMPANY PETITION IB (IBC)/1275(P B)2018	IBC under Sec 7			Scanned documents like annexures or affidavit etc. Should be clubbed together, page no. 30 is missed, page 35-86 translate and true copy stamp and sign is missed.	
1589	0710102035242020/3	PANKAJ KHAITAN Vs. LIFE INSURANCE CORPORATION OF INDIA PENSION GROUP SCHEMES DEPARTMENT	INTERLOCUTORY APPLICATION (I.B.C)/2210(ND)2020	Sec 60(5)			Sign on reply (every pages) missed, Page no. 9 missed, E-stamp missed with affidavit, Page 13-14 not clear, 65-B Certificate missed with proof of service (email).	
1590	0710102066152020/2	SANJAY SINGHAL Vs. MINISTRY OF CORPORATE AFFAIRS	INTERLOCUTORY APPLICATION (I.B.C)/2441(ND)2020	Sec 60(5)			wrong e-filing	
1591	0710102129312019/9	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION (COMPANIES ACT)/380 (ND)2019	Rule 11 of NCLT			Supporting affidavit missed	
1592	0710102007032020/14	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/12(ND) 2020	Sec. 230-232, Sec 234			wrong document uploaded	
1593	0710102015452020/4	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	Sec. 241(1), Sec. 242(4)			sign on reply and proof of service, and true copy and sign missed	

1594	0710102018752020/1	PARAMJEET SINGH SAINI Vs. PUMA REALTORS PVT. LTD.	COMPANY APPLICATION (IBC)/1208(PB)2020	Sec 60(5)			Sign on rejoinder missed (every pages, E-stamp missed with affidavit (applicant no. 2), 65-B Certificate missed with proof of service.	
1595	0710102034682018/10	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206 (ND)2019	IBC under Sec 7			wrong e-filing	
1596	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/268()2020	Sec 252 (3)			wrong e-filing	
1597	0710102076232020/1	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)			E-stamp missed with affidavit and 65-B certificate missed with proof of service.	
1598	0710102128042019/9	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			wrong e-filing and sign on report every pages and annexure also	
1599	0710102132562019/4	VASU CORP SCIENCE AND PRIVATE LIMITED VS ROC DELHI AND HARYANA	COMPANY PETITION (COMPANIES ACT)/765 (ND)2019	Sec 252 (1)			Page numbering missing, Annexure-II cut, E-stamp papers missed with affidavits, affidavits are also not notarized, Income Tax service missed, 65-B certificate missed with ROC	

1600	0710102133712019/3	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION (IBC)/2184(P B)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
1601	0710102133712019/4	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION (IBC)/2184(P B)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
1602	0710102133712019/5	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION (IBC)/2184(P B)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
1603	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION (IBC)/2184(P B)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
1604	0710102133712019/7	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION (IBC)/2184(P B)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
1605	0710102133752019/2	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION (IBC)/2185(P B)2019	Sec 66(1)			Page 26,28 not clear, 65-B certificate missed and service to the other respondents missed	

1606	0710102134502019/1	CANARA BANK Vs. M/S RAJAT WIRES PVT. LTD	COMPANY PETITION IB (IBC)/3087(N D)2019	IBC under Sec 7			wrong efilling	
1607	0710102151062019/3	PRISTINE GLOBAL PVT LTD Vs. US CLOTHING INDIA PVT LTD	COMPANY PETITION IB (IBC)/3074(N D)2019	IBC under Sec 7			Supporting affidavit missed with document and 65-B certificate missed with proof of service.	
1608	0710102427912018/9	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	COMPANY PETITION IB (IBC)/441 (PB)2018	IBC under Sec 7			wrong efilling or wrong document uploaded.	
1609	0710102034682018/11	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206 (ND)2019	IBC under Sec 7			wrong efilling	
1610	0710102064702020/8	ARUNAV PANKAJ Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020	Sec 60(5)			volume break pages 280	
1611	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020	Sec 60(5)			Proof of service missed	

1612	0710102070652020/4	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY APPLICATION (COMPANIES ACT)/335 (ND)2020	Application under any other provisions			wrong e-filing	
1613	0710102072902020/1	MANOHAR LAL VIJ Vs. THE DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3058(ND)2020	Sec 60(5)			True copy and sign missed, 453,457,462-463,465,466,470-471 not clear	
1614	0710102075182020/1	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020	Rule 11 of NCLT, 2016			wrong e-filing	
1615	0710102075182020/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020	Rule 11 of NCLT, 2016			wrong e-file	
1616	0710102121532019/27	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137 (ND)2019	Sec. 241(1)			sign on reply missed every pages, page 165-166 not clear and true copy stamp and sign missed.	
1617	0710102131302019/1	ANKUR KASHYAP Vs.	COMPANY APPLICATION (IBC)/1326(ND)2019	Rule 154 (1)			wrong file	

1618	0710102170642019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION (IBC)/196 (PB)2020	Application under any other provisions- IBC			wrong e-file	
1619	0710102170642019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION (IBC)/196 (PB)2020	Application under any other provisions- IBC			wrong e-filing	
1620	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1665(P B)2018	IBC under Sec 7			Supporting affidavit missed with the documents and proof of service missed.	
1621	0710102004222020/11	CA METALS PRIVATE LIMITED Vs. UNITECH LTD.	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/21(ND) 2020	Sec. 230-232 - Second Motion			sign missed on the affidavit in the deponant portion.	
1622	0710102020082020/3	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/197 (ND)2020	Sec 252 (1)			Sign on reply, e-stamp paper missed with affidavit, affidavit is not notarized, Income Tax Service missed. 65-B certificate missed with ROC Service.	
1623	0710102066312020/3	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/2477( PB)2020	Sec 60(5)			no document upload	

1624	0710102066922020/1	M/S BRICK WALL THROUGH PROPRIETOR ROHIT AHOOJA Vs. SANJAY GUPTA RESOLUTION PROFESSIONAL	INTERLOCUTORY APPLICATION (I.B.C)/2671(PB)2020	Sec 60(5)			page:41 not clear, rejoinder sign missed and true copy sign missed	
1625	0710102084982019/6	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COM PANIES ACT)/486 (ND)2019	Sec 252 (3)			wrong case type, (as a fresh application filed) and page 9 not clear	
1626	0710102123862019/3	SANJAY ROY CHOWDHURY Vs. UPPAL HOUSING PVT. LTD.	COMPANY PETITION IB (IBC)/2297(N D)2019	IBC under Sec 7			wrong e-filing (prayer 1000rs)	
1627	0710102135032019/2	SAMHITA NEHRU Vs.	COMPANY APPLICATION (IBC)/2000(N D)2019	Application under any other provisions- IBC			true copy sign missed	
1628	0710102154852019/5	NEW ERA TIMES PRIVATE LIMITED Vs. REGISTRAR OF THE COMPANIES DELHI	COMPANY PETITION (COMPANIES ACT)/951 (ND)2019	Sec 252 (3)			page:17-53 not clear	
1629	0710102170642019/4	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION (IBC)/196 (PB)2020	Application under any other provisions- IBC			page:4-155 not clear	



1630	0710102170642019/5	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION (IBC)/196 (PB)2020	Application under any other provisions- IBC			page:4-155 not clear ,file same as above and file pass by mistake	
1631	0710102066302020/1	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD	INTERLOCUT ORY APPLICATION (I.B.C)/2475( ND)2020	Sec 60(2)			200rs estam-paper missed	
1632	0710102074162020/1	CHANDRA PRAKASH Vs. M/S. NOIDA MEDICARE CENTRE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3017( ND)2020	Application under any other provisions- IBC,19(2)			wrong file (application )	
1633	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/289()20 20	Sec 252 (3)			Wrong document	
1634	0710102097182019/5	ECO DRILLING FLUIDS PRIVATE LIMITED Vs. M/S DSTR INFRASTRUCTURE AND PROJECTS LLP	COMPANY PETITION IB (IBC)/1584(N D)2019	IBC Under Sec 9			pages not sign	
1635	0710102026142020/2	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/1628( ND)2020	Sec 60(5)			document not properly uploaded	

1636	0710102036112020/1	SYNERGY PROPERTY DEVELOPMENT SERVICES PVT LTD Vs. LOGIX CITY DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/883(2)020	IBC Under Sec 9			wrong efile (case type change)	
1637	0710102036152020/3	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020	Application under any other provisions- IBC			reply sign cut page:, 85, 88, 89 not clear etc	
1638	0710102063842020/7	TARUN BATRA Vs. RAMBHAJ JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020	Sec 60(5)			reply not sign on every pages and date of file in index missed	
1639	0710102072512020/1	RAKESH KUMAR JAIN Vs. ORCHID SALON SERVICES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2932(ND)2020	Application under any other provisions- IBC			page:74, 76, translate	
1640	0710102121532019/28	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	Sec. 241(1)			page:47, 49, not clear and supporting affidavit missed	
1641	0710102134962019/3	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MACOR PACKAGING LIMITED	COMPANY PETITION IB (IBC)/2560(ND)2019	IBC Under Sec 9			document not found	

1642	0710102143442019/5	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3171(N D)2019	IBC Under Sec 9			document not properly upload	
1643	0710102012862020/5	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419 (PB)2020	IBC Under Sec 9			wrong e-file	
1644	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COM PANIES ACT)/215 (ND)2020	Sec 252 (1)			wrong e-file	
1645	0710102075872020/1	HATBUSHA FRAGRANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/284()2020	Sec 252 (1)			wrong e-file	
1646	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/197 (ND)2018	IBC under Sec 7			wrong e-file	
1647	0710102014692019/8	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671 (ND)2019	IBC under Sec 7			wrong e-file	

1648	0710102035962020/3	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	Sec 241 (2)			reply sign missed on every page and true copy sign missed	
1649	0710102064102020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY APPLICATION (COMPANIES ACT)/297(PB)2020	Sec 425			reply sign missed on every page and true copy sign missed	
1650	0710102126622019/4	INTRUST GLOBAL ESERVICES PRIVATE LIMITED Vs. MVL LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/141 (ND)2019	Sec. 230-232, Sec 234			document not found	
1651	0710102008962020/2	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL (COMPANIES ACT)/136 (ND)2020	Sec 252 (3)			page 10 -13 translate	
1652	0710102012862020/6	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419 (PB)2020	IBC Under Sec 9			wrong e-file	
1653	0710102015252020/1	PANKAJ NARANG Vs. SUDHANSH AGARWAL	COMPANY APPLICATION (IBC)/1025()2020	Sec 43(1) r/w Sec 44 (1)			affidavit verified date wrong	

1654	0710102022652018/9	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(P B)2018	IBC under Sec 7			proof of service missed and true copy sign missed	
1655	0710102074472020/1	LOOKS SALON PRIVATE LIMITED Vs. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/3204(ND)2020	Sec 60(5)			page:34, 36, 38, 40, 42, 44, 46 etc pages not clear	
1656	0710102121532019/29	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137 (ND)2019	Sec. 241(1)			page:146, 171, 178, etc page not clear please check these page	
1657	0710102121532019/30	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137 (ND)2019	Sec. 241(1)			page:146A, 159, 178 etc pages not clear	
1658	0710102133012019/1	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	INTERLOCATORY APPLICATION (IBC)/2259(P B)2019	Sec 60(5)			signature missed on ever pages	
1659	0710102133012019/3	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	INTERLOCATORY APPLICATION (IBC)/2259(P B)2019	Sec 60(5)			signature missed on ever pages	

1660	0710102140202019/4	APOLLO FINANCE LIMITED Vs. RISE PROJECTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/146 (ND)2019	Sec. 230-232 - Second Motion			reply sign missed on ever pages, true copy sign missed, and page numbering not mention, proof of service missed	
1661	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.	COMPANY APPEAL(COM PANIES ACT)/864 (ND)2019	Sec 252 (3)			page 5, 7 translate	
1662	0710120006412018/23	M/S BINDAL MERCHANDISE Vs. MAPLE REALCON PVT LTD	COMPANY PETITION IB (IBC)/496 (ND)2018	IBC Under Sec 9			wrong e-file	
1663	0710102133012019/4	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	INTERLOCAT ORY APPLICATION (IBC)/2259(P B)2019	Sec 60(5)			True copy sign missed	
1664	0710102064602020/1	VED CONTRACTS PVT LTD Vs. RG INFRA-BUILD PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/2326( ND)2020	Application under any other provisions- IBC			Wrong document	
1665	0710102066722020/1	M/S ASHUTOSH STEELS PVT. LTD. Vs. M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/2485( ND)2020	Sec 60(5)			no sign on index/true copy sign missed/ no sign on affidevit	

1666	0710102076492019/9	VED CONTRACTS PRIVATE LIMITED Vs. RG INFRABUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/917 (ND)2019	IBC Under Sec 9			Wrong Document	
1667	0710102011722020/2	NEERAJ SINGLA Vs. INDO LAMINATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/384 (ND)2020	IBC Under Sec 9			Wrong Filing	
1668	0710102018012018/10	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED Vs. KWALITY LIMITED	COMPANY PETITION IB (IBC)/1440(N D)2018	IBC under Sec 7			Uncomplete Doc	
1669	0710102019202020/2	NITIN GUPTA Vs. ILD MILLENNIUM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/508 (ND)2020	IBC Under Sec 9			Wrong Filing	
1670	0710102100092019/6	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1593(N D)2019	IBC under Sec 7			Wrong Filing	
1671	0710102108482019/5	VAIBHAV JALAN Vs. JKM INFRA PROJECTS LIMITED & ORS	COMPANY PETITION (COMPANIES ACT)/120 (ND)2019	Sec. 243(1) (b)			Uncomplete Doc	

1672	0710102136162019/10	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION (IBC)/1342(N D)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			Wrong Filing	
1673	0710102141892019/6	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2975(N D)2019	IBC Under Sec 9			Wrong Filing	
1674	0710102147412019/6	MAHAJAN PROMOTERS AND DEVELOPERS PRIVATE LIMITED Vs. ANURAG CHANDRA	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/158 (ND)2019	Sec. 230-232 - Second Motion			Paging Not Mention	
1675	0710102148652019/2	BIZ AD OPTIMIZER PVT LTD Vs. AIR INDIA LIMITED	COMPANY PETITION IB (IBC)/73(ND) 2019	Application under any other provisions- IBC			True Copy Sign Missed	
1676	0710102153152019/4	NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3106(N D)2019	IBC Under Sec 9			Wrong Filing	
1677	0710102000092020/3	RAJIV TIWARI Vs. M/S UMANG TOWN PLANNER (P) LTD.	COMPANY PETITION IB (IBC)/170 (ND)2020	IBC Under Sec 9			Uncomplete Doc	



1678	0710102015452020/1	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	Sec. 241(1),Sec. 242(4)			Uncomplete Doc	
1679	0710102078022019/5	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976 (ND)2019	IBC under Sec 7			wrong Filing	
1680	0710102091012019/12	SACHIN JAIN Vs. SCIENTIFIC CERTIFICATION SYSTEMS (INDIA) PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/92(PB)2019	Sec. 241(1)			Uncomplete Doc	
1681	0710102102712019/3	MRS. CHHAMA JAIN Vs. MR PROVIEW REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1685(ND)2019	IBC Under Sec 9			Wrong Filing	
1682	0710102108652019/8	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1874(ND)2019	IBC Under Sec 9			Wrong Filing	
1683	0710102112142019/8	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/612 (ND)2019	Sec 252 (3)			Page 4,5,6 not clear	

1684	0710102150692019/2	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD	COMPANY APPLICATION (IBC)/2588(P B)2019	Sec 43(1) r/w Sec 44 (1)			Page 22,24,27,35,39,40 to 91,101 not clear	
1685	0710102150692019/3	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD	COMPANY APPLICATION (IBC)/2588(P B)2019	Sec 43(1) r/w Sec 44 (1)			Page 27,29,35, 38 to 86, 102, 101 not clear	
1686	0710200117292019/1	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266 (ND)2019	IBC under Sec 7			wrong Filing	
1687	0710102003162020/1	MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD & ORS	COMPANY APPLICATION (COMPANIES ACT)/56(ND) 2020	Rule 11 of NCLT			sign missed of advocate in index	
1688	0710102006982020/3	KAPILA COLOURS PRIVATE LIMITED Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/283 (ND)2020	IBC Under Sec 9			reply sign missed,pg-19,22,25,26 not clear,pg-30 repeated,true copy sign and stamp missed	
1689	0710102027782020/1	GRID INFRATECH PVT LTD Vs. HYTHRO POWER CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1738(PB)2020	Sec 12(2)			Wrong file application	

1690	0710102061452019/3	KAMAL KUMAR NEWAR Vs. NEWAR STEELS LTD.	COMPANY APPLICATION (COMPANIES ACT)/764 (ND)2019	Application under any other provisions			volume break after 200 pages,Index not proper to file.	
1691	0710102091342019/2	ANAND SONBHADRA Vs.	COMPANY APPLICATION (IBC)/176 (ND)2019	Sec 12(2)			Proof of service missed,pg-11-13 not clear and font small	
1692	0710102109082019/2	ANAND SONBHADRA Vs. DEPUTY COMMISSIONER OF INCOME TSX & ANR.	COMPANY APPLICATION (IBC)/256 (ND)2019	Application under any other provisions- IBC			pg-14,15 blur	
1693	0710102112142019/9	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/612 (ND)2019	Sec 252 (3)			Income tax service missed	
1694	0710102122082019/3	MANHAR SABHARWAL Vs. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/138 (ND)2019	Sec. 241(1),Sec. 242(4)			Wrong file application	
1695	0710102123522019/2	BALRAM SINGH Vs. SONI INFRATECH PVT LTD	COMPANY PETITION IB (IBC)/2239(N D)2019	IBC under Sec 7			Wrong file application	

1696	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/2952(N D)2019	IBC Under Sec 9			wrong file application	
1697	0710102424522018/19	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936 (PB)2018	IBC under Sec 7			Only 1 volume	
1698	0710102424522018/21	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936 (PB)2018	IBC under Sec 7			Wrong file application	
1699	0710120007302018/55	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059(N D)2018	IBC Under Sec 9			pg-14,15 blur	
1700	0710102014422017/12	IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED	COMPANY PETITION IB (IBC)/489 (PB)2017	IBC under Sec 7			Document not properly uploaded	
1701	0710102016972020/2	GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	COMPANY PETITION IB (IBC)/475 (ND)2020	IBC under Sec 7			Wrong document type	

1702	0710102017572020/2	MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL LTD.	COMPANY PETITION IB (IBC)/491 (ND)2020	IBC Under Sec 9			true copy sign and stamp missed	
1703	0710102021292020/1	SUNGIL INDIA PVT LTD Vs.	INTERLOCATORY APPLICATION (IBC)/15(ND)2020	Application under any other provisions- IBC 2020			no supporting affidavit	
1704	0710102023762020/1	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)			Wrong file application	
1705	0710102079752019/9	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9			Wrong file application	
1706	0710102123712019/3	ANURAG RAJPAL Vs. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	COMPANY PETITION IB (IBC)/2516(ND)2019	IBC Under Sec 9			Wrong file application	
1707	0710102140272019/4	CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED	COMPANY PETITION IB (IBC)/2752(ND)2019	IBC Under Sec 9			no supporting affidavit	

1708	0710200417922018/15	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED	COMPANY PETITION IB (IBC)/945 (ND)2018	IBC Under Sec 9			Only proof of service	
1709	0710102014622020/1	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/962 (ND)2020	Application under any other provisions- IBC			Wrong file application	
1710	0710102014622020/2	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/962 (ND)2020	Application under any other provisions- IBC			Wrong file application	
1711	0710102017082020/1	INDIA INFOLINE FINANCE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1261(P B)2020	Rule 11 of NCLT, 2016			Wrong file application	
1712	0710102079752019/7	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(N D)2019	IBC Under Sec 9			Wrong file application	
1713	0710102079752019/8	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(N D)2019	IBC Under Sec 9			Wrong file application	

1714	0710102105712019/4	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD	COMPANY PETITION IB (IBC)/1905(N D)2019	IBC under Sec 7			only proof of service	
1715	0710102117992019/3	M/S DINESH SANITARY STORE Vs. KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2131(P B)2019	IBC Under Sec 9			sign missed on reply	
1716	0710102148542019/7	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/248 (ND)2020	IBC Under Sec 9			wrong document upload	
1717	0710102156512019/5	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.	COMPANY PETITION IB (IBC)/3194(N D)2019	IBC Under Sec 9			Wrong e fill	
1718	0710200417922018/2	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED	COMPANY PETITION IB (IBC)/945 (ND)2018	IBC Under Sec 9			wrong e fill	
1719	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	COMPANY APPLICATION (IBC)/601 (ND)2020	Sec 60(5)			wrong e fill	

1720	0710102022332020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	COMPANY APPLICATION (IBC)/1387(N D)2020	Application under any other provisions- IBC			wrong e fill	
1721	0710102024412020/1	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/623 (ND)2020	IBC Under Sec 9			Incomplete document no index	
1722	0710102097212019/16	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD	COMPANY PETITION IB (IBC)/1617(N D)2019	IBC Under Sec 9			Wrong e fill and incomplete documents	
1723	0710102114592019/8	KKALPANA INDUSTIES (INDIA) LIMITED Vs. WINDSOR CABLES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2025(N D)2019	Application under any other provisions- IBC			Document not in proper no index	
1724	0710102147562019/3	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3132(N D)2019	IBC Under Sec 9			wrong e fill	
1725	0710102007742019/6	MUNISH KUMAR AGGARWAL PROP. M/S RL ENTERPRISES Vs. FLORA DYEING HOUSE PRIVATE LTD.	COMPANY PETITION IB (IBC)/340 (ND)2019	IBC Under Sec 9			Only proof of service	



1726	0710102076412019/11	ADITYA ESTATES PVT. LTD. Vs. ADITYA ESTATES PVT. LTD.	COMPANY APPLICATION (IBC)/658 (PB)2019	Sec 60(5)			Wrong e fill	
1727	0710102079752019/10	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(N D)2019	IBC Under Sec 9			wrong e fill	
1728	0710102143202019/4	SUMAN MANUFACTURERS & TRADERS PVT. LTD AND ANR. Vs. M/S MAGUS CONSORTIUM ORCHID AVENUE PVT. LTD.	COMPANY PETITION IB (IBC)/2902(N D)2019	IBC under Sec 7			index missed	
1729	0710102408922018/55	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB) 2018	IBC under Sec 7			proof of service missed	
1730	0710102008632020/5	JAYNA TRADERS PRIVATE LIMITED Vs. CALZINI FASHIONS LIMITED	COMPANY PETITION IB (IBC)/321 (ND)2020	IBC Under Sec 9			wrong e fill	
1731	0710102009942020/5	RJ PACKWELLS PVT. LTD. Vs. KARN LAMINATORS PVT. LTD.	COMPANY PETITION IB (IBC)/433 (ND)2020	IBC Under Sec 9			wrong e fill	

1732	0710102015602020/1	SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/453 (ND)2020	IBC Under Sec 9			Page 81 82 83 not clear	
1733	0710102019142020/2	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519 (ND)2020	IBC Under Sec 9			page 102-112 not clear	
1734	0710102024632020/2	RAKESH KUMAR JAIN Vs. OSWAL INDUSTRIES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2020	Regulation 33			proof of service missed	
1735	0710102029202020/1	RAJKUMAR VINOD VACHHER Vs. M/S. MODERN CREDIT PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1854(ND)2020	Application under any other provisions- IBC			Wrong e fill	
1736	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.	COMPANY PETITION IB (IBC)/879 (ND)2019	IBC Under Sec 9			wrong e fill	
1737	0710102075122019/7	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.	COMPANY PETITION IB (IBC)/879 (ND)2019	IBC Under Sec 9			wrong e fill	

1738	0710102424522018/24	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936 (PB)2018	IBC under Sec 7			161-181,202-207not lear	
1739	0710102011482020/1	RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED Vs. MR RAJESH GUPTA	COMPANY APPLICATION (COMPANIES ACT)/242()2020	Rule 11 of NCLT, 2016			page 34-44,53-62 not clear.	
1740	0710102116932019/2	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/634 (ND)2019	Sec 252 (1) - By Government Body			pg 6 not clear and true copy missed	
1741	0710102125672019/9	NOIDA TOLL BRIDGE COMPANY LIMITED Vs. BAYA WEAVER LIMITED	COMPANY PETITION IB (IBC)/2428(P B)2019	IBC Under Sec 9			APPLICATION UPLOAD IN ADDESTIONAL	
1742	0710102128702019/4	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.	COMPANY PETITION IB (IBC)/2454(N D)2019	IBC Under Sec 9			APPLICATION UPLOAD IN ADDESTIONAL	
1743	0710102144852019/2	D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPLICATION (COMPANIES ACT)/862 (ND)2019	Sec 252 (1)			pg NUMBERING MISSED	

1744	0710102153032019/2	PROPERTREE REAL ESTATE SOLUTIONS PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED	INTERLOCATORY APPLICATION (IBC)/1556(N D)2019	Application under any other provisions- IBC			PG- 10,12,22,23 NOT CLEARK	
1745	0710102156512019/6	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.	COMPANY PETITION IB (IBC)/3194(N D)2019	IBC Under Sec 9			APPLICATION FILED IN ADDESTIONAL	
1746	0710102168862019/2	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/118 (ND)2020	Sec 252 (1)			PG NUMBERING MISSED	
1747	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/118 (ND)2020	Sec 252 (1)			PG NUMBERING MISSED	
1748	0710102406842018/35	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	COMPANY PETITION IB (IBC)/694 (PB)2018	IBC under Sec 7			IRP REPORT FILE IN ADDESTIONAL	
1749	0710120004492018/28	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967 (PB)2018	IBC under Sec 7			VOL 1 MISSED AND UPLOAD AGAIN CORRECTLY VOLUME ISE	

1750	0710120007302018/56	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059(N D)2018	IBC Under Sec 9			PG- 24,35,36,38-46 NOT CLEAR	
1751	0710200425222018/1	ASHOK KUMAR GARG Vs. RENUKA INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/166 (ND)2017	Sec. 241(1),Sec. 242(4)			TRUE COPY SING MISSED	
1752	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2617(N D)2019	IBC Under Sec 9			APPLICATION FILE IN ADDESTIONAL	
1753	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2739(N D)2019	IBC Under Sec 9			APPLICATION FILED IN ADDESTIONAL	
1754	0710102001332020/7	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/150 (ND)2020	Sec 252 (3)			PAGES CUT	
1755	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381 (ND)2020	----IBC Under Sec 9			APPLICATION FILE INADDESTIONAL	

1756	0710102012742020/2	GAURAV KATHURIA Vs. RG RESIDENCY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/401 (PB)2020	IBC Under Sec 9			REPLY'S FORMAT WRONG	
1757	0710102027852020/1	SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED	COMPANY PETITION IB (IBC)/677 (PB)2020	IBC Under Sec 9			PAGE 5,6 NOT CLEAR	
1758	0710102108872019/6	ORIENT LINKS CO. LLC Vs. RAM KISHORE NAGARMAL MARKETING PVT. LTD.	COMPANY PETITION IB (IBC)/1882(N D)2019	IBC Under Sec 9			APPLICATION FILE IN AS A ADDESTIONAL	
1759	0710102138742019/2	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2745(N D)2019	IBC Under Sec 9			APPLICATION FILED AS A ADDESTIONAL	
1760	0710102154282019/5	MANISH SAINI Vs. JMD LIMITD	COMPANY PETITION IB (IBC)/3163(N D)2019	IBC under Sec 7			NO DOCS	
1761	0710102166182019/2	AMARJIT SINGH CHATHA Vs. THREE C INFRATECH PVT LTD	COMPANY PETITION (COMPANIES ACT)/22(ND) 2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			WRONG EFILE	

1762	0710102172242019/1	RAJIV BAJAJ Vs. ANNIES APPAREL PVT LTD	COMPANY APPLICATION (IBC)/81(PB) 2020	Application under any other provisions- IBC			PG 54-55 NOT CLEAR	
1763	0710120004492018/16	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967 (PB)2018	IBC under Sec 7			WRONG EFILE	
1764	0710102005642020/2	SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD	COMPANY PETITION IB (IBC)/261 (ND)2020	IBC Under Sec 9			WRONG EFILE	
1765	0710102006902019/5	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	COMPANY PETITION IB (IBC)/365 (ND)2019	IBC Under Sec 9			SIGN MISSED	
1766	0710102023752020/1	CANDY ENTERPRISES PVT. LTD. Vs. FUNBARS HOSPITALITY PVT. LTD.	COMPANY PETITION IB (IBC)/642 (ND)2020	IBC Under Sec 9			PG-4MISSED	
1767	0710102024812020/1	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610 (PB)2020	IBC under Sec 7			WRONG EFILE	

1768	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610 (PB)2020	IBC under Sec 7			WRONG EFILE	
1769	0710102030852020/1	RENZON TECH PRIVATE LIMITED Vs. RADICAL SOLAR PRIVATE LIMITED	COMPANY PETITION IB (IBC)/750 (ND)2020	IBC Under Sec 9			index missed	
1770	0710102105952019/4	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED	COMPANY PETITION IB (IBC)/1861(N D)2019	IBC Under Sec 9			sign missed on annexure	
1771	0710102116932019/3	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/634 (ND)2019	Sec 252 (1) - By Government Body			pg 6-7 not clear	
1772	0710102122482019/3	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP	COMPANY PETITION IB (IBC)/2866(N D)2019	IBC Under Sec 9			WRONG EFILE	
1773	0710102150902019/5	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.	COMPANY APPEAL(COM PANIES ACT)/864 (ND)2019	Sec 252 (3)			incomplete doc	



1774	0710102170832019/7	INNOVATIVE FACILITY SOLUTIONS PVT. LTD Vs. REAL CARE BUILDING MAINTENANCE SERVICE PVT. LTD	COMPANY PETITION IB (IBC)/150 (ND)2020	IBC Under Sec 9			wrong index	
1775	0710120006832018/14	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1038(P B)2018	IBC under Sec 7			incomplete doc	
1776	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	COMPANY PETITION IB (IBC)/20(ND) 2018	IBC Under Sec 9			index missed and pg no 1 not clear	
1777	0710204174062019/1	NIBEDITA PATRA AND ANR. Vs. TOSHALI HOLIDAYS SERVICES PVT LTD AND ORS.	COMPANY PETITION (COMPANIES ACT)/179 (ND)2019	Sec. 241(1),Sec. 242(4)			sign missed on every page	
1778	0710102004032020/1	MIDLAND VINCOM PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/20(ND) 2020	Sec. 230-232 - Second Motion			pg 16 not clear	
1779	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD	COMPANY PETITION IB (IBC)/294 (ND)2020	IBC Under Sec 9			index missed	

1780	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/300 (ND)2019	Sec 252 (1)			Pg Not 1 & Income Tax Service Missing	
1781	0710102083542019/12	RAJ KUMAR DUBEY Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/403 (ND)2019	Sec 252 (1)			Signature Missing in Index & Reply & Income Tax Service Missing / Reply	
1782	0710102122952019/7	SUSHIL ENTERPRISES PRIVATE LIMITED Vs. UNIQUE PUBLISHERS (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2269(N D)2019	IBC Under Sec 9			Wrong File / Application	
1783	0710102133412019/1	SHAIKH NAFIS ANJUM Vs. GHAZIABAD DEVELOPMENT AUTHORITY	COMPANY APPLICATION (IBC)/2100(P B)2019	Sec 60(5)			Wrong File / Report	
1784	0710102134682019/3	AMIT MADAN Vs. ANSAL HI-TECH TOWNSHIPS LIMITED	COMPANY PETITION IB (IBC)/2592(N D)2019	IBC under Sec 7			wrong file	
1785	0710102158122019/2	ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES & OTHERS(M/S. BRAHMAFORCES.COM PVT	COMPANY PETITION (COMPANIES ACT)/947 (ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			Roc & Income Tax Service	

1786	0710102160562019/1	ADITYA AHALAWAT Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/75(ND) 2020	IBC Under Sec 9			Index Missing/ Reply	
1787	0710102005182020/5	DELHI MEDIART PRIVATE LIMITED Vs. SANYOG HEALTHCARE LIMITED	COMPANY PETITION IB (IBC)/304 (ND)2020	IBC Under Sec 9			Affidavit And Estamp Date Paper Not Match	
1788	0710102006592019/4	RATAN SINGH Vs. THEME EXPORT PVT LTD	COMPANY PETITION IB (IBC)/323 (ND)2019	IBC Under Sec 9			reply every pages signature missing	
1789	0710102008952020/1	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COM PANIES ACT)/138 (ND)2020	Sec 252 (3)			incomplete documents & index missing	
1790	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128 (ND)2020	IBC Under Sec 9			Signature Missing In Reply & Page 4 Not Clear	
1791	0710102009902020/2	LIC HOUSING FINANCE LIMITED Vs. M/S IREO WATERFRONT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/332 (ND)2020	IBC under Sec 7			Signature Missing in Reply & Main Case No Missing	

1792	0710102012862020/4	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419 (PB)2020	IBC Under Sec 9			wrong e-file	
1793	0710102018032020/3	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/566 (PB)2020	IBC under Sec 7			wrong document	
1794	0710102022332020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	COMPANY APPLICATION (IBC)/1387(N D)2020	Application under any other provisions- IBC			Index Missing & Pagination Not Done	
1795	0710102024532020/1	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/618()2020	IBC Under Sec 9			Signature Missing In Index	
1796	0710102024532020/2	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/618()2020	IBC Under Sec 9			Signature Missing In Index	
1797	0710102025332020/1	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.	COMPANY PETITION IB (IBC)/630 (ND)2020	IBC Under Sec 9			wrong application	

1798	0710102028502020/1	MR. LAVAKESH Vs.	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2020	22(3)(b)			Page No Clear 1 to 3,6 to 7	
1799	0710102079752019/11	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9			Document Not Upload Properly	
1800	0710102095082019/3	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1587(ND)2019	IBC Under Sec 9			Pagination Not Done & Wrong File	
1801	0710102095082019/4	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1587(ND)2019	IBC Under Sec 9			Pagination Not Done & Wrong File	
1802	0710102119992019/11	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2322(ND)2019	IBC under Sec 7			wrong File	
1803	0710102144522019/2	M/S ROSEWOOD PROJECTS PVT. LTD. Vs. LAFYCON ENGINEERING SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2949(ND)2019	IBC Under Sec 9			14, 15 not clear page	

1804	0710102146192019/7	NEHA JAIN Vs. PEBBLE GLOSSY METALS PVT. LTD.	COMPANY PETITION IB (IBC)/3084(N D)2019	IBC Under Sec 9			wrong doc upload	
1805	0710102152382019/3	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/90(ND) 2020	IBC Under Sec 9			page numer missing	
1806	0710102159752019/1	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/2778(P B)2019	Sec 30			wrong doc upload	
1807	0710102159752019/2	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/2778(P B)2019	Sec 30			wrong doc upload	
1808	0710102166652019/6	UNION OF INDIA THROUGH SFIO Vs. TAVISHI ENTERPRISES PVT LTD	COMPANY PETITION (COMPANIES ACT)/32(ND) 2020	Sec. 271-273			service missing	
1809	0710102170992019/7	NORTH EAST GARMENTS PRIVATE LIMITED Vs. RAJESH PROJECTS (INDIA) PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/5(ND)2 020	Sec. 230-232 - Second Motion			document not properly upload	

1810	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	COMPANY PETITION IB (IBC)/2688(N D)2019	IBC Under Sec 9			wrong document upload	
1811	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(N D)2018	IBC under Sec 7			document wrong upload	
1812	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(N D)2018	IBC under Sec 7			document wrong upload	
1813	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661 (PB)2018	IBC under Sec 7			wrong document upload	
1814	0710120004132018/30	PUNJAB NATIONAL BANK Vs. CARNATION AUTO INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/302 (ND)2017	IBC under Sec 7			wrong document upload	
1815	0710102169762019/11	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/36(PB) 2020	Sec 60(5)			wrong doc upload	

1816	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	COMPANY PETITION IB (IBC)/1794(N D)2019	IBC Under Sec 9			wrong doc upload	
1817	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY APPEAL(COM PANIES ACT)/224 (ND)2020	Sec 252 (3)			document properly upload	
1818	0710102028092018/2	INCOME TAX OFFICER WARD 4 2 Vs. ROC-BARTER CARD PRIVATE LIMITED	COMPANY APPEAL(COM PANIES ACT)/1151(N D)2018	Sec 252 (1) - By Government Body			Reject (wrong file name)	
1819	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2 020	Sec. 213,Sec. 241(1)			wrong E-filing (application)	
1820	0710102062592020/1	RAJNISH GUPTA Vs.	INTERLOCUT ORY APPLICATION (I.B.C)/2111( ND)2020	Sec 60(5)			wrong E-filing	
1821	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2 020	Sec. 213,Sec. 241(1)			wrong E-filing	



1822	0710102006902019/7	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	COMPANY PETITION IB (IBC)/365 (ND)2019	IBC Under Sec 9			wrong E-filing	
1823	0710102063532020/1	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	COMPANY APPLICATION (COMPANIES ACT)/281 (ND)2020	Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425			sign on reply missed, true copy and sign missed. exemption application also move in this reply.	
1824	0710102115422019/9	ACIT CIRCLE -17(2) NEW DELHI Vs. REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	COMPANY APPEAL(COM PANIES ACT)/615 (ND)2019	Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body			page no. 11-12 missed i.e. proof of service and 65-B Certificate	
1825	0710102031902020/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1990( )2020	Application under any other provisions- IBC			wrong E-filing	
1826	0710102077242019/8	BHARART CHUGH Vs. PD ADVISORY SERVICES L.L.P	COMPANY PETITION IB (IBC)/1096(P B)2019	IBC under Sec 7			Page 363, 365-367 missed and page 364, 368, 378 and 384 are not clear	
1827	0710102098562019/5	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1573(N D)2019	IBC Under Sec 10			wrong e-filing	

1828	0710102169762019/15	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/36(PB) 2020	Sec 60(5)			sign on reply and index not numbered (fill).	
1829	0710102062852020/1	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/2184( PB)2020	Sec 60(5)			proof of service missed, true copy and sign missed	
1830	0710102171852019/1	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES( SVP INFRAHOMES PVT.LTD.)	COMPANY APPEAL(COM PANIES ACT)/72(ND) 2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Service MISSING/ (Vakalatnama & Memo Parties )	
1831	0710102412382017/3	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343 (ND)2017	IBC Under Sec 9			Wrong File / Report Filed By Liquidtor	
1832	0710102021332020/3	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/43(PB)2 020	Sec. 230-232, Sec 234			Wrong File /Joint Petition	
1833	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/597 (ND)2020	IBC Under Sec 9			Proof of Service / Reply	

1834	0710102001212020/7	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/207 (PB)2020	Sec 60(5)			Page Not Clear 54,55,125, Page No 67 Hindi Translate Missing etc / Reply	
1835	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020	Sec 60(5)			Index Missing & Affidavit Missing & Signature Missing / Short Reply	
1836	0710120007702018/36	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			wrong File / Report Filed By irp	
1837	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD	COMPANY PETITION IB (IBC)/633 (ND)2020	IBC Under Sec 9			Affidavit Missing	
1838	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/163 (ND)2019	Sub-section (I) of section 230			Pagination Missing IN index	
1839	0710102061312020/2	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020	Sec 30			Written Submissions Every Pages signature Missing & True Copy Signature Missing / Written Submission	

1840	0710102078142019/16	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/703 (PB)2019	19(2)			One Page upload Only / Written Sumission	
1841	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/186(PB) 2019	Sec. 230-232, Sec 234			Volume Will Divided After 200 Pages True Copy Signature	
1842	0710102014502020/2	VEKAS KUMAR GARG Vs. REDTOPAZ REAL ESTATE PVT. LTD.	COMPANY APPLICATION (IBC)/955 (ND)2020	Rule 11 of NCLT, 2016			True Copy Missing	
1843	0710102096972019/5	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED	COMPANY PETITION IB (IBC)/1526(ND)2019	IBC under Sec 7			True Copy Signature Missing & Volume Will Be Divided After 200 Pages	
1844	0710102159692019/4	GLOBAL GATE CORPORATE SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY PETITION (COMPANIES ACT)/973 (ND)2019	Sec 252 (1)			Wrong Filed& Index missing & Pagination Missing /Urgent Application	
1845	0710102117612019/13	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			Page No Clear 150 To 165 Not Clear File Have Doubt	

1846	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/762(ND)2020	IBC under Sec 7			court log Also But Documents Not Match Fully wrong Documents / Shwoing Petition	
1847	0710102065852020/1	ADHARSHILA COUNTRY HOMES PVT. LTD. Vs. 00	INTERLOCUTORY APPLICATION (I.B.C)/2408(ND)2020	Sec 60(5)			Every Pages Signature Missing / Minutes Of Meeting	
1848	0710102105962019/7	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			Volume Wise Index Missing & Pg No 208 To 333 Pages Missing Pg No 418 To 447 Pages Are Missing & Volume 3 Index Missing / Reply	
1849	0710102030762018/3	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD	COMPANY PETITION IB (IBC)/1752(ND)2018	IBC Under Sec 9			wrong File / Report Filed By IRP	
1850	0710102075772020/1	M/S. SSMP INDUSTRIES LTD Vs. IAP COMPANY PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3116(ND)2020	Rule 11 of NCLT, 2016			wrong File / Report Filed By liquidtor	
1851	0710102090872019/5	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED	COMPANY PETITION IB (IBC)/1359(ND)2019	IBC under Sec 7			True Copy Signature Missing in Annexure	

1852	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(N D)2018	IBC Under Sec 9			wrong File	
1853	0710102117612019/16	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(N D)2019	IBC under Sec 7			Index Missing	
1854	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/197 (ND)2018	IBC under Sec 7			Reply Every Pages Signature missing & True Copy Signature Missing & Two Reply Filed In One Diary No / Reply	
1855	0710102027422018/4	JEEVANTIKA ORGANIC FARMING LLP Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/198 (ND)2018	Sec. 230-232, Sec 234			Index Missing & Pagination Missing	
1856	0710102158532019/3	M/S RELIANCE COMMERCIAL FINANCE LTD Vs. VARDHMA ESTATES & DEVELOPERS PVT. LTD.	COMPANY APPLICATION (IBC)/2782(P B)2019	22(3)(b)			wrong e-file	
1857	0710102016872020/1	COLLEGEDUNIA WEB PRIVATE LIMITED Vs. COMPARE POLICY INSURANCE WEB AGGREGATORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/572 (ND)2020	IBC Under Sec 9			reply sign missed on every pages	

1858	0710102105962019/8	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB) 2019	Sec. 241(1),Sec. 244(1)			true copy sign missed	
1859	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB) 2019	Sec. 241(1),Sec. 244(1)			true copy sign missed Same file	
1860	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL	COMPANY APPLICATION (COMPANIES ACT)/826 (ND)2019	Sec 30			wrong document	
1861	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659 (ND)2019	IBC under Sec 7			document not clear	
1862	0710102067062020/3	K.K GOLYAN Vs. NULON INDIA	COMPANY PETITION (COMPANIES ACT)/78(PB)2020	Sec 241 (2)			wrong efile	
1863	0710102000722018/9	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/361 (PB)2018	Application under any other provisions			wrong File Report Filed By Liquidtor	

1864	0710102029062020/5	ICICI BANK LIMITED Vs. DEHRADUN HIGHWAYS PROJECT LIMITED	COMPANY PETITION IB (IBC)/725 (ND)2020	IBC under Sec 7			true copy sign missed	
1865	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020	Sec 60(5)			proof of service missed	
1866	0710102066952020/3	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2020	Sec 60(5)			repy , and true copy sign missed	
1867	0710102006892019/4	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA	COMPANY APPEAL(COM PANIES ACT)/236 (ND)2019	Sec 252 (3)			Document not uploaded proper	
1868	0710102034502018/2	DY. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S INDUS AIRWAYS PRIVATE LIMITED	COMPANY APPEAL(COM PANIES ACT)/53(ND) 2019	Sec 252 (3) - By Government Body			Page 2 Missed	
1869	0710102067862020/1	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020	Sec 66(1)			Page 116,117 not clear, page 120 Repeat	



1870	0710102068432020/1	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020	Sec 66(1)			Main Case Type Wrong	
1871	0710102078032020/5	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND) 2020	Sec. 241(1)			Wrong Document	
1872	0710102081402020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020	Sec 60(5)			Wrong Main Case No.	
1873	0710102081402020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020	Sec 60(5)			Wrong Main Case No. & No sign on Written Submission	
1874	0710102081402020/3	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020	Sec 60(5)			Wrong Main Case No. & no sign on Written Submission	
1875	0710102082352020/1	HEMANT KHANDELWAL Vs.	COMPANY APPLICATION (COMPANIES ACT)/428 (ND)2020	Application under any other provisions			page no 43,44,47 not clear	

1876	0710102082352020/2	HEMANT KHANDELWAL Vs.	COMPANY APPLICATION (COMPANIES ACT)/428 (ND)2020	Application under any other provisions			Page no. 43,47 not clear, no true copy	
1877	0710102082512020/2	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020	Sec 60(5)			Documents not uploaded proper	
1878	0710102143292019/4	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD	COMPANY APPLICATION (IBC)/2448(PB)2019	Sec 60(5)			Wrong Document	
1879	0710102147452019/3	AKUATE INTERNET SERVICES LTD. Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/173 (ND)2019	Sec. 230-232, Sec 234			Document not uploaded proper	
1880	0710102423182018/2	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	COMPANY PETITION IB (IBC)/639 (PB)2018	IBC under Sec 7			Advance Service Missed	
1881	0710102423182018/4	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	COMPANY PETITION IB (IBC)/639 (PB)2018	IBC under Sec 7			Page no. 307 to 312 not clear, No sign in every page of petition	

1882	0710200000622018/3	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD	COMPANY PETITION IB (IBC)/1388(N D)2018	IBC Under Sec 9			not sign in reply	
1883	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514 (ND)2020	Section 95(1)			Wrong Document	
1884	0710102027262018/5	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1756(P B)2018	IBC under Sec 7			No Index	
1885	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND) 2020	Sec. 59,Sec. 241(1),Sec. 242(4)			Proof of service not clear, No sign in reply	
1886	0710102066302020/2	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020	Sec 60(2)			no index	
1887	0710102067862020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020	Sec 66(1)			No Index	

1888	0710102068442020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2578(PB)2020	Sec 66(1)			no index	
1889	0710102073762020/1	VIKRAM TULI Vs. ONE GROUP (CONSORTIUM)	INTERLOCUTORY APPLICATION (I.B.C)/3410(PB)2020	Sec 60(5)			no sign in reply	
1890	0710102076482020/3	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020	Sec 60(5)			Page no. 41,43,45,71,108,109,113,159,160 to 166,169 to 172,204 not clear, page 230, 231 missed	
1891	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020	Application under any other provisions- IBC			Wrong Document	
1892	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020	Sec 60(5)			no Sign in written submission	
1893	0710102124112019/2	AMIT AGARWAL Vs. BESTECH INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2321(ND)2019	IBC under Sec 7			page 95-99,101 not clear	

1894	0710102162062019/4	NEERJA DUBEY & PUSHPA PRASHARA Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/3385(N D)2019	IBC under Sec 7			true copy sign missed	
1895	0710102165052019/4	BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/190 (ND)2020	IBC under Sec 7			true copy sign missed	
1896	0710102009892019/4	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COM PANIES ACT)/336 (ND)2019	Sec 252 (3)			index missing	
1897	0710102032072018/4	ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2 019	IBC Under Sec 9			true copy sign missed	
1898	0710102065952020/11	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND) 2020	Sec. 241(1),Sec. 242(4)			Pg- 4 to 13 / 26 to 29 not clear	
1899	0710120012082018/37	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(P B)2018	IBC under Sec 7			true copy missed & Reply With Final Report Also Filed Wrong Filed	

1900	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/2952(N D)2019	IBC Under Sec 9			wrong file application	
1901	0710102173792019/3	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/424 (ND)2020	IBC Under Sec 9			Document Not Clear	
1902	0710102014522020/1	RATIONALHEADS TECHNOLOGIES PRIVATE LIMITED Vs. HARSHIT INFO SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/482 (ND)2020	IBC Under Sec 9			Index Missing	
1903	0710102016602020/2	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION (IBC)/1093() 2020	19(2)			wrong File	
1904	0710102023502018/12	ORIENTAL BANK OF COMMERCE Vs. M/S KMG A TO Z SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1644(P B)2018	IBC under Sec 7			Annexes Not Clear (Bank Statement Cut in Light Side )	
1905	0710102126262019/11	VINDAL STEEL Vs. FLEXO FOAM PVT.LTD	COMPANY PETITION IB (IBC)/2440(N D)2019	IBC Under Sec 9			Index Missing	

1906	0710102161032019/3	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	COMPANY PETITION IB (IBC)/162 (ND)2020	IBC Under Sec 9			Incomplete Document	
1907	0710102004722019/22	ORIENTAL BANK OF COMMERCE Vs. YAMUNA INFRADEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/479 (ND)2019	IBC under Sec 7			wrong File	
1908	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/118 (ND)2020	Sec 252 (1)			PG NUMBERING MISSED	
1909	0710102007952020/2	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED	COMPANY APPLICATION (IBC)/574 (ND)2020	Rule 11 of NCLT, 2016			wrong file	
1910	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2739(ND)2019	IBC Under Sec 9			APPLICATION FILED IN ADDITIONAL wrong File	
1911	0710102173552019/3	BARU MAL VINOD KUMAR Vs. AMIRA PURE FOODS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/115 (ND)2020	Rule 11 of NCLT, 2016			Pagination Missing In Index	

1912	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/300 (ND)2019	Sec 252 (1)			Page No 1 Not Clear & Income Tax Service Missing	
1913	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs. ANIL BHALLA	COMPANY PETITION IB (IBC)/207 (ND)2020	IBC under Sec 7			hard and soft amount cut 93-96 97-109 110-122	
1914	0710102115252019/6	M/S DHINGRA TRADING CO Vs. M/S AMAZING INDIA TV PVT. LTD.	COMPANY PETITION IB (IBC)/2028(N D)2019	IBC Under Sec 9			PAGE NUMBERING MISED AND 2PAGES ARE CUT	
1915	0710102147942019/6	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.	COMPANY APPLICATION (IBC)/856 (ND)2019	Sec 30			Index page numbering not mention,Page number not mention,affidavit missed,vakalatnama missed,index not match with soft copy	
1916	0710102130352019/3	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE	COMPANY APPLICATION (IBC)/1289(N D)2019	Sec 60(5)			wrong e filing	
1917	0710120011462018/2	VIKRAM KAPUR & ORS. Vs. ATLAS CYCLES HARYANA LTD. & ORS	COMPANY APPLICATION (COMPANIES ACT)/18(ND) 2015	Application under any other provisions			wrong filing	



1918	0710102030122020/1	PANKAJ BATRA Vs. MR. ADITYA AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020	Application under any other provisions- IBC			wrong e filing	
1919	0710102030122020/2	PANKAJ BATRA Vs. MR. ADITYA AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020	Application under any other provisions- IBC			wrong e filing	
1920	0710102149972019/3	MOHD NAZIM KHAN Vs. GUNEET BHASIN	COMPANY APPLICATION (IBC)/872 (ND)2019	Sec. 45 (1)			wrong file	
1921	0710102170342019/2	VINAYAK JAIN Vs. REGISTRAR OF NCT OF DELHI	COMPANY APPEAL (COMPANIES ACT)/42(ND) 2020	Sec 252 (3)			wrong e filing	
1922	0710102119722019/1	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019	Sec 60(5)			wrong e filing	
1923	0710102119722019/2	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019	Sec 60(5)			wrong e filing	

1924	0710102119722019/3	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019	Sec 60(5)			wrong e filing	
1925	0710102021392020/1	JAYRCON BUILDERS PRIVATE LIMITED Vs. TODAY HOMES NOIDA PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1328(PB)2020	Sec 60(5)			wrong e filing	
1926	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/417 (ND)2017	IBC Under Sec 10			wrong index,file not according to index.	
1927	0710102168612019/3	MOBEINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/44(ND) 2020	Sec 252 (1)			wrong file	
1928	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846 (ND)2018	IBC Under Sec 9			wrong file application	
1929	0710102031562020/1	RAKESH KUMAR JAIN Vs.	INTERLOCUTORY APPLICATION (I.B.C)/1919( )2020	Application under any other provisions- IBC			wrong file application	

1930	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386(N D)2019	IBC under Sec 7			wrong documnet	
1931	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB) 2018	IBC under Sec 7			Wrong file	
1932	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL	COMPANY APPLICATION (COMPANIES ACT)/1910(P B)2019	Rule 11 of NCLT			wrong file	
1933	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION (IBC)/109 (PB)2020	Application under any other provisions- IBC			STATUS REPORT FILLED IN ADDITIONAL	
1934	0710120004072018/81	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/934 (PB)2018	IBC under Sec 7			Index Missing and Pagination Missing	
1935	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/122 (ND)2020	Sec 252 (1)			page 6,7 cut	

1936	0710102097112019/18	GEMINI SOLUTIONS PRIVATE LIMITED Vs. DECENT SURVEYORS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/96(ND) 2019	Sec. 230-232 - Second Motion			PROOF OF SERVICE MISSED	
1937	0710120001682018/7	BDR BUILDERS & DEVELOPERS PRIVATE LIMITED Vs. SHILPI CABLES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/461 (PB)2017	IBC under Sec 7			wrong file	
1938	0710102096652019/5	GURUJANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/94(PB)2019	Sub-section (I) of section 230			WRONG FILE IA	
1939	0710102010492020/1	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED	COMPANY PETITION IB (IBC)/473 (ND)2020	IBC Under Sec 9			INDEX MISSING	
1940	0710102013372020/4	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/414 (PB)2020	IBC Under Sec 9			138,139,146,147,172,180,183,187 NOT VISIBLE	
1941	0710102024812020/3	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610 (PB)2020	IBC under Sec 7			index missing	

1942	0710102109702019/9	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. SURYA DESIGN LINE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1894(N D)2019	IBC under Sec 7			WRONG FILE	
1943	0710200400962016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S . GALLUS CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/103 (ND)2016	Application under any other provisions			WRONG DOC	
1944	0710200401412016/57	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/102 (ND)2016	Application under any other provisions			WRONG DOC	
1945	0710200401412016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/102 (ND)2016	Application under any other provisions			WRONG DOC	
1946	0710200401412016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/102 (ND)2016	Application under any other provisions			WRONG DOC	
1947	0710200401442016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104 (ND)2016	Application under any other provisions			wrong doc	

1948	0710200401442016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104 (ND)2016	Application under any other provisions			wrong doc	
1949	0710102000902020/1	AMIT AGRAWAL Vs. SURINDER VASUDEVA	COMPANY APPLICATION (IBC)/183 (PB)2020	19(2)			INDEX MISSING	
1950	0710102014352020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/171 (ND)2020	Sec 252 (1)			2,3,4 NOT CLEAR AND PAGE NUMBERING MISS	
1951	0710102028142020/1	DURGA MOVIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI	COMPANY APPEAL(COM PANIES ACT)/222 (ND)2020	Sec 252 (1)			1,2 PAGE CUT AND PAGE NUMBERING MISSING	
1952	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/169 (ND)2020	Sec 252 (1)			ALL PAGES CUT	
1953	0710102013932020/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.	COMPANY APPEAL(COM PANIES ACT)/220 (ND)2020	Sec 252 (3)			ALL PAGES CUT	

1954	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.	COMPANY APPEAL(COM PANIES ACT)/213 (ND)2020	Sec 252 (1)			ALL PAGES CUT	
1955	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/199 (ND)2020	Sec 252 (1)			ALL PAGES CUT	
1956	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/223 (ND)2020	Sec 252 (3)			TRUE COPY, PAGINATION AND P[AGES CUT	
1957	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/214 (ND)2020	Sec 252 (3)			PAGINATION NOT MENTION,TRUE COPY MISSED	
1958	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939 (PB)2018	IBC under Sec 7			TRUE COPY MISSED	
1959	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	COMPANY APPLICATION (COMPANIES ACT)/316 (ND)2020	Sec. 213			document incomplete	

1960	0710102091932019/2	GAIL (INDIA) LTD. Vs. ASIAN COLOUR COATED ISPAT LIMITED	COMPANY APPLICATION (IBC)/39(ND) 2019	Sec 60(5)			page number missing document not proper	
1961	0710102120822019/7	VIKRAM BAJAJ Vs. JASJIT SINGH SAWJNEY	COMPANY APPLICATION (IBC)/1756(P B)2019	Sec 43(1) r/w Sec 44 (1)			Wrong E-Filing	
1962	0710102064702020/5	ARUNAV PANKAJ Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020	Sec 60(5)			91-94 135-144 158-163 207-209 not clear page true copy missed	
1963	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/204 (ND)2020	Sec 252 (3)			No Sign in reply, No supporting Affidavit && No Income Tax and Roc Service	
1964	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/268()2020	Sec 252 (3)			wrong e-filing	
1965	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION (IBC)/2184(P B)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	



1966	0710102016052019/11	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659 (ND)2019	IBC under Sec 7			19-34,37,46,65-83,102-104 not clear page	
1967	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1665(P B)2018	IBC under Sec 7			Supporting affidavit missed with the documents and proof of service missed.	
1968	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/289()2020	Sec 252 (3)			Wrong document	
1969	0710102064662020/2	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/251 (ND)2020	Sec 252 (3)			e-stamp paper uttar pradesh 100 rupees	
1970	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659 (ND)2019	IBC under Sec 7			pg- 30,31,34,54,57,65,67,68,69,76,77,78, not clear	
1971	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/37(ND) 2020	Sec. 230-232 - Second Motion			Pag 125 to 128 not clear	

1972	0710102062212020/1	CHATURANAN INDUSTRIES LIMITED Vs. NCJ INFRASTRUCTURE PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/57(ND) 2020	Sec. 230-232, Sec 234			index missing and document properly upload	
1973	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	Sec 241 (2)			SIGN MISSED	
1974	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	Sec 60(5)			SIGN MISSED 1ST VOL AND VOL 221-269 PAGES NOT CLEAR	
1975	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB) 2019	Sec. 241(1)			PG 19-20 NOT CLEAR	
1976	0710200410462018/21	M/S. JAY ACE TECHNOLOGIES LTD. Vs. M/S. MICROMAX ENERGY LTD.	COMPANY PETITION IB (IBC)/330 (ND)2018	IBC Under Sec 9			Wrong Documents	
1977	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			Documents not uploaded proper	

1978	0710102076972020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020	Sec. 45 (1)			Document not uploaded proper	
1979	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB) 2019	Sec. 241(1),Sec. 244(1)			Document not uploaded proper	
1980	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL	COMPANY APPLICATION (COMPANIES ACT)/826 (ND)2019	Sec 30			Wrong Documents	
1981	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020	Sec 60(5)			Wrong Document	
1982	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020	Application under any other provisions- IBC			Wrong Documents	
1983	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020	Sec 60(5)			no Sign in Written Submisson	

1984	0710102143292019/5	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD	COMPANY APPLICATION (IBC)/2448(PB)2019	Sec 60(5)			Supporting Affidavit Missed	
1985	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020	Sec 60(5)			affidavit and index is missing	
1986	0710102081362020/1	ALD INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/298()2020	Sec 252 (1)			index is missing	
1987	0710102001722020/5	SANTOSH KAPOOR Vs. SUPERIOR RUBBER LIMITED	COMPANY PETITION (COMPANIES ACT)/36(PB)2020	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)			True copy sign missed	
1988	0710102005122020/4	UTPAL KANT Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/377 (ND)2020	IBC Under Sec 9			Wrong filing	
1989	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/37(ND)2020	Sec. 230-232 - Second Motion			Pag 125 to 128 not clear	

1990	0710102030212020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1899( )2020	Application under any other provisions- IBC			Only one page wrong document	
1991	0710102030212020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1899( )2020	Application under any other provisions- IBC			Only one page wrong document	
1992	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2617(N D)2019	IBC Under Sec 9			Wrong file application	
1993	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128 (ND)2020	IBC Under Sec 9			Wrong file application	
1994	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128 (ND)2020	IBC Under Sec 9			sign on reply,proof of service not clear	
1995	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	Sec 60(5)			PAGE 40,58 NOT CLEAR	

1996	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/2069( PB)2020	Sec 60(5)			PAGE 40,58 NOT CLEAR	
1997	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD	COMPANY PETITION (COMPANIES ACT)/853 (ND)2019	Sec. 58(3)			INCOMPLETE DOC	
1998	0710102077362020/1	BRAHM DATT VERMA Vs. SAMRIDHI AUTOMATIONS PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3736( )2020	Application under any other provisions- IBC			INDEX MISSED	
1999	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	INTERLOCUT ORY APPLICATION (I.B.C)/3493( ND)2020	Application under any other provisions- IBC			wrong efile	
2000	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	COMPANY APPLICATION (IBC)/601 (ND)2020	Sec 60(5)			progress report wrong efile	
2001	0710102076922020/1	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3162( ND)2020	Rule 11 of NCLT, 2016			index missed incomplete doc	

2002	0710102001172020/3	SINGHAL PIPES PRIVATE LIMITED Vs. LA RESIDENTIA DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/188 (ND)2020	IBC Under Sec 9			index missed	
2003	0710102001212020/9	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/207 (PB)2020	Sec 60(5)			sign missed with true copy	
2004	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/22(PB)2020	Sec. 230-232, Sec 234			index missed	
2005	0710102022662020/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	COMPANY PETITION (COMPANIES ACT)/49(PB)2020	Sec. 241(1)			true copy sign	
2006	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610 (PB)2020	IBC under Sec 7			wrong e fill	
2007	0710102025252020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	COMPANY APPLICATION (COMPANIES ACT)/192(PB)2020	Application under any other provisions			wrong e fill	

2008	0710102083112019/11	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(N D)2019	IBC Under Sec 9			WRONG E FILL	
2009	0710102137862019/4	CLEARMEDI HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (GEOGICAL CONSTRUCTIONS PVT. LTD.)	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/160 (ND)2019	Sec. 230-232, Sec 234			DOC NOT PROPER INDEX	
2010	0710102139162019/6	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157 (ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			TRUE COPY SIGN MISSED	
2011	0710200412652017/3	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546 (ND)2017	IBC Under Sec 9			Progress Report-wrong e-filing	
2012	0710200412652017/4	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546 (ND)2017	IBC Under Sec 9			Progress Report-wrong e-filing	
2013	0710200412652017/5	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546 (ND)2017	IBC Under Sec 9			progress report -wrong e-filing	



2014	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION (IBC)/274 (PB)2020	Sec 60(5)			Brief facts of written submission index is missing	
2015	0710102002242020/9	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION (IBC)/274 (PB)2020	Sec 60(5)			Sign is missing on every page of written submission	
2016	0710102002622019/15	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	COMPANY PETITION IB (IBC)/248 (ND)2019	IBC Under Sec 9			pagination is missing	
2017	0710102009432019/8	STRESSED ASSETS STABILISATION FUND Vs. SHREE BHOMIKA INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/324 (ND)2019	IBC under Sec 7			Index is missing	
2018	0710102021292020/2	SUNGIL INDIA PVT LTD Vs.	INTERLOCAT ORY APPLICATION (IBC)/15(ND) 2020	Application under any other provisions- IBC			Valuation Report have to file as IA, Wrong e-filing	
2019	0710102027802020/3	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	INTERLOCUT ORY APPLICATION (I.B.C)/1718( ND)2020	Rule 11 of NCLT, 2016			True copy and signature is missing	

2020	0710102033412020/1	RAJIV BAJAJ Vs. ANNIES APPAREL PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2021( )2020	Application under any other provisions- IBC			Report have to file as IA, Wrong e-filing	
2021	0710102066012020/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2449(ND)2020	Application under any other provisions- IBC			wrong e-filing	
2022	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/703 (PB)2019	19(2)			Doc not showing	
2023	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND) 2019	Application under any other provisions			Page 3 not clear	
2024	0710102080182020/1	ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE LIMITED	COMPANY APPLICATION (COMPANIES ACT)/399( )20 20	Rule 11 of NCLT			Uncomplete doc	
2025	0710102133212019/5	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2552(ND)2019	IBC Under Sec 9			Wrong filing	

2026	0710102009192020/3	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/149 (ND)2020	Sec 252 (3)			Income Tax Service Missed , Affidavit Missed, Page Nubering not Showing Clear	
2027	0710102018082020/1	ARUN BHARTI Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/228 (ND)2020	Sec 252 (3)			Income Tax Service Missed , Affidavit Missed, Page Numbering not Showing Clear	
2028	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2 020	Sec. 213,Sec. 241(1)			Page 81,82,84 Cut	
2029	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2 020	Sec. 213,Sec. 241(1)			Document not uploaded proper	
2030	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2 020	Sec. 213,Sec. 241(1)			Document not uploaded proper	
2031	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2 020	Sec. 213,Sec. 241(1)			Document not uploaded proper	

2032	0710102063842020/10	TARUN BATRA Vs. RAMBHAJ JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020	Sec 60(5)			no Sign in written submission	
2033	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	Sec 60(5)			Page No 83,84,92,93,96,97,98,99 not Clear	
2034	0710102067942020/5	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020	Sec 60(5)			File not uploaded proper	
2035	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020	Sec 60(5)			File not uploaded proper	
2036	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020	Sec 60(5)			Page No. 32,34,36,38,40 in Hindi	
2037	0710102071362020/1	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/279 (ND)2020	Sec 252 (3)			File not upload proper	

2038	0710102071762020/1	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2863(ND)2020	Sec 60(5)			Supporting Affidavit Missed	
2039	0710102083112019/12	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND)2019	IBC Under Sec 9			Document not upload proper	
2040	0710102083192020/1	REETESH KUMAR AGARWAL Vs. MICRO POWER TECHNOLOGY PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3545( )2020	19(2)			Wrong Document	
2041	0710102129312019/10	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION (COMPANIES ACT)/380 (ND)2019	Rule 11 of NCLT			No sign in annexures	
2042	0710102070182020/1	ALFATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/274 (ND)2020	Sec 252 (1)			TRUE COPY SING MISSED	
2043	0710102070532020/2	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020	Sec 60(5)			INDEX MISSED UPLOAD PROPERLY	

2044	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY	INTERLOCUT ORY APPLICATION (I.B.C)/3150( ND)2020	Sec 60(5)			TRUE COPY SING MISSED	
2045	0710102076942020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.	COMPANY APPEAL(COM PANIES ACT)/282 (ND)2020	Sec 252 (3)			TRUE COPY SING MISSED	
2046	0710102091032019/8	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(N D)2019	IBC under Sec 7			INDEX MISSED	
2047	0710102112472019/10	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2013(N D)2019	IBC Under Sec 9			PG 20,21,22,24,25 NOT CLEAR	
2048	0710102112472019/9	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2013(N D)2019	IBC Under Sec 9			PG 20,21,22,24,25 NOT CLEAR	
2049	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION (COMPANIES ACT)/380 (ND)2019	Rule 11 of NCLT			TRUE COPY MISSED & VOLUME BREAK	

2050	0710120005252018/15	GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/560 (ND)2018	Application under any other provisions			ALPPLICATION FILE IN ADDESTIONAL	
2051	0710102071962020/1	MGS SHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/52(PB)2020	Sec. 230-232 - Second Motion			true copy sign missed	
2052	0710102083202020/1	SATENDRA SINGH TOMAR Vs. KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.	COMPANY PETITION (COMPANIES ACT)/107()2020	Sec. 213			wrong file	
2053	0710102135052019/3	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2617(ND)2019	IBC Under Sec 9			wrong file	
2054	0710102171192019/9	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/4(ND)2020	Sec. 230-232 - Second Motion			different document wrong file	
2055	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/589 (PB)2018	IBC under Sec 7			wrong file	

2056	0710102407942018/18	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/755 (PB)2018	IBC under Sec 7			no doc	14-09-2020
2057	0710102015092018/7	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1383(P B)2018	IBC under Sec 7			Sign is missing on written submission	15-09-2020
2058	0710102132562019/7	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/765 (ND)2019	Sec 252 (1)			All pages are not clear	15-09-2020
2059	0710200412652017/6	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546 (ND)2017	IBC Under Sec 9			Wrong e-filing	12-09-2020
2060	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION (IBC)/274 (PB)2020	Sec 60(5)			Index is missing	11-09-2020
2061	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION (IBC)/274 (PB)2020	Sec 60(5)			True copy is missing on annexures	03-09-2020



2062	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	COMPANY APPLICATION (IBC)/601 (ND)2020	Sec 60(5)			Wrong e-filing	12-09-2020
2063	0710102014352020/2	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/171 (ND)2020	Sec 252 (1)			wrong e-filing	15-09-2020
2064	0710102015752019/2	SURINDER KUMAR Vs.	COMPANY APPLICATION (IBC)/148 (ND)2019	Application under any other provisions- IBC			True copy is missing on annexures	15-09-2020
2065	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions- IBC			File report as an IA, wrong e-filing	10-09-2020
2066	0710102065512020/2	SONIKA THUKRAL Vs. UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2616(PB)2020	Sec 60(5)			True Copy is missing	15-09-2020
2067	0710102066382020/2	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD	COMPANY PETITION IB (IBC)/857 (PB)2020	IBC under Sec 7			Pagination is missing on index	15-09-2020

2068	0710102066382020/3	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD	COMPANY PETITION IB (IBC)/857 (PB)2020	IBC under Sec 7		Pagination is missing on index	15-09-2020
2069	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020	Sec 60(5)		Index is missing	12-09-2020
2070	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020	Sec 60(5)		NOT FOUND	12-09-2020
2071	0710102072952020/1	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100 (ND)2020	Sec. 73(4)		Index is missing	15-09-2020
2072	0710102076382020/1	ATUL MITTAL Vs. SANJAY JAIN	INTERLOCUTORY APPLICATION (I.B.C)/3141(ND)2020	19(2)		Application -wrong e-filing	15-09-2020
2073	0710102078592020/2	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020	Sec 60(5)		Sign on every page of Reply	15-09-2020

2074	0710102078592020/3	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020	Sec 60(5)			Sign is missing on every page of reply	15-09-2020
2075	0710102109492019/3	KKR INDIA FINANCIAL SERVICES PVT LTD. Vs. KWALITY LIMITED	COMPANY APPLICATION (IBC)/992 (ND)2019	Sec 60(5)			PG-22-28 NOT CLEAR	15-09-2020
2076	0710102141832019/5	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD	INTERLOCATORY APPLICATION (IBC)/2605(PB)2019	Sec 30			true copy sing	15-09-2020
2077	0710102423182018/6	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	COMPANY PETITION IB (IBC)/639 (PB)2018	IBC under Sec 7			index missed sing missed client and adv	15-09-2020
2078	0710200408562018/10	VISHWANATH BATHLA Vs. G R BATHLA PUBLICATIONS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/1(ND)2018	Sec. 241(1),Sec. 242(4)			pg 117 not clear	15-09-2020
2079	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	Sec 60(5)			pg -134-148 cut	12-09-2020

2080	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY	INTERLOCUT ORY APPLICATION (I.B.C)/3150( ND)2020	Sec 60(5)			prof of service missed & vol break	12-09-2020
2081	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.	INTERLOCUT ORY APPLICATION (I.B.C)/3379( ND)2020	Sec 60(5)			application file in addestional wrong filing	15-09-2020
2082	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3131( PB)2020	Sec 60(5)			PG-17 ,62,124, NOT CLEAR 352 CUT ,	15-09-2020
2083	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/703 (PB)2019	19(2)			TRUE COPY SING MISSED	11-09-2020
2084	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/296 (ND)2020	Sec 252 (3)			PG- 6,8,10,14,16,18,20,22,24,26, 28,30,32,34 NOT CLEAR , WRONG AFFIDAVIT	15-09-2020
2085	0710102092162019/11	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	COMPANY PETITION IB (IBC)/1696(N D)2019	Sec. 58(3),Sec. 59			TRUE COPY SING MISSED	15-09-2020

2086	0710102163082019/2	NITIN SRIVASTAVA Vs. MANISH GUPTA	COMPANY APPLICATION (IBC)/2773(P B)2019	Sec 60(2)			TRUE COPY SING MISSED	15-09-2020
2087	0710200000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495 (ND)2017	Application under any other provisions			wrong e-filing	16-09-2020
2088	710102019112020	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTD	COMPANY PETITION IB (IBC)/528 (ND)2020	IBC Under Sec 9			wrong filing	21-09-2020
2089	0710102078242020/1	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD	COMPANY PETITION IB (IBC)/908 (ND)2020	IBC under Sec 7			TRUE COPY SING EVERY PAGE && DEPONENT SING MISSED AFFEDAVIT NOT VERIFY	17-09-2020
2090	0710102079492020/1	CHANDRA PRAKASH Vs. RAVINDER KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/3328(PB)2020	Sec 66(1)			TRUE COPY SING EVERY PAGE	17-09-2020
2091	0710102163202019/4	M/S. ESS AAR PACK Vs. M/S. RAYBAN FOODS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3433(ND)2019	IBC Under Sec 9			PG 51 NOT CLEAR SAME DOC UPLOAD IN OTHER DAIRY NUMBER	17-09-2020

2092	0710102163342019/3	BRITE PAPER PRODUCTS Vs. RAYBAN FOODS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3430(N D)2019	IBC Under Sec 9			PG 51 NOT CLEAR	17-09-2020
2093	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCUTORY APPLICATION (IBC)/85(ND) 2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			INDEX MISSED	18-09-2020
2094	0710102023592020/1	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1502(N D)2020	Application under any other provisions- IBC			WRONG EFILE	21-09-2020
2095	0710102061532020/2	VIA INTERACTIVE TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/246 (ND)2020	Sec 252 (3)			INDEX MISSED	21-09-2020
2096	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH	INTERLOCUTORY APPLICATION (I.B.C)/2643(PB)2020	Sec 60(5)			VOL-2 BREAK	21-09-2020
2097	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			wrong efileing	21-09-2020

2098	0710102068752020/2	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/2668( ND)2020	Sec 60(5)			sign miss0710102068752020/2	21-09-2020
2099	0710102117932019/2	ANAND SAHOO Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/2186(N D)2019	IBC under Sec 7			SIGN MISSED	21-09-2020
2100	0710200409952018/6	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED	COMPANY PETITION IB (IBC)/55(ND) 2018	IBC Under Sec 9			index missed	21-09-2020
2101	0710200409952018/7	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED	COMPANY PETITION IB (IBC)/55(ND) 2018	IBC Under Sec 9			index missed	21-09-2020
2102	0710102030412020/1	CHANDRA PRAKASH Vs. MR. MAHENDER KUMAR KHANDELWAL	INTERLOCUT ORY APPLICATION (I.B.C)/1848( )2020	Sec 60(5)			Page end signature missing	22-09-2020
2103	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND) 2019	Application under any other provisions			Wrong e-filing	22-09-2020

2104	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(PB)2019	Sec. 213,Sec. 241(1),Sec. 242(4)			PAGE NUMBERING MISSED TRUE COPY SING MISSED	22-09-2020
2105	0710102128122019/7	TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2417(ND)2019	IBC Under Sec 9			APPLICATION FILE IN ADDESTIONAL WRONG FILING	22-09-2020
2106	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Applicati on under any other provisions			INDEX MISSED	22-09-2020
2107	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Applicati on under any other provisions			PG-45,47-50 NOT CLEAR	16-09-2020
2108	0710102146482019/5	TEK TRAVELS PRIVATE LIMITED Vs. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2968(ND)2019	IBC Under Sec 9			APPLICATION FILE IN ADDESTIONAL WRONG FILING	22-09-2020
2109	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			AFFIDAVIT VERIFIED DATE MISSED	22-09-2020



2110	0710102166692019/4	UMESH GARG Vs. BANK OF BARODA	COMPANY APPLICATION (IBC)/2861(P B)2019	Sec 60(5)			AFFIDAVIT VERIFIED DATE MISSED	22-09-2020
2111	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.	COMPANY PETITION IB (IBC)/449 (PB)2019	IBC under Sec 7			INDEX MISSED	22-09-2020
2112	0710102007612020/3	FOCUS BUILDWELL PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/27(ND) 2020	Sec. 230-232, Sec 234			TRUE COPY SING MISSED	22-09-2020
2113	0710102011862020/2	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/157 (ND)2020	Sec 252 (1)			FILE AS A APPLICATION	22-09-2020
2114	0710102018582020/2	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/497 (ND)2020	IBC Under Sec 9			INDEX MISSED SERVICE MISSED	22-09-2020
2115	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020	Sec 60(5)			NOT UPLOAD PROPERLY	22-09-2020


2116	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)		wrong e-fill	22-09-2020
2117	0710102409572018/4	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.	COMPANY PETITION IB (IBC)/486 (PB)2018	IBC under Sec 7		pg 14-18 not clear	22-09-2020
2118	0710102033072020/1	RELIGARE FINVEST LIMITED Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/959 (ND)2020	IBC under Sec 7		Wrong e-file Document (Application Filed)	24-09-2020
2119	0710102068392020/5	HEMANT KHANDLWAL Vs. NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND) 2020	Sec. 241(1)		No index, true copy sign missed	24-09-2020
2120	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020	Sec. 12A		NO Index , NO Pagination	24-09-2020
2121	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1808(ND)2019	IBC under Sec 7		No documents uploaded	24-09-2020

2122	0710102160992019/5	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020	IBC under Sec 7			True copy sign missed	24-09-2020
2123	0710102009832019/5	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/364(ND)2019	IBC Under Sec 9			NO Index , NO Pagination, No affidavit, no memo of parties, Brief Synopsis, True copy sign	24-09-2020
2124	0710102025572018/6	FLEXITUFF VENTRUES INDERNATIONAL LIMITED Vs. TREND FLORRING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1694(ND)2018	IBC Under Sec 9			page no. 16 to 35 page cut	24-09-2020
2125	0710102032752018/8	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016	Section 420			True Copy Sign is missing in whole documents	24-09-2020
2126	0710102033472020/2	GAYATRI STEELS Vs. ASPG INFRASTRUCTURES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/795(ND)2020	IBC Under Sec 9			True copy sign missing	24-09-2020
2127	0710102036082020/1	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/899(ND)2020	IBC under Sec 7			True copy sign missed on annexure	24-09-2020

2128	0710102063872020/2	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/834 (PB)2020	IBC under Sec 7			True Copy sign missing	24-09-2020
2129	0710102068392020/6	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND) 2020	Sec. 241(1)			Index is missing, True copy sign is missing in whole document	24-09-2020
2130	0710102068942020/4	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/86(ND) 2020	Sec. 213,Sec. 241(1),Sec. 242(4)			Wrong e-filing	24-09-2020
2131	0710102075952020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			page no. 25 to 42 small fonts and data is not cleared	24-09-2020
2132	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND) 2019	Application under any other provisions			Wrong application filed , small fonts and unreadable data	24-09-2020
2133	0710102081722020/1	KHOBSURAT CRAFTS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION (COMPANIES ACT)/422 (ND)2020	Rule 11 of NCLT			document not properly upload	24-09-2020

2134	0710102100492019/3	HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/605 (ND)2019	Sec 252 (3)			page no. 18 to 20 translate missing	24-09-2020
2135	0710102103352019/17	MAYOGA INVESTMENT LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1731(N D)2019	IBC under Sec 7			page no. 25 to 42, small fonts and unleared data.	24-09-2020
2136	0710102108652019/10	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1874(N D)2019	IBC Under Sec 9			Wrong filed application, true copy sign missing	24-09-2020
2137	710102123382019	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/666 (ND)2019	Sec 252 (3)			Wrong filed	24-09-2020
2138	0710102161722019/6	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/3372(N D)2019	IBC under Sec 7			page no. 13 unreadable data, page no. 16 tickets are not cleared	24-09-2020

2139	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939 (PB)2018	IBC under Sec 7			page no. 30, 31. 35,41,48,53,55,56,57,58,59,60 to 65, 90,99,116,124 data is not cleared,	03-09-2020
2140	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939 (PB)2018	IBC under Sec 7			True Copy Sign Missing	10-09-2020
2141	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939 (PB)2018	IBC under Sec 7			page no. 116 is not clear.	03-09-2020
2142	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939 (PB)2018	IBC under Sec 7			True Copy Sign missing in whole documents	03-09-2020
2143	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/589 (PB)2018	IBC under Sec 7			Wrong filed application	12-09-2020

2144	0710200420362018/51	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456 (ND)2018	IBC under Sec 7			Page no. 3, 4, 5 are missing	01-09-2020
							 <hr/> <b>Samendra Shukla</b> Assistant Registrar	